

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

National Company Law Tribunal Objection List March To October 2020

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502, 503- 507,519,521,522,534,543,544, 545,556,594,607,608,613- 615,616- 625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020

7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06-03-2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020
16	710102/06499/2020	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23-04-2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06393/2020	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service	06-10-2020

25	710102/06390/2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong	06-10-2020
26	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
27	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
28	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment	19/03/2020
29	0710102/03481/2020	ACL Components Limited	Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106- 109, is not clear	19/03/2020
30	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
31	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30- 32 MISSED	13-06-2020
32	710102064232020	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT	12-06-2020
33	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020
34	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
35	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
36	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
37	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020
38	0710102/06009/2020	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED	11-05-2020
39	0710102/06047/2020	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc	14-05-2020
40	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	 IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11-05-2020
41	0710102/05995/2020	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED	11-05-2020
42	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
43	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020

		RAKESH JAIN Vs. SIKKA		Company Petition IB		FORM 1 PART 3 HAND WRITTEN 17 PAGE	
44	0710102/03137/2020	INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	(IBC)		HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home	11-03-2020
45	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020
46	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO 145,180,181,242 TRANSLATE	02-06-2020
47	0710102/03534/2020	SATYADEVI ALAMURI VS. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) -1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24-03-2020
48	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
49	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
50	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15-05-2020
51	710102/06589/2020	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99, 100,101,102,103,105,111,112, 113,114,116,120,121,123,163, 164,165,170,173,180,182,200, 201,202,204,205,240,242,251, 259,260,261,262,	
52	710102/06261/2020	PANKAJ KUMAR RUSTAGI VS. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange- 67,102	06-03-2020
53	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly	28/03/2020
54	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR	Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
55	0710102/06581/2020	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
56	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
57	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
58	0710102/06394/2020	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
59	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
60	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	

61	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
62	710102065512020	M/s NUPUR FINVEST PVT. LTD. V/S M/s UNNATI FORTUNE HOLDINGS	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
63	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020
64	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
65	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020
66	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
67	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
68	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
69	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
70	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing- 17-34	18/03/2020
71	710102/03383/2020	Navneet Kumar Gupta	Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
72	710102/03271/2020	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14-03-2020
73	710102/03252/2020	Anil Tayal	Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur- 3-7,15 / Missing-16	13-03-2020
74	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13-03-2020
75	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA	Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12-03-2020
76	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
77	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU	Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02-03-2020
78	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
79	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
80	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors	Sec 241 (2)		Ashim Sood	Proof Of Service	29-06-2020

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81	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020
82	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
83	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
84	710102/06730/2020	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19- 21,23,25,28,29,31,33,	30/06/2020
85	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
86	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
87	0710102/02595/2020	PUNEET SACHDEV VS BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C- III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
88	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
89	710102/06796/2020	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07-03-2020
90	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors	Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07-06-2020
91	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs			Sunil Kumrar Agarwal	Case Type Wrong	07-07-2020
92	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
93	0710102/06369/2020	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36, 37	
94	0710102068482020	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Done	
95	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020
96	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong, page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
97	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020

		GURUANSH REALTECH PRIVATE		l		1		1
98	0710102/06797/2020	LIMITED Vs. AARCITY BUILDERS		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
30	0710102/00757/2020	PRIVATE LIMITED		Nuic 11 Of NCL1, 2010	34/1 6/2020	VERRETIAO	pagniation	10.07.2020
99	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74	10.07.2020
100	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA		any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE	10.07.2020
101	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/202 0	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
102	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020
103	0710102/02098/2020	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA		sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020
104	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur- 85-97 After Pages all Blur	13/07/2020
105	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	13/07/2020
106	0710102/07001/2020	VP SHARMA Vs		Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload	13/07/2020
107	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
108	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
109	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215- 216,219,220,235,264- 269,271,438,505-506,515- 516,619,621,622-623,	15/07/2020
110	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220- 221,225-226,230,245,274- 279,491,514,515,524,525,526, 589,618 / No Pages Sign-554- 558,562-616 / Pg Cut-605	15/07/2020
111	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	_	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10-07-2020
112	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020
113	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04-07-2020

114	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE	IBC Under Sec 9	10-06-2020	88511 67622	debt amount less than 1 cr	08-06-2020
115	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15-07-2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020
116	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd	Rule 11 of NCLT			No Document Uploaded	14-07-2020
117	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs	Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04-02-2020
118	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
119	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd	Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
120	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
121	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
122	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR	Sec 60(5)			pagination not Done	22/07/2020
123	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
124	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
125	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
126	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED	Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & amp; amp; 356 to 360 not clear, 362, 363 Hindi	22/07/2020
127	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
128	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF		44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
129	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	

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130	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020
131	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020
132	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
133	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. VS M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
134	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt	Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
135	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
136	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN	Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
137	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020
138	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
139	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & amp; amp; event, breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed, compliance affidavit missed 9(3)b etc page not clear	16/07/2020
140	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
141	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020
142	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
143	0710102/07332/2020	MAM CHAND GOEL VS. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Digital States (Application of the Samp; amp; Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
144	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not	24/07/2020
145	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46- 49 NOT CLEAR PAGE	24/07/2020
146	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000

147	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	12-05-2020
148	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
149	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
150	710102/07366/2020	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited	Sec. 241(1)		Nahush Jain	Page Not Clear-109- 110,156,264-266,295-297,311- 316,326,336,338-340,376,377- 379,381, After Not Page Numbering-381 / Translate- 127-131,135,136 / Missing- 329-330,371 / 354-After Wrong Arrange Pages / 4 Respondent (Proof Of Service	24/07/2020
151	0710102064702020/3	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28,30,31,59- 61,89-94 not clear and after page 40 double page numbering,PG-113-115,135- 144,174-179,207-209,231,232 NOT CLEAR	27-07-2020
152	710102064702020/4	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207- 209 231 not clear (small font)	
153	710102064922020	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
154	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature	30-07-2020
155	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF	Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208	07-01-2020
156	710102/06960/2020	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
157	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31-07-2020
158	0710102/07539/2020	ICICI BANK LIMITED VS ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30-07-2020

159	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98, 101,106,109,110,111,115,118- 123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax	30.07.2020
160	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75- 77,79,84,85,89,91,93,98,103,1 04,105,106,108,109,	31.07.2020
161	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
162	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
163	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
164	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
165	0710102/06812/2020	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020
166	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
167	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
168	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
169	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020
170	0710102/07427/2020	HARI SINGH Vs. DYNAMIC AURA LLP	IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08-05-2020
171	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020
172	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT	IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08-05-2020

173	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
174	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08-05-2020
175	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020
176	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
177	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020
178	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08-07-2020
179	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
180	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED	IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
181	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
182	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited	Sec. 241(1)		Ashim Sood	PG-78,98,116- 119,128,132,139,176,177,183, 185,186,191,193-195,197- 222,224,226,228,229,233,234- 237,240-242,244,245- 247,255,256,261,275,280,286, 297,299,387,388,391,394,395, 397,404- 407,409,433,451,452,462,463, 470,475,482,487,488,491,509, 525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG- 410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA	31-07-2020(Before Lockdwn period)

183	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08-10-2020
184	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08-11-2020
185	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	08-07-2020
186	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P.	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20
187	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
188	0710102/07739/2020	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
189	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
190	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED VS NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
191	0710102/07894/2020	Chandra Prakash Vs Savita Yadav	Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear	13/08/2020
192	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615- 627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404, pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	08-04-2020
193	0710102/07877/2020	davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13-08-2020
194	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
195	710000074832020	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020

196	710000073862020	Radhika Sankaran	Caveat Applic	ation Caveat-Applicatio	on	No Index, No Vakaltnama, No	26/07/2020
197	710102068402020	CHANDRA PRAKASH Vs. KAPIL DEV	Sec 66(1)	C.P.	Sanyam Saxena	Advance ServiceS PG-69 NOT CLEAR	07-04-2020
198	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page- 24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages	13/08/2020
199	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION	Rule 11 of NC	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
200	0710102/07851/2020	CHANDRA PRAKASH Vs. GAURAV	Sec 66(1)	CP/IB/1248/2020	Sanyam Saxena	Pges not clear-35 to 44,66 to	17/08/2020
201	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF	Rule 11 of NC	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
202	0710102/07857/2020	CHANDRA PRAKASH Vs. DR. LORI ISSAR	Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pages not clear-36 to 45,67 to 68,109,114,157,195,198	17/08/2020
203	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
204	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec. 230-232 Motion	- Second NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
205	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA	Sec. 12A	C.P. (IB)/587(ND)	2019 RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
206	0710102/07732/2020	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED	IBC Under Sec	:9	Gautam Kumar	page:38-39, 48-51, 74-80, (81- 95 translate) and claim amount in rupee (contact to help center)	08-08-2020
207	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED	IBC Under Sec	c 9	SHAILENDER KUMAR	claim amount less than 1 cr.	10-08-2020
208	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.	Rule 11 of NC	LT, 2016 C.P. (IB)/913(ND):	2019	case type wrong view recipet payment not show	
209	710102076522020	RP SUNIL KUMAR AGRAWAL	Application un other provision	· ·	9811347648	Translated pages-60 to 65 e- stamp paper wrong	
210	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation	Sec 60(5)	C.P. (IB)/934(PB)2	2018 41354354	e-stamp paper missed	
211	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED VS	Sec. 230-232,	Sec 234 1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
212	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD	Application un other provision		Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
213	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020

214	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs		CA/CAA/42/ND/2020		Neeraj Arora	Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate	29/05/2020
215	710102033952020	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear-12,16,43,50-53 and UP E-STAMP PAPER 100	
216	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
217	0710102/07951/2020	Chandra Prakash Vs Build India Propmart Pvt Ltd		Sec 66(1)	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-104,106	16/08/2020
218	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
219	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
220	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED VS ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
221	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
222	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
223	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF	Company Application(Companies	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
224	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
225	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
226	0710102/07604/2020	Rajesh Sabharwal Vs Desein Private Limited	Company Petition IB	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
227	0710102/07725/2020	INDIAN POTASH LIMITED VS SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection- jurisdiction(registered office indore)	
228	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
229	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies	Rule 11 of NCLT	CP/305/241/242/ND/ 2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
230	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020

231	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
232	0710102/08230/2020	SARIKA SOMVANSHI Vs. R S STONE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26-08-2020
233	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25-08-2020
234	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
235	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
236	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
237	0710102/08241/2020	Service India Pvt Ltd	Company Application(Companies	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
238	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
239	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED VS TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB- 2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
240	0710102/08266/2020	Edelweiss Asset Reconstruction Com Ltd Vs CLC Industries Limited	Interlocutory Application (I.B.C)	IBC Section 59	CP/IB/933/2019	HONEY SATPAL	Wrong section	27.08.2020
241	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
242	0710102/06056/2020	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
243	0710102/08234/2020	LM Landmark Private Limited Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
244	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
245	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
246	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020

247	0710102/07903/2020 Refiled 0710102/07559/2020	Divyanshu Setia Vs REGISTRAR OF COMPANIES M/S KADYAN ENTERPRISES INDIA	Company Appeal (Companies Act) Company	Sec 252 (1) - By Government Body Sec 252 (1)		Amol Sinha Depaish Tangoriya	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut Jurisdiction Haryana in Master	14-08-2020 31-07-2020
	Refiled	PRIVATE LIMITED Vs Registrar of	Appeal(Companies Act)	,		9-7-	Data Page:102, 106, 122-124, 339-	
249	0710102/07780/2020	SUNIEL VIRRMAANI & ORS Vs. SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		MIMANSA LAW OFFICES	1572, 1581-1585, 1602, 1620, 1694, 1727, 1728, 1764, 1795-1806, 1813, 1822-1824, 1867-1868, 1879, 1881, 1882, 1886, 1927, 2056, 2089, etc pages not clear page:1301-1320 page numbering not mention	10-08-2020
250	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not	27/08/2020
251	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
252	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
253	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08-05-2020
254	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
255	0710102/07723/2020	Pawan Vs Supertech Township Project	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020
256	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
257	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
258	0710102/08312/2020	AKHILESH KUMAR GUPTA VS EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020

		MULKECH KUMAD CDOVED Vo			1		1	
259	0710102/08358/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application	Sec 60(5)	CP/IB-2375/(ND)/	PARTHO BHATTACHARYA	Application every pages sign-2	29/08/2020
259	0/10102/08358/2020	Uttarakhand Power Corporation	(I.B.C)	Sec 60(5)	2019	PAKINO BNATTACHAKTA	to 4	29/08/2020
-		Limited through Its Executive Engineer WORLD WINDOW RENEWABLE						
260	074 04 02 /07 427 /2020		Company	C - 252 (2)		D. J. Y	Council Sign and Detail Missed	20.07.2020
260	0710102/07437/2020	ENERGY LIMITED Vs Registrar of	Appeal(Companies Act)	Sec 252 (3)		Rohit	in Index	28-07-2020
		Companies NCT of Delhi and Haryana						
							Page 144 Wrong Arrange, Page	
		RAJESH RAJPAL VS RAJPAL POLYTEX	Company Petition				291 to 294,	
261	0710102/06135/2020	PRIVATE LIMITED	(Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	302,303,304,305,306 not clear,	22-05-2020
			(Annexure 6 no seperate index	
							and Break after 200 pages	
		AASHIYANA STEELFEB PRIVATE					Translate-86,88 / Page Not	
262	0710102/08192/2020	LIMITED Vs Registrar of Companies	Company	Sec 252 (1)		PRAMOD PRASAD	Clear-90,94,95,97 / Blur Pg-	24/08/2020
202	0/10102/08132/2020	(NCT of Delhi & Haryana)	Appeal(Companies Act)	Jec 232 (1)		KOTHARI	33,80 / Annexure Every Pages	24/00/2020
		(NCT OF Bellif & Haryalla)					Sign	
263	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE	Company	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
203	0710102/08007/2020	LIMITED Vs	Application(Companies	3ec 232 (3)		C3 AVIIVASIT KUIVIAK	case Type Change	19/08/2020
		CHLORITECH INDUSTRIES Vs. M/S HIL	Company Potition IP				pages	
264	0710102/08129/2020	INDIA LIMITED	(IBC)	IBC Under Sec 9		AMIT GUPTA	430,434,436,438,440,442 not	21-08-2020
		INDIA LIIVIITED	(IBC)				clear	
265	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less	09-01-2020
203	0/10102/08451/2020	Edilgowal traders vs DCIVI ElivilleD	(IBC)	ibc officer sec 9		SANTAIVI JAIN	then 1 crore	09-01-2020
			Company Potition IP				objections-pages not clear-25-	
266	0710102/08452/2020	PRADEEP GOYAL Vs DCM LIMITED	Company Petition IB	IBC Under Sec 9		SANYAM JAIN	30,40,46,47,52-80,88,100,116-	09-01-2020
			(IBC)				123,131-116pages cut-43,48	
267	0710102/09456/2020	VEER BHAN SONS (HUF) Vs. DCM	Company Petition IB	IBC Under Sec 9		SANYAM JAIN	no documents uploaded except	09-02-2020
267	0710102/08456/2020	LIMITED	(IBC)	ibc onder sec 9		SANTAIVI JAIN	proof of service	09-02-2020
268	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09-02-2020
		Total Airport Services (India) Private	Company				Case Type Wrong / Every Pgs	
269	0710102/06283/2020	Limited Vs Registrar of Companies NCT	Application(Companies	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Signed	06-04-2020
		of Delhi & Haryana	Act)				Signed	
270	0710102/08403/2020	Catalyst Trusteeship Limited Vs	Interlocutory Application	Sec 60(5)	C.P.	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
270	0710102/08403/2020	RIYASAT TOWERS PRIVATE LIMITED	(I.B.C)	Sec 60(5)	(IB)/1392(ND)2019	Jatili 3 Settii	TRUE COPT WIISSED	31/06/2020
271	0710102/07845/2020	Woolways India Limitd Vs Standard	Interlocutory Application	Application under any	IB)/29(ND)2018	caiovo PHLICHANI DEODA	WRONG SCRUTINY	13/08/2020
2/1	0/10102/0/643/2020	Chartered Bank	(I.B.C)	other provisions- IBC	16)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCROTINT	13/06/2020
		BRANDS CARVAN OVERSEAS PRIVATE					Case Type Wrong / Page Not	
272	0710102/08457/2020	LIMITED Vs. REGISTRAR OF	Company Petition	Sec 252 (1)	NA	CS NAVEEN SHREE	Clear-61,70,71,74,75, /	04.09.2020
2/2	0/10102/0845//2020		Company Petition	Sec 252 (1)	INA	PANDEY	Translate-67 / Urgent	04.09.2020
		COMPANIES					Application Seprate Filling	
		M/c Richa Clabal Evports Dut 1543/-				_	APPLICATION SIGN MISSED,PG-	
273	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs.	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	24,26 IN HINDI,WRONG CASE	
		SAMTEX DESINZ PRIVATE LIMITED					TYPE	
274	0710102/00572/2020	SANIAY CURTA V-	Interlocutory	Application under any	(ID) /122/DD)2017	NUDLINI CALITANA	DACE ES EC FONT CAMALL	00.05.3030
274	0710102/08573/2020	SANJAY GUPTA Vs.	Application(IBC)	other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020

	1	<u> </u>		i		1	Wrong section of Rule 11,	
275	0710102/08582/2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS MAGIC EYE DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT		Srishti Juneja	Index Missed, No pagination No sign in Petition, Supporting affidavit missed, No Advance Service, No Vakaltnama, Documents not in proper	04-09-2020
276	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Company Petition (Companies Act)	Sec. 243(1) (b)		deepak khosla	On Cover page wrong section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No.132,295,297,343,346,348,3 56,358,362,395,397,398,408,4 13,416,420,444,445,461,462,4 66,469,470,471,472,474,475,4 77,478,479,639,640,642,653,6 55,656,658,659,661,662,663,6 66,874,875,877,878,882 not clear, page no. 225,226,279,280,282,323 to 329, 533 to 539 Hindi, page 893 to 900 Missed, Advance Service Missed, Master data	18-03-2020
277	0710102/06361/2020 Refiled	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI &	Company Petition (Companies Act)	Sec 252 (3)		ARJUNN KUMAR TYAGI	Income Tax Service / Case Type Wrong / Petition Not Signed, Volume not in Sequence	09-06-2020
278	0710102/08456/2020	VEER BHAN SONS (HUF) Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-no documents uploaded except proof of service	09-02-2020
279	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-02-2020
280	0710102/08442/2020	GANGADHARAN BULK MOVERS PRIVATE LIMITED Vs. ASSESSING	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:58, 69, 72, 75, not clear	01-09-2020
281	0710102/08444/2020	SAWHNEY COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange	01-09-2020
282	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
283	0710102/07974/2020	Arun Kumar Mittal Vs SPM PVC Industries Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		Sargar Aggarwal	claim less than 1 cr	
284	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
285	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
286	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP	Interlocutory Application	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020

		INDIAN OVERSEAS BANK Vs. M/S	Interlocutory	Application under any	Application under any			
287	0710102/07233/2020	PIXION MEDIA PVT. LTD.	Application(IBC)	other provisions- IBC	other provisions- IBC	ANIL KUMAR	pg-21 repeated.	
288	0710102/08425/2020	DARA SINGH ESTATES PVT LTD Vs THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule16(d),NCLT Rules,2016 IBC	Company Appeal /2020	Prateek Gangwani	Main case no. not mention/Affidavit missing	09-01-2020
289	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e- Stamp, Brief Synopsis, memo of parties	07-09-2020
290	0710102/08128/2020	Prakash Dev Vs ROC DELHI	Company Appeal (Companies Act)	Sec 252 (1)		RITESH UPADHYAY	Document Upload in sequence, Memo of parties, Brief Synopsis, List of dates missed, STK 7 missed, Roc & Incomet Tax Service missed, no sign in every page of petition	21/8/2020
291	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED VS DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09-02-2020
292	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09-02-2020
293	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	
294	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020
295	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service	
296	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong	09-09-2020
297	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY	09-09-2020
298	0710102/03421/2020	GLOBAL AUTOTECH LIMITED Vs. MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB	Application under any other provisions- IBC	NA	ROHIT GANDHI	CASE TYPE SECTION WRONG/PAGE NO.114 IS NOT CLEAR	09-09-2020
299	0710102/03560/2018	ADITYA PUGLIA VS. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	09-09-2020
300	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020
301	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020
302	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
303	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020
304	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P.	Jatin S Sethi	case type wrong	09-09-2020

305	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29- 38,36,37 and case type wrong	09-09-2020
306	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020
307	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
308	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24, 26,27,30A,21,32,33,36,37,39,4 8,49,51,51A,52,53A,56,57,58,5 9,61A,62,63A,64,67,69,69A,71, 73,73A,74,76,80- 82,82A,85,85ANOT CLEAR, AFTER 76 NOT CLEAR,89	09-09-2020
309	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
310	0710102/03128/2020	SINGH PROPERTIES AND CONSTRUCTIONS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IB	C.P. (IB)/995(ND)2018	animesh Rastogi	TRUE COPY SING MISSED PG 24,28, 29,31 44, 46,60,63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT	09-09-2020
311	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020
312	0710102/03081/2020	MANOGAYAN ESTATES PRIVATE LIMITED Vs. MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
313	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
314	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020
315	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	09-09-2020
316	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	09-09-2020
317	0710102/08700/2020	Hemant Kumar Kakati Representative of Workers and Employees Member	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/418(ND)2018	DHRUPAD DAS	TRUE COPY SING MISSED	09-07-2020

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318	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
319	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg- 130,139 black,pg-131-133,203- 210,432- 434,461,465A,556,557,811not clear,pg-355 font small,pg- 473,474,478,479,480,481,482, 486,487-491,807 translate	
320	0710102/07843/2020	Chandra Prakash Vs Saurabh Vinayak	Interlocutory Application (I.B.C)	Sec 66(1)	IB)/1248(PB)2018	Sanyam Saxena	Pages not clear-35 to 44 not clear	08-09-2020
321	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	
322	710102071432020	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Interlocutory Application(IBC)	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	Wrong case type	
323	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020
324	0710102/08539/2020	Rajiv Srivastava Vs Manish Kumar Gupta	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1718(PB)2018	Mukund Rawat	PG- 102,147,148,152,153,155,156, 157,159,160,162,164,246,257- 260,359-363,393-397,398- 401,462,464, NOT CLEAR	09-04-2020
325	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09-07-2020
326	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
327	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
328	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
329	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
330	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	17-08-2020
331	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	19-08-2020
332	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	20-08-2020
333	710000085722020	Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	09-05-2020

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		Green Channel publications (India) Pvt					Supporting Affidavit missed	
334	710000084682020	ltd					Advance Service Missed ,	09-02-2020
		· ·					vakaltnama Missed	
		CRUX INNOVATIONS PRIVATE LIMITED	Company				After 200 Pages Volume Will be	
335	0710102/08770/2020	Vs Registrar of Companies NCT of	Appeal(Companies Act)	Sec 252 (1)		Narender	Divided &Volume Wise Index	09-12-2020
-		Delhi & Haryana	, ,				Also Compulsory	
							in Index Pagination Not Done &	
							True Copy Signature Missing In	
		SHOBHIT ESTATES PRIVATE LIMITED	Company				Annexures & Page No 46 To	
336	0710102/08777/2020	Vs Registrar of Companies NCT of	Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	80& Page 87 To 97 Hindi Pages	09-12-2020
		Delhi & Haryana	, , ,				Translate Copy Missing & Page	
							No 98 Not Clear & Income Tax	
							Service Missing	
337	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA, WRONG	
		Infracon Private Ltd.			C D		CASE TYPE	
338	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH	Review Application	Rule 11 of NCLT, 2016	C.P.	RAJENDRA GUPTA	CASE TYPE WRONG	
		SVAS ARC PRIVATE LIMITED Vs.					Page Cut-11,13,14,15-21,25,28	
339	0710102/08695/2020	REGISTRAR OF COMPANIES NCT OF	Company Petition	Sub-Section (1) Of Section		RANJAN KUMAR JHA	/ list of date events / Board	09-09-2020
333	<i>' '</i>	DELHI & HARYANA	(Companies Act)	66.		TATISATI KOMAKSHA	resoulation / Annexure every	03 03 2020
							pages sign / Proof of service	
340	0710102/08686/2020	SHIV DAYAL SHARMA VS THREE C	Interlocutory	Sec 60(5)	IB/1718/PB/2018	Jatin S Sethi	Pdf Uploaded 2 times and	09-09-2020
340	0710102/00000/2020	PROJECTS PVT LTD	Application(IBC)	Sec 00(3)	15/1710/15/2010	Julii 5 Jelii	service is missing	03 03 2020
		M/S INTER CONTINENTAL INDUSTRIES	Interlocutory				True copy is missing on	
341	0710102/08636/2020	Vs M/S SHOREWALA GLOBAL	Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	annexures	
		INDUSTRIES PVT. LTD.	7.pp.::cat.o.:(1.5.c)				aexa. es	
342	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09-09-2020
	0, 10101, 00000, 1010		. ,	Motion	0. 1. 1, 20, 1. 2, 20, 20	oungeer on oudaning	Through seemen	03 03 2020
343	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-		Application under any	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020
	, , , , , , , , , , , , , , , , , , , ,	EVEREST BUILDTECH PRIVATE LIMITED	(I.B.C)	other provisions- IBC	, , ,			
344	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI	, ,,	Application under any	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020
-		INFRATECH PVT LTD	(I.B.C)	other provisions- IBC	,,			
345	710102085812020	RITESH SPINNING MILLS LIMITED	CA(A) Merger &	Rule 11 of NCLT	no mention	SUJOY DATTA	Wrong case type	
346	710102080972020	TGS Water Private Limited Vs.	Contempt Petition	Application under any	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
340	710102080972020	Registrar Of Companies	Contempt Petition	other provisions	арреаі-372/2019	JEEVESH IVIEHTA	wrong case type	
		Rajaraman Balachandran Vs. Delhi		Application under any	COMPANY PETITION		CASE TYPE IS WRONG,prayer	
347	710102036232020	Baroda Road Carriers Private Limited	Company Petition IB	other provisions- IBC	(IB) NO.	Shweta Dubey	missed, supporting affidavit	
		Daioua Noau Carriers Frivate Liffiteu		other broadons, inc	1665/(PB)/2018		missed,proof of service	
348	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and	Sub-section (I) of section		aaryan sharma	Translate Page-161,164	08-07-2020
540	0710102/07720/2020	Oswai exports pvt itu vs ioc	Amalgamation(Compani	230		aai yali Silaiiila	Translate Fage-101,104	00-07-2020
349	0710102/06944/2020	ELANGBAM INFRASTRUCTURES &	Company	Sec 252 (3)		Angom Sushant Singh	Document Not Properly	07-10-2020
545	0710102/00344/2020	CONSTRUCTION PRIVATE LIMITED Vs	Appeal(Companies Act)	300 232 (3)		Angom Sushant Singh	Document Not Froperty	07 10-2020

350	0710102/06957/2020	INDIAN DUROBUILD PVT. LTD. Vs	Company Petition (Companies Act)	Sec. 131(1)		ASHISH MIDDHA	Page Not Clear- 19,22,25,26,29,32,35,37,39,41, 43,47,51,55,56,86,89-93 / Brief Synopsis / ROC Service	07-10-2020
351	0710102/08768/2020	Vipin Aggarwal Vs AVJ Developers India Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/654(PB)2019	Gaurav Srivastava	TRUE copy signature missing & application signature missing	
352	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
353	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P.	981803467	Case type wrong	11.09.2020
354	710102085772020	DEBASHIS NANDA Vs. Greater Noida Industrial Development Authority	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/422(PB)2018	debashis nanda	pg-30,31 wrong arrange,	
355	0710102/07696/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 131(1)		Ramesh Chandra Mishra	page: 141 missed page 163-166, 176, 181, 186, 191, 195, 201, 213, 215, 217, 219, 222, 224, 228, 229, 231, 232, pages are cut in hard file page 24, 27, 38, 40, 50, 163, 165, 166, 231 not clear soft copy page 141 missed	07-08-2020
356	0710102/08850/2020	ECOWIN FENESTER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	252	Appeal/790(ND)2018	RAVINDER SINGH	WRONG SECTION SELECT	15-09-2020
357	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020
358	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
359	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	
360	0710102/08338/2020	M/s Sarvottam Granite & Marble Vs Mahagun India Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		SOHAIB ALAM	objection-basic details-Re-enter new details of dd	29/08/2020
361	0710102/08786/2020	TECHCORAL SOLUTIONS VS BHUMISAGAR INFRASTRUCTURES PVT.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-pages not clear 33- 39,44,45,52-66,68-70	09-12-2020
362	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	14/09/2020
363	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Compani	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
364	0710102/08865/2020	ANAND KUMAR AGARWAL VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1059/ND/2018	RAHUL ADLAKHA	Blour pages-9 to 58	15/09/2020

365	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020
366	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	
367	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	
368	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	
369	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(CO MPANIES		Only one page in the file	
370	0710102/08898/2020	KMQ Engineering & Tools Private Limited Vs 1. Union of India Ministry of Corporate Affairs through Registrar of Companies		Sec 252 (1) - By Government Body			Case type wrong, Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing, NCLT form 12 memorandum of apperance is	16/09/2020
371	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
372	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
373	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
374	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
375	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
376	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
377	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	
378	0710102/06864/2020 Refile	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		Ramesh Chandra Mishra	E Stamp with Supporting Affidavit 50 Rupees of uttar Pradesh and Company Master Data Missed	06-07-2020
379	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17-09-2020
380	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020

201	710102088012020	Nandita Sharma		CAMEAT			NCLT FORM 3C MISSED AND	16/09/2020
381	710102088912020	Nandita Sharma		CAVEAT			PROOF OF SERVICE	10/03/2020
382	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
383	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
384	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				WRONG FILE	09-04-2020
385	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				Wrong File	09-10-2020
386	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	09-12-2020
387	0710102/08969/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
388	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
389	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	17/09/2020
390	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear- 51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
391	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
392	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			Page 26, 72-74, 94-101,103, 134-135, 265-280, 300-301, 304 wrong arrange and font small, volume wise index	11-03-2020
393	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	25-06-2020
394	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(N	Application under any other provisions- IBC			wrong e filed	16-09-2020
395	0710102015602020/1	SPJ CARGO PVT LTD Vs AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9			Page 35, 102-112, 143-144, 285-286, 313 not clear, Page 275-284, 308-310 font small Page 500 missed	16-09-2020

206	07402000000000017/40	IMPEX SERVICES INDIA PRIVATE	COMPANY PETITION IB	Application under any			62	46.00.2020
396	0710200000062017/10	LIMITED Vs SSMP INDUSTRIES LIMITED	(IBC)/495(ND)2017	other provisions			wrong e-filing	16-09-2020
397	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
398	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(N D)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020
399	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellanious no.	18-09-2020
400	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (1)			wrong e-filing	18-09-2020
401	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES	Sec. 241(1)			page end signature,true copy	18-09-2020
402	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18-09-2020
403	0710102075402020/1	GURNEET SINGH SETHI VS COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18-09-2020
404	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1			Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020
405	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18-09-2020
406	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
407	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs AHLUWALIA CONTRACTS INDIA	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9			wrong e-filing	18-09-2020
408	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
409	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			affidavit missed	18-09-2020
410	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
411	0710102/09010/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE	19/09/2020
412	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020

413	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
414	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
415	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
416	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	18/09/2020
417	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
418	0710102/02820/2020	Ahluwalia Marbles Private Limited Vs Chetanya Buildcon Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
419	0710102/02812/2020	Ahluwalia Marbles Private Limited Vs Saluja Construction Company Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
420	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	04-03-2020
421	0710102/02895/2020	JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		vishal choudhary	brief of synopsis and list date and event missed, and court fee not received	04-03-2020
422	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
423	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
424	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13-03-2020
425	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13-03-2020
426	0710102/03422/2020	Global Autotech Limited Vs Maini Constrcutions Private Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		swarup & associates	wrong section	18-03-2020
427	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED	Company Petition IB	IBC Section 59		girish singhania	jurisdiction gurugram	18-09-2020
428	0710102/08987/2020	M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Raj karan sharma	claim amount less than 1 cr	18-09-2020
429	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020
430	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020

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		DOLPHIN INVESTMENT		Sec. 230-232 - Second			
431	0710102007012019/9	MANAGEMENT PVT LTD VS ANANT		Motion		True copy sign missed	27/07/2020
		SOURCING MANAGEMENT PVT. LTD.					
432	0710102014892020/2	PRECISE LABORATORIES PRIVATE		Sec. 230-232, Sec 234		Page 3,4 is missed	19/03/2020
.02	0,1010101.031010,1	LIMITED VS ET TU		000. 200 202, 000 20 .		· age s) · is ···issea	15, 05, 2020
433	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE		Sec. 230-232 - Second		True copy sign missed	07-10-2020
433	0/10102022432020/2	LIMITED VS GILLIS LOCKWOOD HELLER		Motion		True copy sign misseu	07-10-2020
434	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE		Sec. 230-232 - Second		True copy sign missed	07-10-2020
434	0/10102022432020/2	LIMITED VS GILLIS LOCKWOOD HELLER		Motion		True copy sign misseu	07-10-2020
425	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE		Sec. 230-232 - Second		rong filling	10/09/2020
435	0710102022452020/5	LIMITED VS GILLIS LOCKWOOD HELLER		Motion		wrong filling	19/08/2020
126	074 04 02 02 04 52 02 0 /4	HIND POCKET BOOKS PRIVATE		Sec. 230-232 - Second		-	07.40.2020
436	0710102026152020/4	LIMITED		Motion		True copy sign missed	07-10-2020
				Sec. 230-232 - Second		True copy sign missed and	/ /
437	0710102032242018/4	CLARITY VINIMAY PVT LTD		Motion		index not signed	27/08/2020
	_			Sec. 230-232 - Second		True copy sign missed and	
438	0710102032242018/5	CLARITY VINIMAY PVT LTD		Motion		index not signed	28/08/2020
		M/S ONYXE INFRASTRUCTURE PVT					
439	0710200418032018/1	LTD Vs. REGISTRAR OF COMPANIES		252		page 3-4 missed	18-06-2020
		STATE BANK OF INDIA Vs. M/S					
440	0710200411492017/7	NAMDHARI FOOD INTERNATIONAL		IBC-7		SECTION WRONG	30-05-2020
		M/S. PLATINA BULKERS PVT. LTD. Vs.					
441	0710200410172018/22	M/S. STAR MINERAL RESOURCES PVT.		IBC-7		SECTION WRONG	12-06-2020
		·				INCOMPLETE DOC PG 4-5	
442	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230		INCOMPLETE DOC PG 4-3	15-06-2020
443	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs.		IBC Under Sec 10		SECTION WRONG	13-06-2020
443	0/10102100382013/2	REGISTRAR OF COMPANIES		ibe officer Sec 10		SECTION WHONG	13-00-2020
444	0710102165942019/6	AADHUNIK INFRA PROJECS PVT LDT		SECOND MOTION 230-232		PG 5-6 MISSED	27-06-2020
444	0/10102165942019/6	Vs. AADHUNIK INFRA PROJECS PVT		SECOND MOTION 230-232		PG 5-6 MISSED	27-00-2020
445	0710102150002010/7	GARHWAL AIRCON SERVICES PRIVATE		252		DROOF OF CERVICE MICCER	02.02.2020
445	0710102159082019/7	LIMITED Vs. REGISTRAR OF		252		PROOF OF SERVICE MISSED	02-03-2020
		GLOBAL CABS SERVICES PRIVATE					
446	0710102154412019/2	LIMITED Vs. REGISTRAR OF		252(3)		INDEX WRONG	11-03-2020
	•	COMPANIES NCT OF DELHI &					
		NUVISION (DELHI) PRIVATE LIMITED					
447	0710102149292019/4	Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7		SECTION WRONG	20-03-2020
		NUVISION (DELHI) PRIVATE LIMITED					
448	0710102149292019/3	Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7		SECTION WRONG	20-03-2020
		BREAKING WAVE SOFTWARE PRIVATE		Sec. 230-232 - Second			
449	0710102022452020/5	LIMITED Vs.		Motion		WRONG EFILE	19-08-2020
			Company Petition IB	WIGHOU	centrik ligalistic llp	page:139. 140 not clear and	
450	0710102/09046/2020	·		IBC under Sec 7	9811421253	· =	18-09-2020
-		construction and developers pvt ltd	(IBC)		7011421233	petitioner is single home buyer	
451	0710102/08145/2020		Company Petition IB	IBC Under Sec 9	AADITYA A PANDE	claim amount less then 1 crore	21-08-2020
<u> </u>	<u> </u>	Limited Vs Stahl Tecniks Private	(IBC)	<u> </u>			

452	0710102/07931/2020	Allied Alloys Vs URBANTECH INFRA	Company Petition IB (IBC)	IBC Under Sec 9	MOHD NAZIM KHAN		claim amount less then 1 crore	14-08-2020
453	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05-08-2020
454	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23-07-2020
455	0710102/03310/2020	Bizlife Property Buyers Welfare Association Vs M/s HSL Software Private limited &Anr.	Company Petition IB (IBC)	IBC under Sec 7	asa legal 45661440		PAGE:734, 758,787,789,792,795-796,797, 798, 799, 800, 1001, 1149- 1151, 1155, 1168-1169, 1171, 1172, 1181-1182, 1224-1228, 1304-1306, 1702, 1912, 2023, 2035, 2121, 2126, 2127-2128,, 2182, 2522, 2713, 2718, 2784, 2963, 3040-3103 ETC PAGES NOT CLEAR	16-03-2020
456	0710102/03357/2020	SNS Engineering Private Limited Vs M- City Infrastructure Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	Rhea Luthra 9917079999		volume 1 missed and proof of service missed	17/03/2020
457	0710102/02851/2020	Archana Dwivedi Vs M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)	Priyadarshi Chaitanyashil		case type wrong (file is IA)	03-04-2020
458	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong (file is application)	03-07-2020
459	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile:		case type wrong (file is application)	09-02-2020
460	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
461	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09-10-2020
462	0710102/09062/2020	CHANDRA PRAKASH Vs DINESH KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1689/ND/2018	CHANDHIOK AND MAHAJAN	Translated page- 103,105,107,111 to 113, 202 to 212,294,296,306,307,308,310, 312,323 to 326,328,330,341 to 343,345,347,357 to 366/Blur page/136,137,104,203 to 212,323,355,356,357 etc	
463	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	
464	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	

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465	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
466	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
467	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF	Company Petition	Sec 252 (3)		Mohit Gulati	wrong case type	
468	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
469	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
470	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
471	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
472	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
473	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type, wrong sectiion	
474	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	
475	710102034162020	UJJAWAL GARMENTS PRIVATE	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
476	0710102/09154/2020	MEDIPLUS (INDIA) LTD. Vs. SUNDER LAL GOEL	COMPANY APPLICATION	RULE 11 OF NCLT	CP/84(ND)2019	Shailen Bhatia	SIGN MISSED ON APPLICATION	23/09/2020
477	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION	Sec 60(5)			reply not sign on every pages	22/09/2020
478	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	22/09/2020
479	0710102013782020/2	SHASHI BHUSAN Vs. M/S. PERFACT COLOR DIGITAL PRINTS PRIVATE	COMPANY APPLICATION(IBC)/940(N	Application under any other provisions- IBC			wrong e-file	23/09/2020
480	0710102032752018/7	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			wrong e-file, case type wrong	23/09/2020
481	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIE S ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020
482	0710102086002020/4	UNION BANK OF INDIA VS. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020
483	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
484	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020

485	0710102/09152/2020 Fresh	UD INFRATECH PRIVATE LIMITED Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		MOHIT SINGH KHARAYAT	No Sing In Appeal of every pages	23/09/2020
486	0710102/09167/2020	Mediplus (India) Ltd. Vs Sunder Lal Goel	Company Application(Companies Act)	Rule 11 of NCLT	CP/84/241- 242/ND/2019	Shailen Bhatia	Application every pages sign-1 to 8, /Blur-54,55,103,106 / Page cut 68	22/09/2020
487	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED &	27/02/2020
488	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
489	0710102/09176/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	23/09/2020
490	0710102/06208/2020	RITESH SPINNING MILLS LIMITED Vs	CA(A) Merger and Amalgamation(Compani es Act)	Sub-section (I) of section 230		SAHEB SINGH CHADHA	Page Not Clear-134- 186,203,301,311,319- 327,340,437,439,441,446- 479,491,706,707,709 / Wrong Scan-311-318 / Volume-II & III Index Missing / Unsign Page- 556-694 / Vakalatnama No Signature Client & Advocate	29/05/2020
491	0710102/09175/2020	Sachin Gupta Vs union of india	Company Petition (Companies Act)	Sec 252 (1) - By Government Body		AMIT KUMAR SRIVASTAVA	Case Type Wrong / Format Wrong(appellate) / Stay Application-44 / STK-7 List Missing / Page Cut-58-66,69-73 / ROC & Income Tax Service	23/09/2020
492	0710102/09159/2020	MERLIN SNACKS PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Compani es Act)	Sec. 230-232, Sec 234		Neeraj Arora	Page Not Clear- 265,278,365,447,500,520,543, 594,663,682,727, / Missing- 737 / Power Of Attorney	23/09/2020
493	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger & Amalgamation	Sec. 230-232, Sec 234	NA	Prerna Arora	& amp; quot; Volume-II Index Missing / Page Not Clear-148- 201,235-262,274,287- 292,309,315320,336,337,350,3 54,356,434,447,452,454,457,4 60-462,465,474,498-	25.09.2020
494	0710102/07969/2020	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUC	Interlocutory Application(IBC)	Sec 60(5)	i/934/2018		13-14,16,17,24,25 not clear page and affdavit missing and proof service missing	

495	0710102/09207/2020	IIVDIA LIIVII ED	Interlocutory Application (I.B.C)	Sec 60(5)		CHANDHIOK AND MAHAJAN	Pages 191,192,193,195,196,356,358, 359,361 to 380,382,383,385 to 388, 391,393 to 395,398,399,402,404,403,1060,1062,1076,1077,1105,1107 to 1109,1114 to 1116 Not Clear, Page No. 1067,1068,1072,1073,1074,10 75,1078,1079,1080,1081,1084 to 1086,1089 to 1099, 1101 Blank, Page No. 1253,1256,1259 Small Font & Many Section Mentioned in Application and Fees not Paid	24/09/2020
496	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
497	0710102/09199/2020	RP SUNIL KUMAR AGRAWAL Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1896(ND)2019	Sunil Kumar Aggarwal	Page No 64 Hindi	24/09/2020
498	0710102/03356/2020	archon powerinfra Vs hindustan prefab ltd	Company Petition IB (IBC)	IBC Under Sec 9		harshal kumar	page:20, 21, 33, 34, 36-38, 42- 44, 53-58, 94, etc page not	17/03/2020
499	0710102/08384/2020	BLUE STAR BUILDPROP PRIVATE LIMITED VS	CA(A) Merger and Amalgamation(Compani	Sec. 230-232, Sec 234		MADAN KUMAR MAROTI	Merge Into One PDF	31/08/2020
500	0710102/09085/2020	Anil Kashyap Vs DELHI GOLF HOUSE INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		AWNISH KUMAR	Section 242 mentioned in Petition and fees not Paid	22/09/2020
501	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.		IBC Under Sec 9,Rule 11 of NCLT, 2016			wrong e fill	21/09/2020
502	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES	Application under any other provisions			wrong e fill	21/09/2020
503	0710102090782020/1	MR. HARISH TANEJA VS. LAKSHMI VILAS BANK THROUGH MR. VINAY	INTERLOCUTORY APPLICATION	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020
504	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	24/09/2020
505	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			page no. 8 - 10 affidavit back date	24/09/2020
506	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)			not found	25/09/2020
507	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.		IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25/09/2020

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500	27404000000000004044	SOLITAIRE CAPITAL INDIA AND	COMPANY PETITION	Sec. 213,Sec. 241(1),Sec.			service missing and affidavit e-	25 /22 /222
508	0710102093852019/1	ANOTHER Vs. VIPUL SEZ DEVELOPERS	'	242(4)			stamp missing	25/09/2020
		PVT LTD AND OTHERS	ACT)/94(PB)2019	` '			. 0	
		KRAFTERS TELECOM SERVICES	COMPANY					
509	0710102123382019/2		APPEAL(COMPANIES	Sec 252 (3)			wrong efiling	25/09/2020
		COMPANIES NCT OF DELHI AND	ACT)/666(ND)2019					
510	0710102409572018/4	USHA DEVI Vs. PRAVEER	COMPANY PETITION IB	IBC under Sec 7			service missing	25/09/2020
310	0/101024093/2018/4	CONSTRUCTION PVT LTD.	(IBC)/486(PB)2018	ibe under sec /			service missing	23/03/2020
511	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9			document not properly upload	25/09/2020
311	0/10200/02092018/34	HINDUSTAN PAPPER CORPORATION	(IBC)/418(ND)2018	ibe offder sec 9			document not properly upload	23/09/2020
F12	0740402045002020/4	SPJ CARGO PVT LTD Vs. AL-DUA FOOD	COMPANY PETITION IB	IBC Under Sec 9			RJ	16/00/2020
512	0710102015602020/1	PROCESSING PVT LTD	(IBC)/453(ND)2020	ibc offder sec 9			K)	16/09/2020
		INDIA FACTORING & FINANCE	COMPANY					
513	0710102009622020/2	SOLUTIONS PVT LTD. Vs. ALTECH	APPLICATION(IBC)/665(N	Rule 11 of NCLT, 2016			NOT FOUND	23/09/2020
	-	INFRASTRUCTURE PRIVATE LTD.	D)2020	•				
			INTERLOCUTORY					
514	0710102066772020/2	G.S. BUILDWELL PVT. LTD. & ORS.	APPLICATION	Sec 60(5)			document not properly upload	24/09/2020
			COMPANY PETITION	Application under any				
515	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	(COMPANIES	other provisions			wrong efiling	24/09/2020
		L & T FINANCE LTD Vs. ZILLION	INTERLOCUTORY	Application under any				
516	0710102085162020/1	INFRAPROJECTS PVT LTD	APPLICATION	other provisions- IBC			wrong e fill plz fill in ia	24/09/2020
		IN IVAL ROSECTS I VI ETB	INTERLOCUTORY	other provisions libe				
517	0710102067232020/1	MAHESH BANSAL Vs.	APPLICATION	Sec 12(2)			RJ	25/09/2020
		JITENDER ARORA Vs. NISUS FINANCE	INTERLOCUTORY					
518	0710102075132020/2	& INVESTMENT MANAGER LLP & ANR.		Sec 60(5)			doument not in proper	25/09/2020
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519	0710102082882020/1		INTERLOCUTORY	Sec. 12A			wrong efiling	25/09/2020
		BARIK & ORS. M/S. SAFE CAPITAL SERVICES (P) LTD.	APPLICATION					
520	0710102083942019/7		COMPANY PETITION IB	IBC under Sec 7			wrong efiling	25/09/2020
		Vs. M/S. TECHNOPAK ADVISORS (P)	(IBC)/1141(ND)2019					
521	0710102083942019/8		COMPANY PETITION IB	IBC under Sec 7			wrong efiling	25/09/2020
	,	Vs. M/S. TECHNOPAK ADVISORS (P)	(IBC)/1141(ND)2019				5 5	, ,
522	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI	INTERLOCUTORY	Sec 60(5)			wrong e fill need to ia fill	25/09/2020
		VILAS BANK THROUGH MR. VINAY	APPLICATION					
523	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER	COMPANY PETITION IB	IBC under Sec 7			True copy sign missed	25/09/2020
323	071010240704201075	PRODUCTS LIMITED	(IBC)/840(PB)2018	ibe under see 7			True copy sign misseu	23/03/2020
		DATA WORLD INFORMATION					ROC Service / Memorandum	
524	0710102/07213/2020	SYSTEMS PRIVATE LIMITED Vs		Sec. 131(1)		Ramesh Chandra Mishra	Apperrance / Merge Into One	
		STSTEINS FRIVATE LIIVITED VS					PDF / Councel Detail Missing	
		DITABAN DEVELOPERS AND					Councel Detail Missing &	
		DHARM DEVELOPERS AND					Signature / Pages Cut-50-72 /	
525	7/10102/09269/2020 REC	ASSOCIATES PRIVATE LIMITED VS		Sec 252 (3)	Rahul Jogi	Rahul Jogi ROC & Inc	ROC & Income Tax Service /	
		REGISTRAR OF COMPANIES NCT OF					Annexure Every Pages Sign /	
		DELHI & HARYANA					Vakalatnama	
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526	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED		
527	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately		
528	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory	Rule 11 of NCLT, 2016	C.P.	Inder Paul Singh Oberoi	pg-9-14 missed		
529	0710102/09245/2020	Akash Shinghal Vs AMIRA ENTERPRISES INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/846(ND)2018		PG-42,43,114,,117-606 all pages in hindi , 607-616,622- 628,638-685,692-712,728- 742,758-768 not clear 769- 774,779,791-795, in hindi	25/09/2020	hold
530	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL	Interlocutory	Sec 60(5)			sign missing		
531	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed		
532	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)			true copy sign missed in all pages		
533	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)			incompelete document		
534	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			true copy missed in all pages		
535	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P)	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill		
536	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume		
537	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill		
538	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill		
539	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES	Sec. 73(4)			not complete document		
540	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)			No Pagination, No Index		
541	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill		
542	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages		

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543	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
544	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
545	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
546	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION				True copy sign missed	
547	0710102160992019/6	IDBI BANK LIMITED VS AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
548	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST	COMPANY PETITION (COMPANIES				Wrong e-filed Document (Application filed)	
549	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
550	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS	COMPANY PETITION (COMPANIES				True copy sign missed	
551	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS	COMPANY PETITION (COMPANIES				True copy sign missed	
552	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION				No Pagination, No Index	
553	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29-09-2020
554	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
555	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
556	710102093202020	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	Cross Application	Application under any other provisions- IBC	C.P. (IB)/609(ND)2017	RAJEEV KUMAR	Wrong case type	
557	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not	
558	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	09-02-2020
559	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD VS RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020
560	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020

561	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs		Section 95(1)		j. sagar associates	page:331-353 not clear and	09-02-2020
562	0710102/08467/2020	RAJ SINGH GEHLOT INDIABULLS HOUSING FINANCE LTD Vs	(IBC) Company Petition IB	IBC under Sec 7		i sagar associatos	proof of serivce missed proof of service missed	09-02-2020
502	0/10102/0846//2020	R.S.G. HOUSING & FINANCE PVT LTD	(IBC)	ibc under Sec 7		j. sagar associates	<u>'</u>	09-02-2020
563	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD VS AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307-364 pages missed page 676-684 font small and proof of service missed	09-02-2020
564	0710102/09286/2020	DINERO PROPBUILD PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Compani es Act)	Sec. 230-232, Sec 234		MUKESH SUKHIJA	Pages Blur & Cut-130- 134,323,324,326,582,587,588, 590,602,606,786,792,801, / Page Cut-286,381,769	
565	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
566	0710102/07841/2020	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of	Company Appeal(Companies Act)	Sec 252 (1)		SUMESH DHAWAN	Page Not Clear-47-57 / Volume-II Missing	08-12-2020
567	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020
568	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -4	30/09/2020
569	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	29/09/2020
570	0710102/09348/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	CP/IB/1392/ND/2019	Jatin S Sethi	Unsign paper-1,14	29/09/2020
571	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
572	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
573	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page 59 60 67 not clear	
574	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
575	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION	19(2)			page 17-40 translate	
576	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION	Sec 60(5)			true copy sign missing	
577	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	
578	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	

		DDADEED KLIMAAD IAINI V.C. VIDVA	COMPANY DETITION	Con F9/3) Con F0 Con				
L-70	0740402070702020/2	PRADEEP KUMAR JAIN Vs. VIDYA	COMPANY PETITION	Sec. 58(3),Sec. 59,Sec.			in day watering	
579	0710102078792020/2	PRAKASHAN MANDIR PRIVATE LIMITED	(COMPANIES	213,Sec. 241(1),Sec.			index missing	
-			ACT)/114(PB)2020 COMPANY PETITION IB	242(4),Sec. 244(1)				
580	0710102019142020/3	PROCESSING PVT LTD	(IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	
		MAJ VIVEK PASRICHA Vs. AXISS	COMPANY				incomplete documents, notary	
581	0710102020262020/4	DENTAL PVT LTD AND ORS	APPLICATION(COMPANIE	Rule 11 of NCLT			stamp and verification on	
		DENTALT VI ETD AND ONS	S ACT)/162(ND)2020				affidavit is missing	
		ENVITECH CONSULTANTS INDIA	COMPANY PETITION IB					
582	0710102035742020/3	PRIVATE LIMITED Vs. RUDRABHISHEK	(IBC)/822(ND)2020	IBC Under Sec 9			index missing	
		ENTERPRISES LIMITED						
583	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL	COMPANY PETITION	Sec. 59,Sec. 241(1),Sec.			true copy sign missing	
	0.10101001111010,0	SOLUTIONS PVT LTD	(COMPANIES	242(4)			., .	
584	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES	COMPANY	Sec 252 (3)			page-5 to 33 not clear & pg-	
	- · · · · · · · · · · · · · · · · · · ·	PRIVATE LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES				12,34 translation	
585	0710102087622020/1		INTERLOCUTORY	Sec 60(5)			Wrong e-filed Doc. (application	
		KUMAR SHARMA	APPLICATION	. ,			filed)	
586	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs.		Sec 252 (3)			wrong filing	
ļ		REGISTRAR OF COMPANIES FOR DELHI						
587	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9			wrong filing	
-		AAPKA URGICARE PVT. LTD.	(IBC)/3478(ND)2019					
	0740200044262047/0	M/S SMALL INDUSTRIES	COMPANY PETITION IB	Can 7/7)				
588	0710200014262017/9	DEVELOPMENT BANK OF INDIA Vs.	(IBC)/575(ND)2017	Sec. 7(7)			wrong filing	
 		M/S DELICIOUS COCO WATER TARA OVERSEAS PVT. LTD. Vs	Company				Prayer not signature / Income	
589	0710102/09319/2020	REGISTRAR OF COMPANIES DELHI &	Company Appeal(Companies Act)	Sec 252 (1)		praveen chauhan	tax service DCIT Cell	22/09/2020
		REGISTRAR OF COMPANIES BEEFIT &	CA(A) Merger and				Index Councel Signature /	
590	0710102/09384/2020	NIRJARA ENTERPRISE LIMITED Vs	Amalgamation(Compani	Sec 230-232 Sec 234		Ashutosh Gupta	Petition & Annexure Every	30/09/2020
	0710102/05304/2020	WINDAMA ENTER MISE ENVITED VS	es Act)	Jec. 250-252, Jec 254		Ashatosh Gupta	Pages Sign / Master Data	30/03/2020
 		DEWESH AUTO CREATIVE SERVICES	<i>c3 / (c)</i>				r ages sign / Muster Bata	
591	0710102/09367/2020	PTV. LTD. Vs. MORPHEUS	Interlocutory	Rule 11 of NCLT, 2016	C.P.	Ritesh Agrawal	e-stamp paper west Bangal	
001	0, 10101, 0300, 72020	DEVELOPERS PRIVATE LIMITED	Application(IBC)	11 0	(IB)/1715(PB)2018		100 rupees	
<u> </u>		YOUNG EDUTECH PRIVATE LIMITED		Application under any			service missing roc and income	
592	0710102/08521/2020	Vs. REGISTRAR OF COMPANIES	Company Application	other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	tax	
		NEW SMART INDIA MAINTENANCE	C	· ·			Page 38 not Clear, Volume not	
593	0710102/03024/2020	I SERVICES PRIVATE LIMITED Vs	Company	Sec 252 (1)		RANJEET KUMAR VERMA	in sequence / Income Tax	07-03-2020
		Registrar of Companies Delhi	Appeal(Companies Act)				Service DCIT Cell /	
F04	0710103150673040/4	GURVINDER PAL & ORS Vs. MGF	COMPANY PETITION IB	IDC under Coc 7			Wrong e-filed Doc. (application	02.00.2020
594	0710102159672019/4	DEVELOPMENTS LIMITED	(IBC)/2(ND)2020	IBC under Sec 7			filed)	02.09.2020
505	0710102010222020/2	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 05/1)			202 249 true convician	02.00.2020
595	0710102019332020/3	LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
596	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK	INTERLOCUTORY	Sec 60(5)			wrong e fill need to IA fill	02.09.2020
330	0,10102002002020/2	LIMITED	APPLICATION	300 00(3)			Wrong e mi need to iA mi	02.03.2020

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597	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	02.09.2020
598	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020
599	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
600	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION	19(2)			page 19 20 not clear	02.09.2020
601	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
602	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			document not in proper	08-01-2020
603	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			application file in addestional wrong filing	10-01-2020
604	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	10-02-2020
605	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			wrong filing application file in addestional	10-02-2020
606	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE	COMPANY APPLICATION(IBC)/200(P B)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
607	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE	COMPANY APPLICATION(IBC)/202(P B)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020
608	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION	Sec 43(1) r/w Sec 44 (1)			REJECTED	10-03-2020
609	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/333(PB)2020	Rule 11 of NCLT			True copy sign missing	10-03-2020
610	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			index missing	10-03-2020
611	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
612	0710102/09349/2020	Inabensa Bharat Pvt. Ltd. Vs	Company Petition IB (IBC)	IBC Under Sec 10		anikit prasoon	page:33-40, 42-45, 47-523, 55- 61, 69, 79, 80, 81, 201-207 page not clear	29-09-2020

613	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
614	0710102/09241/2020	Flight Lieutenant Rupa R. Gaur (Retd.) Vs Mode Advertising and Marketing Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		anuj tiwari	claim amount less than 1 cr. receipt not show	25/09/2020
615	0710102/08224/2020	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		ABHISHEK THAKUR	Merge Into One PDF / File Not Properly	
616	0710102/09442/2020	Vivek Raheja Vs	Interlocutory Application	Sec 60(5)	CP/IB/2924/ND/2019	Vivek Raheja	Applicant not signature-6	10-03-2020
617	0710102/09465/2020	ABHIMANYU MITTAL Vs.	nterlocutory	Sec 33(1) (b) (i) to (iii) r/w S	C.P.	NIKSHUBHA SETHI	SIGN MISSED ON ANEXURE	10-04-2020
618	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory	Application under any othe	C.P.	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020
619	0710102/09461/2020	NILESH SHARMA Vs. ATUL KUMAR	nterlocutory Application(IBC)	Application under any othe	C.P. (IB)/2130(ND)2019	milan singh negi	PG 52,59 IN HINDI AND 74,80- 86, 91,93 NOT CLEAR	10-03-2020
620	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any othe	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10-03-2020
621	0710102/08646/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	Sign on every page of application and true copy on annexures, page is blank after pg no. 6,7,17-20, 722,723,966,1281,1282 pg no. 108,657,1357,1358,1599,1600, 1602-1615 are not clear pg no 640,839-848,1069,1072,1073,1076,1077,1079-1083,1222-1229 are cut, pg727 is missing	10-01-2020
622	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
623	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Scan-103	10-03-2020
624	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Compani es Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/201 9	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear- 146-152,181- 182,185,189,190,225,233- 236,238-242,251,255	28/02/2020
625	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	
626	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32- 35,38,39,41-45,47-48,51- 53,55-56,66-70 not clear page	
627	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH	Interlocutory	Sec 60(5)		RAKESH KUMAR	true copy missing	

		Arjun Ispat India Private Limited		Application under any				
628	0710102/09483/2020	through liquidator Mr. Rajneesh		other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
		Arjun Ispat India Private Limited		Application under any				
629	0710102/09491/2020	through liquidator Mr. Rajneesh		other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
630	0710102/03368/2020	archon powerinfra pvt ltd Vs hindustan prefab ltd		IBC Under Sec 9		HARSHAL KUMAR	objection-pages not clear 84,87,95,96,98,103,104,108,10 9,113,117,118,119,129,133,13 4,136,137,138,144,146,148,15	
							1-153,161,162,165,167,171	
631	0710102/09513/2020		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/2251(ND)2019	ARUNAV PATNAIK	Pg-34 to 59/65 to 67 /225 to 228 not clear & true copy sign missed in initial pages	10-05-2020
632	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	
633	0710102005032019/28	MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			True Copy Sign Missing	
634	0710102006262020/2		COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			page 12 to 18 true copy sign missing	
635	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			page no. 156, 201 to 217, 224 to 225, 231, 256 pages are not clear. documents are not properly uploaded	
636	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION	Sec 60(5)			Proof of service not clear	
637	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Index missing, No pagination	
638	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	
639	0710102061222020/2		COMPANY PETITION (COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	
640	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION	Sec 60(5)			Supporting Affidavit missing	
641	0710102074782020/5		INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016,Section 74			Documents not properly upload, sign missing	
642	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION	Sec 60(5)			Wrong e-filing	
643	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)			index missing	06-10-2020
644	0710102091142020/1	MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/553(ND)2020	Rule 11 of NCLT			true copy sign missed	06-10-2020

645	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION	Sec 60(5)			wrong e fill need to IA file	06-10-2020
646	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION	Sec 60(5)			wrong e fill need to IA file	06-10-2020
647	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			wrong e fill need to IA file	06-10-2020
648	0710102417442018/7	,	COMPANY PETITION (COMPANIES	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
649	0710102421442018/6		COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
650	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020
651	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Index missing	06/10/2020
652	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Sign Missing	06-10-2020
653	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	06-10-2020
654	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Index Missing	06-10-2020
655	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidevit missed	10-06-2020
656	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidevit missed	10-06-2020
657	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of	Company Application(Companies	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	10-05-2020

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		Amazon.com NV Investment Holdings					
		LLC VS Future Corporate Resources					
		Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek					
		Biyani,Future Retail Limited ,Future					
658	710000094692020	Coupons Limited, Kishore Biyani, Ashni				proof of service	10-04-2020
		Kishore Biyani,Anil					
		Biyani,Lakshminarayan Biyani,Rakesh					
		Biyani,Sunil Biyani,Vijay Biyani					
		,Gopikishan Biyani					
650	074 04 02 /00052 /2020	RAHUL JAIN Vs. REGISTRAR OF	Comment Analisation	D. I. 44 · CNCIT	Appeal/1196(ND)201	83,82,94,not clear page 74	
659	0710102/08952/2020	COMPANIES	Company Application	Rule 11 of NCLT	8	translate page	
CC0	0740403/00445/2020	M/S PADIA TIMBER COMPANY PVT.	Interlocutory	C CO/F)		25,88 not clear 28 translate	
660	0710102/09145/2020	LTD. Vs. BANK OF BAR	Application(IBC)	Sec 60(5)		page	
661	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs.	INTERLOCUTORY	See 60/E)		urang a fila pand to IA fila	06-10-2020
001	0/101020/6/62020/1	M/S PIYUSH COLONISERS LTD.	APPLICATION	Sec 60(5)		wrong e file need to IA file	00-10-2020
		M/S PADIA TIMBER COMPANY PVT.	INTERLOCUTORY				
662	0710102091462020/1	LTD.	APPLICATION	Sec 60(5)		Wrong e-filing	06/10/2020
		Vs.	(I.B.C)/4141()2020				
		M/S PADIA TIMBER COMPANY PVT.	INTERLOCUTORY				
663	0710102091382020/1	LTD.	APPLICATION	Sec 60(5)		Wrong e-filing	06-10-2020
		Vs.	(I.B.C)/4068()2020				
		OWC APAC PRIVATE LIMITED	COMPANY PETITION IB				
664	0710102068222020/1	Vs.		IBC Section 59		Index Missing	06-10-2020
		KAPIL DEV REHANI	(IBC)/904(ND)2020				
		BUDGE BUDGE COMPANY LIMITED	COMPANY PETITION IB				
665	0710102004022019/23	Vs.		IBC Under Sec 9		Page no. 10 missing	06/10/2020
		UTM PACKAGING (INDIA) PRIVATE	(IBC)/271(ND)2019	ibe officer see s			

666	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED Assam Power Distribution Company	Interlocutory Application	IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791- 4802,4809,4813,4874,4910- 4918,4925-4936 after 4992and 4994 page numbering not mention on one page,5054-5060,5114,5121- 5122, not clear 5072,5079 page cut 5247 repeated, page no - 5255,5256,5300- 5304,5308,not clear 5345 page cut 5413,5423, 5503,5530,5546-5549,5532, not clear 5417 5556,5578,5672-5673,5677- 5678,5682-5683,5685,5689- 5690-5695,5735-5939 994,996,998,1005,1057,1066,1 097,1104,1105,1111,1113- 1121,1166,1174,1187,1190,12 06,1209,1221,1230,1250- 1259,1263- 1275,1349,1378,1385,1446,14 56-1471,1481- 1493,1579,1580- 1629,1669,1471,(1700 MISSING),1716,1723- 1725,1734,1735,1786,1920(CU T),1924-1927,1939,1943- 1944,,2037,2040,2042,2045,20 47,2131- 2145,2169,2170,2235,2260,23 59,2363,2439-2450(CUT),2484- 2493,2553,2590(CUT),2638,26 41,2647-2658,2671,- 2677,5750-5759,5763,5764 (
667	0710102/09492/2020	Limited Vs Hindustan Paper Corporation Limited	(I.B.C)	Regulation 33	C.P. (IB)/418(ND)2018	Ashish choudhary	signature missing.	
668	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED VS RATTANINDIA POWER SAKHSHAM KNOWLEDGE SERVICES	Interlocutory Application (I.B.C) Company Petition IB	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
669	0710102/09524/2020	PRIVATE LIMITED Vs NFX DIGITAL	(IBC)	IBC Under Sec 9	NA	sachdev & associates	claim less than 1 cr	10-02-2020

	1	aadhaar group limited Vs REGISTRAR	Company	Sec 252 (1) - By	i		Jurisdiction Haryana in Master	
670	0710102/08475/2020	OF COMPANIES	Appeal(Companies Act)	Government Body		deepti grover khanna	Data	02-09-2020
671	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
672	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020
673	0710102/09571/2020	TFM fashion and Entertainment India Private Limited Vs	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	Annexure Every Pages Sign / Page Not Clear-54-55,59- 60,63,66,68,73 / Missing-85 / Master Data	10-07-2020
674	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR VS JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)- 1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
675	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	10-07-2020
676	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)			page no. 8, 9 not clear	10-05-2020
677	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020
678	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
679	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Sign Missing	10-06-2020
680	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	10-06-2020
681	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION	Sec 60(5)			Index missing	10-06-2020
682	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	10-06-2020
683	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. missing in some pages,	10-06-2020
684	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()	22(3)(b)			pages wrong arrange	10-07-2020
685	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT	INTERLOCUTORY APPLICATION	Sec 60(5)			OC NOT UPLOAD	10-07-2020
686	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)			Sign Missing	10-07-2020
687	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Page no. 7 translator missing	10-07-2020
688	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020

689	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
690	0710102086662020/1	ROHIT SEHGHAL Vs. AJIT MEHRA	INTERLOCUTORY APPLICATION	Sec 43(1) r/w Sec 44 (1)			Page no. 20 not clear	10-07-2020
691	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION	19(2)			No Pagination	10-07-2020
692	0710102090402020/2		INTERLOCUTORY APPLICATION	19(2)			NO Pagination,	10-07-2020
693	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			No Docs Uploaded	10-07-2020
694	0710102103632019/4	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. HERITAGE HOSPITALS LIMITED	COMPANY APPLICATION(IBC)/1338(PB)2019	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSING	07-10-2020
695	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			tue copy sign missing	08-10-2020
696	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-08-2020
697	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
698	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
699	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
700	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
701	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
702	0710102/09610/2020	RANJIT KAUR & ORS. VS KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
703	0710102/09553/2020	Agrante Developers Pvt. Ltd. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IBC)	Application under any other provisions- IBC		Alok Tripathi	Translated page- 56,136,132,125,121,58,62,64,7 1,73,/small font- 80,84,99,156,/Page cut- 122,124,126,127,137,sign missed on Annexures/ Upload documents in sequence/memo of parties	
704	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08-10-2020
705	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION	Sec 60(5)			pg 1 not clear	08-10-2020

706	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT.	COMPANY PETITION	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08-10-2020
707	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED VS Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
708	0710102/07003/2020	NARESH BASIA Vs		Section 94(1)		SATISH RAI	objection-pages not clear & cut -56-65,67,84,124- 127,144,160,162,217,226,229, 255,264,270,299- 307,327,328,340,342,375- 381,384-387, remove blank pages	13/07/2020
709	0710102034072020/1	HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA	COMPANY PETITION IB (IBC)/985(ND)2020	Section 94(1)			true copy sign missed	07-10-2020
710	0710102093792020/1	1	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			wrong e-fill need to IA file	08-10-2020
711	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e-fill need to IA file	08-10-2020
712	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	
713	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
714	0710102/09577/2020		Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/755/PB/2018	Mrinali Prasad	Annexure every Pages sign-42 to 74/ Translated page-82,138 /Page cut-103, 141,142/Blur Page-108,110,115 ,141,144,148/Page cut-118 / Unsign pages-149 to 236	10-07-2020
715	0710102/09576/2020	GANGA RAM AGARWAL VS TRIVENI INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Translated page-72 / Note clear pages-107 to 113	10-07-2020
716	0710102/09591/2020	Stalwart Alloys India Private Limited Vs SU KAM POWER SYSTEM LTD. Through Liquidator Raj Kumar Ralhan	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/540/PB/ 2017	RAKESH KUMAR	Affidaavit back date/Blur page-76,79,80 to 82,88 to 90,105 to 107,168 to 176,180,190 to 196/Page cut-	10-07-2020
717	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to	10-07-2020
718	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED VS VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
719	0710102/09619/2020	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1747(PB)2018	Alok Tripathi	PAGE NO 60-100,102-108 ANNEXURE SIGN MISSED AND NOT CLEAR	10-08-2020

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720	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			true copy sign missing	08-10-2020
721	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
722	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
723	0710102/09598/2020 Fresh	MAHENDRA ROLLING MILLS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (1)		Himanshu Alagh	Wrong Section Select, Page No. 164, 163 Wrong Arrange, P 228 Cut	07-03-2020
724	0710102/09622/2020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND	Company Appeal(Companies Act)	Sec 252 (1)		HEMANT KUMAR	Index Missed, Petition not uploaded in Proper	08-10-2020
725	0710102/03628/2020	M/s Gupta Exim (India) Private Limited Vs M/s Knitcraft Apparels International Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	NA	ULKIT GOYAL	claim amount less than 1 cr	28-04-2020
726	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2584/ND/2019	Shohit Chaudhry	Counsel signature missing	10-08-2020
727	0710102/06624/2020	Tiger Logistics India Ltd. Vs Jaguar Overseas Limited	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij Mudgal	claim amount less than 1 cr	25-06-2020
728	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	
729	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	
730	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020
731	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
732	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020
733	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
734	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020
735	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
736	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020
737	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020

	1	1	1	 	1	·	1	
720	0740402062742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs.	COMPANY	C - 252 (2)			No Destruite of Deserve I	40.00.2020
738	0710102063742020/2	REGISTRAR OF COMPANIES NCT	APPEAL(COMPANIES	Sec 252 (3)			No Pagination, Page cut	10-09-2020
-		DELHI & HARYANA	ACT)/272(ND)2020 INTERLOCUTORY					
739	0710102068722020/5	RITU RASTOGI Vs.	APPLICATION	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020
740	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR	INTERLOCUTORY	Application under any			wrong filing	10-09-2020
740	0710102072112020/3	SOLUTIONS PVT. LTD.	APPLICATION	other provisions- IBC			Wrong ming	10-03-2020
741	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE	COMPANY PETITION IB	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
, .=	071010200 1212020, 2	LIMITED Vs. SMT. PAVAN KAPOOR	(IBC)/937(ND)2020	000.0 55(1)				10 03 1010
742	0710102118802019/9	GHANSHYAM SHARMA Vs. SH.	COMPANY PETITION IB	IBC Under Sec 9			Wrong e-filing	10-09-2020
		ANURAG SINHA	(IBC)/2218(ND)2019					
743	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL	COMPANY PETITION IB	IBC Under Sec 9			No Pagination	10-09-2020
		INDIA PRIVATE LIMITED	(IBC)/2728(ND)2019					
744	0710102169962019/7	LIC HOUSING FINANCE PRIVATE	COMPANY PETITION IB	IBC under Sec 7			Sign missing in whole	10-09-2020
	,	LIMITED Vs. K V DEVELOPERS PRIVATE	, , , ,				document	
745	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of	Company Petition IB	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10-08-2020
	0.10101,0000.,1010	Companies	(IBC)				Januaranan garagram	10 00 1010
746	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS	Intervention Petition	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
747	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
748	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in apllication	11-10-2020
749	710102071612020	VIJAY KUMAR V	Company Application	Application under any other provision	i/1748/nd/2019	Nishi Chaudhary	CASE TYPE WRONG and section wrong	
750	0740402/00747/2020	GANGA RAM AGARWAL Vs GE-Max	Interlocutory Application				108 148 149 not clear 122	
750	0710102/09717/2020	Infrastructure Pvt. Ltd. & Ors.	(I.B.C)				translation	
751	0710102/09670/2020	PUNJAB NATIONAL BANK Vs M/S GENERAL POWER COMPANY PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 30, CIRP Regulations, 2016	CP/IB/637/PB/2018	K Subhra Narayn	Merge into one PDF /CUT Page- 1,4 /Counsel detail missing in Index	10-09-2020
752	0710102/08092/2020	MOTHER LAM PRIVATE LIMITED Vs 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	Objection- pages cut-149-154 & pages not clear-186-196	19/08/2020
753	0710102/09668/2020	Devinder Yadav & Ors Vs GRJ Distributors and Developers Private Limited		IBC under Sec 7		PIYUSH SINGH	objection-pages not clear- 60,73,80,86,97,174,257,260,26 3,303,306-307,336,337 pages cut-123,125,127,129- 131,133,135,139,141,159,459 , etc	10-08-2020
754	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong e-filing	03-07-2020
755	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(P	Application under any other provisions- IBC			Wrong e-filing	15/06/2020

756	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION	Sec 60(5)	Wrong E-filing, page no. 1-16 sign missing,	19/09/2020
757	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7	Wrong e-filing	10-05-2020
758	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7	Wrong e-filing	10-08-2020
759	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(P	Application under any other provisions- IBC	Wrong e-filing	10-09-2020
760	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	IBC Under Sec 9	page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear	
761	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)	Wrong e-filing	10-09-2020
762	0710102087182020/2		INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)	Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
763	0710102060732020/1	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)	Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing	10-10-2020
764	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/60(ND)2020	Sub-section (I) of section 230	Page no. 7 to 8 true copy sign missing	10-10-2020
765	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES	Sec 425	Wrong e-filing	10-10-2020
766	0710102084642020/1	- I	INTERLOCUTORY APPLICATION	19(2)	Index missing, pagination missing,	10-10-2020
767	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	Documents not upload properly	10-10-2020
768	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	index missing, true copy sign missing	10-10-2020
769	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	Wrong e-filing	10-10-2020
770	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9	True copy sign missing	10-10-2020
771	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	True copy sign missing	10-10-2020
772	0710102171592019/4	HALWASIYA ESTATES LIMITED VS. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	COMPANY APPLICATION(COMPANIE S ACT)/38(ND)2020	Sec. 230-232 - Second Motion	Wrong e-filing	10-10-2020
773	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9	True Copy sign missing	10-11-2020

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774	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 59		Wrong e-filing	10-11-2020
775	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7		Wrong e-filing	10-12-2020
776	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7		Index missing	10-12-2020
777	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7		wrong filing	10-12-2020
778	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)		WRONG E-FILL NEED TO IA FILE	10-12-2020
779	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/181(PB)2018	Application under any other provisions		index missing	10-12-2020
780	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Index missing, no pagination, True copy sign missing	10-12-2020
781	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)		INDEX MISSING	10-12-2020
782	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION	Sec 66(1)		page end signature missing,True copy sign missing	10-12-2020
783	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)		Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing,proof of service,pages not clear.	10-12-2020
784	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		page end signatures missing	10-12-2020
785	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE	COMPANY PETITION (COMPANIES	Sec. 241(1)		57 59 61-64 73 not clear	10-12-2020
786	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9		wrong e fill need to IA FILE	10-12-2020
787	0710102/09288/2020	Envitech Consultants India Private Limited Vs Office of Registrar of Companies NCT of Delhi and Haryana	Company Appeal (Companies Act)	Sec 252 (3)	Anshul Gupta	Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / Income Tax Service DCIT Cell & ROC	28/09/2020
788	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal (Companies Act)	Sec 252 (1)	pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71- 72,93-96	03-11-2020

789	0710102/02962/2020		Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78,79,80,83,84, 134,153,154,183-186,193- 200,212,218,243- 244,259,301,315-333,348,362- 373,397-409,419,446,450, / Volume-II Index Missing / Page Miss-374,380-388 / Master Data	03-05-2020
790	0710102/02846/2020	LIMITED AND ORS VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020
791	0710102/03183/2020		Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear- 54,59,83,86,87,89- 92,120,121,138,176,177,179,	03-12-2020
792	0710102/09399/2020	CHAKRADHARI WHEELS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		HEMANT MANJANI	Petition & Annexure Every Pages Sign / Page Cut-73,98	
793	0710102/09290/2020	LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Deepak Garg	Missing-97	28/09/2020
794	0710102/09509/2020	_	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
795	0710102/09063/2020		Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2130(ND)2019	NA	Blur page-31,32,34,36-43	13.10.2020
796	0710102/09067/2020	RANJEET RAMKRISHNA YADAV Vs. M/S JNC CONSTRUCTION	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/272(PB)2019	NA	23-26 blur page	13.10.2020
797	0710102/09069/2020	IMANAGER LLP & ANK. Vs. M/S.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	NA	Blur page-24-26 not clear	13.10.2020
798	0710102/09765/2020	GANGA RAM AGARWAL Vs Dayanand & Ors.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Small font-1 to 177/Blur pages- 200 to 211,220 to 223	10-12-2020
799	0710102/09736/2020		Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/248/ND/2019	ABHISHEK Anand	Blur page -38 to 54	10-12-2020
800	0710102/09767/2020		Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020
801	0710102/09678/2020		Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/530(ND)2018	PUNEET GARG	document missing	
802	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	

803	710102081652020	Rabindra Kumar Mintri Vs. ajay sood	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/923(PB)2018	APOORV AGARWAL	break the file in volume and volume is not more than 200 pages	
804	0710102/09263/2020	Fateh Bahadur Singh Proprietor of Maa Sharda Traders Vs APS HYDRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9873579804	claim less than 1 cr	26/09/2020
805	0710102/09278/2020	Canara bank Vs N S P associates (India) pvt ltd	Company Petition IB (IBC)	IBC under Sec 7		9988723233	page:63, 65, 67, 75, 83, 85, 97, 99, 101, 103, 105, 109, 117, 118, 123 not clear	26/09/2020
806	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13/10/2020
807	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13/10/2020
808	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIE S ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
809	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS	COMPANY APPLICATION(IBC)/644(N	Sec 60(5)			INDEX MISSING	13/10/2020
810	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
811	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
812	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13/10/2020
813	0710102/09804/2020	ANIL KUMAR VS PRABODH KUMAR TEWARI AND ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/419/PB/2018	Anil Kumar	Blur Page-72 to 80,84 to 87	10-12-2020
814	0710102/09798/2020	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	Interlocutory Application(IBC)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/2158(ND)2019	ABHISHEK Anand	page no 84-85 not clear	13-10-2020
815	0710102/08734/2020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Company Application	Regulation 33	C.P. (IB)/997(ND)2019	Gollamudi Sri Harsha Datta	case type and section wrong,	14-10-2020
816	0710102/07362/2020	rose india technologies pvt ltd Vs registrar of companies new delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		deepti grover khanna	wrong section / Annexure Every Pages Sign /Advance Service missed	24-07-2020
817	0710102/02643/2020	M/S TRUFORM ENGINEERS Vs. M/S TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	Offline		Divyanshu Rai	objection- page 49 missing, pages not clear-55,79- 84,89,90- 94,103,105,106,108,112- 115,117-120,127 page cut-130, over writing on compliance	
818	0710102/03393/2020	Bindu Rai & Nilabh and Ors. Vs Morpheus Developers Private Ltd and Anr	IBC under Sec 7	Offline		Rituraj Choudhary	objection-page 59 cut, pages not clear-85,88,100 and true copy sign missed ,(6 home buyer case discuss with sir)	

			CP(AA) Merger and		COMPANY		Certified Original Order Copy /	1
819	0710102/09395/2020	NETAQUILA SOLUTIONS PRIVATE LIMITED Vs	Amalgamation(Compani es Act)	Sec. 230-232 - Second Motion	APPLICATION (CAA) NO. 79 OF 2020	pankaj agarwal	Exemption Application Seprate Filing	
820	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020
821	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
822	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020
823	0710102/09810/2020	InterGlobe Technology Quotient Pvt Ltd Vs Business Travels Private Limited	Company Petition IB (IBC)	IBC under Sec 7		D. Kishore Kumaar	petition sign missed on every pages, proof of serviced missed , irp detail missed, form 2 missed, claim amount less than 1 Cr , page: 31-35, 39-40, not clear	14/10/2020
824	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
825	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	10-12-2020
826	0710102/09855/2020	Satyendra P. Khorania liquidator of Metaphor Exports Pvt. Ltd. Vs	Contempt Petition (IBC)	Application under any other provisions- IBC		satyendra prasad khorania	case type wrong	14/10/2020
827	71010208872020	SHIV KUMAR VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mantion	
828	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
829	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
830	0710102/09862/2020	RITA GUPTA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/479/ND/2019	SUMIT KUMAR BATRA	After 54 Page numbering missing in index	15/10/2020
831	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
832	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			wrong file attach petition also attach	10-09-2020
833	0710102033512020/1	ANIL KHETERPAL VS. INNOVARI TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			index missed	13/10/2020
834	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION	Sec 60(2)			true copy sign missed	13/10/2020
835	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			INDEX MISSING	13/10/2020

926	0710102410822018/16	BANK OF BARODA Vs. BRYS	COMPANY PETITION IB	IDC under Cos 7			indov missing	13/10/2020
836	0/10102410822018/16	INTERNATIONAL PRIVATE LIMITED	(IBC)/892(PB)2018	IBC under Sec 7			index missing	13/10/2020
837	0710102410822018/17	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	13/10/2020
838	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	13/10/2020
839	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	13/10/2020
840	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14/10/2020
841	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION	Sec 60(5)			true copy sign missed	14/10/2020
842	0710102139542019/8	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			wrong filing	14/10/2020
843	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
844	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020
845	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
846	0710102/09911/2020	Ram Swarup Nathimal Vs KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1410/ND/2018	HONEY SATPAL	Misprint page-99,105	15-Oct-20
847	0710102/09895/2020	Ashok Kumar Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/		Aaffidavit back date/Memo of party	15-Oct-20
848	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16-Oct-20
849	710102092662020	SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD.	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/728(ND)2018	RISHABH TRIPATHI	pg-32.50,120,251,393,395- 397,452-461, not clear pg-405- 441 blur and volume break after 200 pages	
850	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
851	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20
852	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	15-Oct-20
853	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
854	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020

855	0710102/09721/2020	M/S. LATIKA HOTELS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		M/S. LATIKA HOTELS PRIVATE LIMITED	Wrong Case Type , No Correct Pagination, Page Not Clear70 to 72,76,77,78,79 not clear, Service missed of Roc and Income Tax	12 Oct 2020
856	0710102/08017/2020	NIRMAL TRADING CO. VS PRINTLAND DIGITAL (INDIA)PVT LTD		IBC Under Sec 9		GEETESH MEENA	objections- pages not clear- 37,83,90,91,96,98,99,101,page cut-58, translation missing- 330,336, pages missing-508, upload volume wise don't break the volume in between	
857	0710102/09878/2020	Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited		IBC Under Sec 9		Aditya vijay	objection- claim amount less then 1 crore	
858	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Sec 252 (1) - By Government Body	NA	deepti grover khanna	Case Type Wrong/Wrong Section Select and Proof of service uploaded in Dms	19-Oct-20
859	0710102/03017/2020	SUBHISH TYAGI Vs JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	NA	princ mohan sinha	SINGLE HOME BUYER	07-03-2020
860	0710102/09573/2020	M/S ACURO ORGANICS LIMITED Vs. SHRI ANIL KUMAR	Interlocutory Application(IBC)	Sec 42	C.P. (IB)/1251(ND)2018	Manish bhardwaj	PAGE 7-20 PAGE END SIGNATURE MISSING WRONG	19-Oct-20
861	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19-Oct-20
862	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After- 119 Wrong Arrange Pgs / Annexure Every Pages Sign	19-Oct-20
863	0710102/08217/2020	SHOONIYA TRADERS PRIVATE LIMITED Vs.	CP(AA) Merger & Amalgamation	Sec. 230-232 - Second Motion			Page Not Clear- 159,200,238,241,242,267,272, 273,318- 319,327,328,361,369,374- 376,410,413,418,422 / Page Cut-199,237	19-Oct-20
864	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19-Oct-20
865	0710102/09080/2020	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF	Company Appeal	Sec 252 (1)			Company Master Data Missed, Page 188 Missed	19-Oct-20
866	0710102/09287/2020	super residency private limited Vs registrar of companies	Company Petition (Companies Act)	Sec 252 (1)		SHIKHAR GARG	Wrong case type, Page no 188 missed, mentioned page no 205 in index	28-09-2020
867	0710102/09919/2020	GAURAV KATIYAR Vs	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/580/PB/2017	RISHABH JAIN	Sign miss-2	16-Oct-20

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868	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17-Oct-20
869	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font-234	17-Oct-20
870	0710102/09962/2020	IDBI BANK LIMITED Vs M/S SANTOSH OVERSEAS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Sign mis-1 to 14/small font- 56,75,76/Blur Page-	17-Oct-20
871	0710102/09969/2020	DENA BANK VS RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17-Oct-20
872	0710102/09975/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IBC	Application under any other provisions- IBC	CP/452(ND)2017	Debashis Nanda	Case type, section wrong and volume break after 200 pages	18-Oct-2020
873	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	17-Oct-2020
874	0710102/09660/2020	LAXMI STEELS THROUGH RAHUL SINGHAL VS VIJAY KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1551/ND/2019	Aditya Saurabh	Small font page-13 to 67 & not clear	10-09-2020
875	0710102/09985/2020	Sanjay Gupta Vs		Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19-Oct-20
876	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19-Oct-20
877	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one	19-Oct-20
878	0710102/09991/2020	S N Singh Vs M S Agarwal	Interlocutory Application	Sec 60(5)	CP/IB/334/ND/2018	Vivek Singh	Sign mis-2,3,4,	19-Oct-20
879	0710102/09017/2020	shiv shankar seth Vs City union Bank	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2144(ND)2019		50,75,95-100,106 not clear page pg. no.62,63,66 is cut and sign is missing on every page of application	19-09-2020
880	0710102/09805/2020	Hari Babu Thota Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/89(ND)2018	9740237291	Sign missed in Index/Small font-24	13-10-2020
881	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(Sec 60(5)			TRUE COPY SIGN MISSING	22-09-2020
882	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	14-10-2020
883	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
884	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	15-10-2020
885	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(P	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	15-10-2020
886	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT	COMPANY APPLICATION(IBC)/1117(Sec 60(5)			no index document not in proper	15-10-2020
887	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	15-10-2020
888	0710102063972020/1	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES	Sec 252 (3)			index missing	15-10-2020

889	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION	Sec 60(5)	PAGE-17 18 21 NOT CLEAR	15-10-2020
890	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016	INDEX MISSING	15-10-2020
891	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234	page end signatures missing	15-10-2020
892	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS	INTERLOCUTORY APPLICATION	Sec 60(5)	wrong document need to IA file	15-10-2020
893	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION	Sec 60(5)	WRONG E FILE NEED TO IA FILE	15-10-2020
894	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong document need to IA file	15-10-2020
895	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7	WRONG E FILE NEED TO IA FIE	15-10-2020
896	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9	wrong document need to IA file	15-10-2020
897	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions	WRONG E FILE NEED TO IA FILE	15-10-2020
898	0710200014262017/10	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)	wrong filing	15-10-2020
899	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9	TWO AFFIDAVIT FILE IN ONE FILLING	15-10-2020
900	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	15-10-2020
901	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	15-10-2020
902	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	15-10-2020
903	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7	WRONG FILING	15-10-2020
904	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	15-10-2020
905	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	15-10-2020
906	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7	WRONG FILING	15-10-2020
907	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)	WRONG E FILE NEED TO IA FILE	16-10-2020
908	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/153()2020	Application under any other provisions	incomplete documents	16-10-2020

909	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			wrong e file need to IA file	16-10-2020
910	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	16-10-2020
911	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	16-10-2020
912	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	16-10-2020
913	0710102095002020/1	DEVENDRA SINGH RESOLUTION PROFESSIONAL Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4392()2020	Sec 12(2)			wrong e file need to IA file	16-10-2020
914	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	16-10-2020
915	0710102/10039/2020	SUDHIR SALES & SERVICES LTD Vs Valaya Clothing Pvt. Ltd.	Interlocutory Application (I.B.C	Sec 60(5)	CP/IB/PB/905/ND/20 19	ANAND BAJPAI	Affidavit notery date not mention	20-Oct-20
916	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	17-Oct-2020
917	0710102/09956/2020	Navneet Kumar Gupta Vs Gurjeet Singh Johar & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1367(PB)2018	PULKIT DEORA	371-372,378-386,391-394,1036	17-Oct-2020
918	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW	Company Application(Companies	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20-Oct-20
919	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR	Caveat				NCLT form 3C missed	
920	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	
921	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	10-12-2020
922	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	29-07-2020
923	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	29-07-2020
924	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	09-07-2020
925	0710102/03045/2020	DEPUTY COMMISSIONER OF INCOME TAX Vs REGISTRAR OF COMPANIES DOUBLE STAR BUILDERS PVT LTD	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		LAKSHMI GURUNG	page: 23, 27, missed and stk -7 missed	07-03-2020
926	0710102/09774/2020	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		VISHAL AGARWAL	Pls Mentioned 302 pages in Index and Advance service to Roc, Make Separate index of 2nd Volume	13-10-2020

927	0710102/09968/2020 Fresh	M/s Reliance India Realty Opportunities LLP Vs Registrar of	Company Appeal(Companies Act)	Rule 11 of NCLT		AMIT AGARWAL	Wrong Section Select	17-10-2020
928	0710102/09992/2020 Fresh	Sudhir Gupta & Anr Vs Edward Keventer (Successors) Private Limited	Company Petition (Companies Act)	Sec. 213		Nithin Chandran	List of dates missed and Brief Synopsis missed, No sign every page of petition, MoA and AoA Missed page no 51 to 82 not clear, All Respondent Advance Service missed	19-10-2020
929	0710102/08742/2020	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND	Company Appeal(Companies Act)	Sec 252 (3)			page no 147 not clear	24-09-2020
930	0710102/09811/2020	MANOJ SRIVASTAVA MEDIA CORPS PR	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2693(ND)201	Depaish Tangoriya	affidavit Back date	
931	0710102/09200/2020	SANJEEV AHUJA V	Interlocutory Application(IBC)	Application under any other provisions- IBC		KARAN MALHOTRA	20-31,53 not clear page	
932	0710102/09936/2020	Dynamik Developers Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU HARBOLA	Page Not Clear-63,113- 115,225,226,228,235, / Translate-219,224 / Missing- 227	16/10/2020
933	0710102/09933/2020	Vaneeta Batra Vs M/S. Batra and Batra Pvt. Ltd.	Company Petition (Companies Act)	Sec. 241(1)		Siddarth Agarwal	Case Type Wrong / Volume Divide After-200 / Page Cut- 135 / Page Not Clear-267- 271,281 / Section-242-244	16/10/2020
934	0710102/09971/2020	Ashok Kumar Gupta Vs Gopal Hitech Infra Developers Pvt. Ltd.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Sec 241 (2)		VENKET RAO	Page Not Clear-110- 122,131,152,157,333-336,370 / Urgent Application Seprate Filing / Proof Of Service / Merge Into One PDF	17/10/2020
935	0710102/01340/2020	MAHENDER KUMAR Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		AMRENDRA KUMAR SINGH	Merge Into One PDF / Page Not Clear-58	29/01/2020
936	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Compani	Sec. 230-232 - Second Motion	CA/CAA/121/ND/201 9	MOHD NAZIM KHAN	Delay Application	08-04-2020
937	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Bhupendra Kaushik	Wrong Case Type / Wrong Section / Index Missing	10-12-2020
938	0710102/08423/2020	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		NIL	Merge Into One PDF	09-01-2020
939	0710102/07543/2020	Taminder Kaur Dhupia Vs Parsavnath development ltd	Company Application(Companies	Sec 425	IB/2292/ND/2019	SONAL ANAND	Case Type Wrong	31/07/2020
940	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master	28/08/2020

941	0710102/08476/2020	Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.	Company Petition (Companies Act)	Sec. 241(1)	Anurag Ojha	Blur Pages-113-119,157- 159,164,176,178-180,188- 191,208, / Missing-160,199, / Annexure Every Pages Sign / Page Numbering Cut	09-01-2020
942	0710102/08747/2020	Trivir Hotels & Resorts Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3) - By Government Body	Divesh Goyal	Case Type Wrong / Wrong Section / Income Tax Service Wrong(DCIT Cell) / Annexure & Petition Every Pages Sign	09-11-2020
943	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9	Kshitij Aggarwal	wrong document type uploaded , delete old document and upload fresh one and merge in one volume with true typed copy . (old objection -pages cut 9,11 pages not clear-31,36,38-44,page missing-91,92, signature missed on petition , true copy & sign missed)	13/10/2020
944	0710102/09683/2020	KRISHAN PAL Vs S.D.ENGINEERSTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	Vishweshwar Mishra	objection-pages not clear 38,39	10-09-2020
945	0710102/09473/2020	Swayam Sales Agencies Private Limited Vs	Company Petition IB (IBC)	IBC Section 59	Karuna Sharma	objection- pages not clear 125,1	10-05-2020
946	0710102/09391/2020	ICICI Bank Limited Vs M/s PRIME GOLD- SAIL JVC LTD.	Company Petition IB (IBC)	IBC under Sec 7	sng & partners	page:93, 873, 874, not clear	10-01-2020
947	0710102/08840/2020	Pearson India Education Services Pvt. Ltd. Vs U.B.S. Publishers Distributors Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	M/s. Desai	note :-(1. please deleted old volume and reupload all fresh document.2. all typed copy annexure mention in index)	15/09/2020
948	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7	PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
949	0710102/03378/2020	SVS CLEANROON AND ENGILNEERING SYSTEM OPC PVT LTD Vs CORACIAS PROJECTS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9	HARSHAL KUMAR	page:397-, 399-400, 422-423, not clear page, cut- 431,512,517, br missing	17/03/2020

950	0710102/10023/2020	M/s Tushir Constructions Pvt. Ltd. Vs NKG Infrastructure	Company Petition IB (IBC)	IBC Under Sec 9		APOORV SARVARIA	objection-pages not clear and cut-28-29,38,39,57-60,110,112-114,116-131,135,145,147-150,153-156,164-165,167-170,174,179,185,192,199,207,214-236,238,240-245,247-255,257-259,260,271-274,276,278-295,323,326-331,333-340,404-407,411-411-505, upload pdf volume wise (volume should not be more	20/10/2020
951	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20/10/2020
952	0710102/02915/2020	M/s Aggarwal Advertising Agency Vs M/s Nav Grih Developers Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		Devesh Gupta	objection- list date events missing, over writing in affidavit(condonation of delay), merge condonation of dealy and 9(3)b affidavit with petition & upload one pdf	03-05-2020
953	0710102/03397/2020	M/S AMRIT SEAIR EXPRESS PRIVATE LIMITED Vs M/S HAMD FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		NALINI	objection-page 162 missing,290 cut, delete old documents & merege and upload one pdf, advocate number not mentioned	17/03/2020
954	0710102/08365/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Compani	Sub-section (I) of section 230	CA/CAA/47/ND/2020	KARAN MALHOTRA	Wrong Section Choose / Delay Application	31/08/2020
955	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED VS	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	06-08-2020
956	0710102/03107/2020	bank of india Vs m/s swadeshi aluminium co. (p) ltd	Company Petition IB (IBC)	IBC under Sec 7		vipin jai & associates	page:216-218, 256 blank, 260- 262, not clear page 272-273 translate	03-11-2020
957	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	
958	0710102/09726/2020	ANIL KEJRIWAL Vs. MAM CHAND GOE	Company Petition	Rule 11 of NCLT			wrong case type	
959	0710102/09943/2020	M/S TALWAR AGENCIES PVT. LTD. Vs	Cross Applicatio	Application under any othe	C.P. (IB)/627(ND)2018		Memo of party/every pages sign-2 to 13 wrong case type	
960	0710102/09306/2020	BHANSALI CABLES & CONDUCTORS PVT. LTD Vs. FIBCOM INDIA LIMITED	Company Petition	Rule 11 of NCLT			Wrong Case Type	
961	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	24/09/2020

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962	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9	need to upload in one volume	28/09/2020
963	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7	page end signature missingneed to IA file	16/10/2020
964	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion	PAGE LIMIT 200	19/10/2020
965	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7	PAGE LIMIT 200	19/10/2020
966	0710102065542020/2	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Sec. 244(1)	page 701 816 889 906 944 1000 not clear	20/10/2020
967	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIE S ACT)/379(ND)2020	Rule 32	TRUE COPY SIGN MISSING	20/10/2020
968	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9	DOCUMENT INCOMPLETE/Index Missing/Pagination	20/10/2020
969	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)	wrong document	20/10/2020
970	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	NEED TO IA FILE	20/10/2020
971	0710102144502019/4	HARIOM SIROHI AND ANR. Vs. MNT BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2905(ND)2019	IBC under Sec 7	page 290 291 not clear	20/10/2020
972	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIE S	Application under any other provisions	need to IA file	20/10/2020
973	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION	#NAME?	NEED TO IA FILE	21/10/2020
974	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	NEED TO IA FILE	21/10/2020
975	0710102092052020/1	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES	Sec. 73(4)	DOCUMENT UPLOAD	21/10/2020
976	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	NEED TO IA FILE	21/10/2020
977	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9	TRUE COPY SIGN MISSED	21/10/2020
978	0710102410352017/11	ICICI BANK LIMITED Vs. SR FOILS & TISSUE LIMITED	COMPANY PETITION IB (IBC)/144(PB)2017	IBC under Sec 7	PAGE NO NOT MENTION	20/10/2020
979	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions	NEED TO IA FILE	20/10/2020

980	0710102012202020/4	PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	21/10/2020
981	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	21/10/2020
982	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
983	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN	20-Oct-20
984	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date missmatch	20-Oct-2020
985	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21-Oct-2020
986	0710102/10050/2020	Md. Mokarram Vs Registrar of Companies NCR	Cross Appeal(Companies Act)	Rule 11 of NCLT	21/10/2020	VAIBHAV TYAGI	Case type wrong	21-Oct-2020
987	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	20-Oct-2020
988	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	13-Oct-2020
989	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19-June-2020
990	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10-Mar-2020
991	0710102/10088/2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB Vs RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY	Company Petition IB (IBC)	Section 95(1)		NIDHI JASWAL	page:42 translate page 415 not clear , claim amount not show in petition , true copy sign missed etc	21-10-2020
992	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
993	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	
994	0710102/10032/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	CP/452(ND)2017	NA	case type and section wrong	
995	0710102/09249/2020	SUBHASH KUNDRA Vs.	Regulation 44(2), Liquidation process	Interlocutory Application(IBC)	C.P. (IB)/528(PB)2019	Prachi Johri	payment not done CASE TYPE WRONG	
996	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	

997	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	
998	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
999	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
1000	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20-10-2020
1001	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20-10-2020
1002	0710102/10049/2020	Manish Garg Vs Arsh Associates Pvt.	Company Petition IB	IBC Under Sec 9		Akshay Dhawan	claim amount less than 1 cr	21/10/2020
1003	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
1004	0710102/09614/2020	OMAX AUTOS LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		s. k sharma	page:28-123 not clear (Clear copy or typed copy)	08-10-2020
1005	0710102/08929/2020	RAJINDER MEHTA VS PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut- 54,55,61,158,174 not clear	17/09/2020
1006	0710102/06926/2020	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD	Company Petition IB (IBC)	IBC Under Sec 9		parika tharal	pages 97,99,100,112,115,118,239- 241 overwriting	07-09-2020
1007	0710102/10075/2020	Begonia Hotels Private Limited Vs	CP(AA) Merger and Amalgamation(Compani	Sec. 230-232 - Second Motion	CA/CAA/62/ND/2020	SANJAY GROVER AND ASSOCIATES	Small Font- 246,267,274,353,355	21/10/2020
1008	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
1009	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
1010	0710102/09358/2020	Union Of India Through SFIO Vs Peeyush Aggarwal And Comp.	Company Petition (Companies Act)	Sec. 140(5)		Amit Mahajan	Page Not Clear-636- 637,641,670,707 / Volume Repeated	30/09/2020
1011	0710102/09430/2020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Compani	Sec. 230-232 - Second Motion		RAJNEESH SOOD	Original Certified Order Copy	10-01-2020
1012	0710102/07370/2020	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN	Company Appeal(Companies Act)	Sec 252 (1)		VIKAS KUMAR VERMA	Memorandum Appearance NCLT-12 Format	25/07/2020
1013	0710102/10067/2020	SMT. MADHU BHASKAR Vs TNB INVESTEMENT PVT LTD	Contempt Petition(Companies Act)	Sec 425	CP.NO.21/ND/2019	aaryan sharma	Page Not Clear-24-25 / Proof Of Service	21/10/2020
1014	0710102/08749/2020	Trivir Blessing Developers Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Divesh Goyal	Case Type Wrong	09-11-2020
1015	0710102/07988/2020	INFOZONE SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1),Sec 252 (1) - By Government Body		PRASANT KUMAR SARKAR	Wrong Section Select / Merge Into One PDF	09-04-2020
1016	0710102/08383/2020	Super Residency Pvt. Ltd Vs Registrar of Companies Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		SHIKHAR GARG	Wrong Section Select	31/08/2020

1017	0710102/10057/2020	Saruchi Enterprises Private Limited Vs	CP(AA) Merger and Amalgamation(Compani es Act)	Sec. 230-232 - Second Motion	CA (CAA) 177(ND)/2019	Krishna Kumar Singh	Page Cut-230,237 / Condonation Of Delay Application	21/10/2020
1018	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX		IBC Under Sec 9			Wrong case type/Wrong Doc.	15-10-2020
1019	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	12-10-2020
1020	0710102097812019/10	URBTECH FINVEST PRIVATE LIMITED vs MCCL PETROCHEM		IBC under Sec 7			Wrong case type/Wrong e-filed	12-10-2020
1021	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	14-10-2020
1022	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	12-10-2020
1023	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	10-10-2020
1024	0710204000262017/8	P.K INDUSTRIES PVT LTD vs KARNATAKA BANK LIMITED		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	08-10-2020
1025	1010000400272017/4	TAKKSHILL ENTERPRISES vs IAP COMPANY PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	15-10-2020
1026	0710102/10129/2020	OM SHREE HOMES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal (Companies Act)	Sec 252 (3)		Shashank Tandon	Page Not Clear- 40,42,47,60,62,103,104,135,13 6, / Page Cut-63,83 / Company Master Data	23/10/2020
1027	0710102/10110/2020	RBS BUILDTECH PRIVATE LIMITED Vs Registrar Of Companies	Company Petition (Companies Act)	Sec 252 (1)		ANIL SINGH	Case Type Wrong / Blur Pages- MOA/AOA / FileNot Properly All Pages Blur	22/10/2020
1028	0710102/10125/2020	Ashok Kumar Gupta Vs Gopal Hitech Infra Developers Pvt Ltd	Company Petition (Companies Act)	Rule 11 of NCLT		VENKET RAO	Case Type Wrong	22/10/2020
1029	0710102/08224/2020	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		ABHISHEK THAKUR	Merge Into One PDF / File Not Properly	25/08/2020
1030	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	After-462 Not Pagination In Index	08-06-2020
1031	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	28/02/2020
1032	0710102/10130/2020	State Bank of India Vs Arvind Dham	Company Petition IB (IBC)	Section 95(1)		shardul amarchand mangaldas	page: 104-106 cut and payment not received	22/10/2020
1033	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	23/10/2020

1034	0710102/10117/2020	Rajeev Kumra & Ors Vs CHD Developer	Company Petition IB (IBC)	IBC under Sec 7		psp legal	page:257, 264-284, 323-325, 329-333, not clear and etc pages blank in 6th volume	22/10/2020
1035	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		meenakshi jhosi	page:31, 36, 38, 44, not clear (typed copy) & 9(3)b affidavit missed, and reply not in sequence	13/10/2020
1036	0710102/09080/2020	super residency private limited Vs registrar of companies	Company Appeal(Companies Act)	Sec 252 (1)		SHIKHAR GARG	Company Master Data Missed,	22-09-2020
1037	0710102/09128/2020	ZOOM BUILDWELL PRIVATE LIMITED VS ROC	Company Appeal(Companies Act)	Sec 252 (1)		SHARAD KUMAR KABRA	Kindly upload volume in sequence and NCLT name missed on cover page	23-09-2020
1038	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies	Sec 252 (3)		SANCHIT KUMAR	Wrong section choose/Blur Page-6 to 9/Merge into one	19-10-2020
1039	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020
1040	0710102/10040/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 66(1)	(IB)/923(PB)2018	APOORV AGARWAL	PG-147 to 155/ 185 to 188/230 to 232/266 not clear/ not uploaded in single pdf	20/10/2020
1041	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	21/10/2020
1042	0710102/10074/2020	HCK INFRATECH PRIVATE LIMITED Vs Income Tax Officer Ward 11(A)	Company Application(Companies	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	PG-12,14,20,22,25,26 not clear/ wrong income tax	21/10/2020
1043	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	
1044	0710102/09385/2020	MAHENDER KUMAR KHANDELWAL	Interlocutory	Sec 30	C.P.	Harshit Khare	303-309,400 not clear page	
1045	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22/10/2020
1046	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO IA FILE	22/10/2020
1047	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22/10/2020
1048	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIE S ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22/10/2020
1049	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC			NEED TO IA FILE	22/10/2020

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1050	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2494(PB)2019	IBC under Sec 7,IBC under Sec 7			NEED TO IA FILE	22/10/2020
1051	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22/10/2020
1052	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIE S	Application under any other provisions			NEED TO IA FILE	22/10/2020
1053	0710102/10202/2020	YES BANK LIMITED Vs Durha Vitrak Private Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/470(ND)2019	RAJAT KATYAL	page no 31 - 41 not clear.	25-Oct-2020
1054	0710102/10209/2020	DONRIVER INDIA PRIVATE LIMITED Vs.	Company Application	Rule 11 of NCLT		MOHD NAZIM KHAN	main case not link to application,	26-Oct-2020
1055	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	26-Oct-2020
1056	0710102/10203/2020	Rajeev Ranjan Vs Supertech Limited	Interlocutory Application (I.B.C)	Sec 60(2)	C.P. (IB)/73(ND)2020	priyadarshi chaitanyashil	wrong section in application please contact registry	22-Oct-2020
1057	0710102/10182/2020	Brahm Datt Verma Vs Fusible Metals Private Limited	Interlocutory Application (I.B.C)	Sec 66(1)	C.P. (IB)/2421(ND)2019	Brahm Datt Verma	page no 15, 19,41,43-44 not clear	22-Oct-2020
1058	0710102/10061/2020	NAVEEN GUPTA VS REGISTRAR OF COMPANIES	Company Application(Companies	Sec 252 (1)	Appeal/188(ND)2020	Rajeev Ahuja	Wrong Section/ROC ,Income tax service	21/10/2020
1059	0710102/10085/2020	Raj Kumar Vinod Vachher Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1158(ND)2018	NA	Wrong pagination (not matching with index)	21/10/2020
1060	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
1061	0710102/10102/2020	GEOSTAR SURVEYS INDIA PVT LTD Vs Ashwini Mehra	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/731(PB)2018	Rajeev N Kumar	Wrong section	22/10/2020
1062	0710102/10115/2020	POORAN TRADING PVT LTD Vs APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/204(ND)2019	ANAND BAJPAI	PAGE 8 not clear	22/10/2020
1063	0710102/10112/2020	Haryana State Industrial & Infrastructure Devlopment	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/2924(ND)2019	shekhar raj sharma	Page numbering missing in initial pages	22/10/2020
1064	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document (wrong e-filed)	22/10/2020
1065	0710102/10136/2020	Aditya Birla ARC Limited Vs Raigarh Champa Rail Infrastructure Private Limited	Interlocutory Application (I.B.C)	Sec 60(5)	TP/4(ND)2020	Khushboo Mittal	PG 145 to 155 translation/ not uploaded in one pdf	23/10/2020
1066	0710102/10137/2020	Aditya Birla ARC Limited Vs Raigarh Champa Rail Infrastructure Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	TP/4(ND)2020	Khushboo Mittal	Not uploaded in one pdf	23/10/2020
1067	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PAD	Merge into one pdf,PG-17,18 REPEATED	

1068	0710102/09266/2020	SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/728(ND)2018	RISHABH TRIPATHI	pg-32.50,120,251,393,395- 397,452-461, not clear pg-405- 441 blur and volume break after 200 pages index misssing
1069	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSA	Interlocutory	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	PG 20,29,30 NOT CLEAR
1070	0710102/09422/2020	SANGUNITY EXIM INDIA LTD Vs. SANGUNITY EXIM INDIA LT	Company Application	Rule 11 of NCLT	CP/78(ND)2016	Aneet Bagga	70,73 not clear page
1071	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR
1072	710102/09543/2020	URMILA ARORA Vs. UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Merge into one PDF /Blur page- 31,60,62,64,65,67,73
1073	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong
1074	0710102/09923/2020	MAHESH BANSAL Vs. SUBHASH CHAND	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1342(ND)2018		17 to 22 translate and sign missing
1075	0710102/09541/2020	KAPIL ARORA Vs. UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Blur page-40, pdf need to merge into one
1076	710102098132020	ARBIND KUMAR Vs. SATYA NPRAKASH GUPTA RESOLUTION PROFESSIONAL FOR ABW	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	SINHA SHREY	25 to 26 not clear page
1077	710102095442020	SRIKALAHASTHI PIPES LIMITED	Transfer Petition	Rule 11 of NCLT Rule16(d),NCLT Rules,2016		TRIVIKRAM KHAITAN	marge file in to one pdf and section wrong
1078	710102/09538/2020	URMILA ARORA Vs. UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Merge into one PDF /Blur page- 28,33
1079	0710102/09534/2020	KAPIL ARORA Vs. UNIVERSAL BUILDWELL PVT.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Merge into one PDF 36-40 page not clear
1080	0710102/09661/2020	N.P DHAMANIA Vs. M/S ANS APARTMENTS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1481(PB)2019	GEETESH MEENA	27,31 not clear page
1081	0710102/09738/2020	Cellpap India Pvt Ltd Vs. The GRS Ispat Company Pvt Ltd	Cross Application	Sec 42		Rajendra Kumar Bharani	Merge into one PDF case type wrong
1082	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE
1083	0710102/06900/2020	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY	Interlocutory Application(IBC)	19(2)	C.P. (IB)/1721(PB)2019	Bhavana Duhoon	19,20,32 not clear page
1084	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory	Sec 43(1) r/w Sec 44 (1)	C.P.	NEERAJ SHARMA	pg-13 not clear
1085	710102100362020	TECHNICO STRIPS AND TUBES PRIVATE LIMITED VS. EMKAY AUTOMOBILE INDUSTRIES LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/912(ND)2020	RAJESH KUMAR LOOMBA	true copy stamp missed
1086	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page
1087	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	service to all respondent
1088	710102098922020	NOSLAR INTERNATIONAL LIMITED Vs. SONU TRADING COMPANY	Interlocutory Application(IBC)	Application under any other provisions- IBC	CP/IB-1031/ND/2018	Sajeve Bhushan	Link with wrong case number

1089	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	
1090	710102097502020		Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018	ANIL KUMAR	pg-199,200 translate	
1091	710102086732020	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1440(ND)2018	SANJAY BHATT	pg-9-13 missed,pg-71 and 71A,71B worng arrange,remove the old file	
1092	710102085272020	Kotak Mahindra Bank Ltd. Vs. Rohit Sehgal RP M/s Affinity Beauty Salon	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/786(PB)2018	Dhruv Gupta	pg-329-340,344 not clear,service to all respondent	
1093	710102084992020	Chetan Kapoor and Others Vs. Supertech Limited	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2396(ND)2019	MAREESH PRAVIR SAHAY	master index missed, true copy sign and stamp missed, index not match with pages, volume wise index missed, 213-216, 451, 654, 678-679, 709-710, 716, 763-776, 819.899, 900, 902, 904, 905, 945-956, 119, 1035, 1043-1058, 1239, 1394 not clear page	
1094	710102082502020	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	pg-23,25-27,31.33-35 cut,pg- 36-42.47.48,51,67-79,99 not clear,true copy stamp missed in some pages	
1095	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 30	C.P. (IB)/923(PB)2018	Apoorv Agarwal	.pg-266,268,360 font small,pg- 383 and 383A wrong arrange	
1096	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23-10-2020
1097	0710102/10147/2020	JSB INFRATECH LIMITED Vs registrar of companies	Company Application(Companies	Rule 11 of NCLT, 2016	Appeal/175(ND)2020	Atul Kumar Singh	True copy sign missed	23-10-2020
1098	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	23-10-2020
1099	0710102/10288/2020	Liquidator Sanjay Kumar Aggarwal Shri Shyamji Agrico Exports Private Limited - In Liquidation Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1071(ND)2018	Liquidator Sanjay	page no 30-33,96,98-100,107 not clear	28-Oct-2020
1100	0710102/10260/2020	RBTS TRAVELS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(Companies	Rule 11 of NCLT	Appeal/133(ND)2019	Mohit Gulati	page no 8 - 12 not clear	27-Oct-2020
1101	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4), Sec. 241(1), Sec. 242(4), Sec. 243(1) (b), Application under any other provisions , Application under any other provisions		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	23/10/2020
1102	0710102/09519/2020	Safe Moverspackers Private Limited Vs Safe Moverspackers Private Limited	Company Appeal(Companies Act)	Sec 252 (3)		Pankaj Kumar Jha	50 Rupees E stamp missed on Power of attorney	10-06-2020

1103	0710102/09742/2020	ELECTROTHERM (INDIA) LIMITED VS ET INFRA DEVELOPERS PVT. LTD.	Company Petition (Companies Act)	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)		CHANDRA SHEKHAR YADAV	File separate rule 11 application	10-12-2020
1104	0710102/09756/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (3)		ABHAY BANSAL	Wrong Case Type Selection, Income Tax Service DCIT Cell Missed, Page not clear 28, 29	13/10/2020
1105	0710102/09510/2020	DMG Information Limited Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3),Sec. 59		DESAI AND DIWANJI	Divide volume 1 after 200 pages	23/10/2020
1106	0710102/09762/2020	KHUSHBOO SINGHLA VS ELIXIR TRADING PVT. LTD.	Company Petition (Companies Act)	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)		CHANDRA SHEKHAR YADAV	Petition Every Pages Sign Page no 13 to 35	13/10/2020
1107	0710102/10278/2020	RGTL Industries Limited Vs COMMISSIO	Interlocutory Application	Sec 60(5)	C.P. (IB)/431(ND)2019	RISHI KAPOOR	pg afte 42 - 49 black pages	27/10/2020
1108	0710102/10264/2020	Momentum Techsys Pvt. Ltd. Vs M/s Sh	Interlocutory Application	Rule 11 of NCLT, 2016	C.P. (IB)/1887(ND)201	CHANDRA BHUSHAN	PG 47 CUT	27/10/2020
1109	0710102/10282/2020	Sanjeev Ahuja Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/530(ND)2018	KARAN MALHOTRA	VOLUME BREAK PG 23 -28 ,142	27/10/2020
1110	710102102582020	RAJNI SEHGAL Vs. NILESH SHARMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	Index missed,sign on application,pagination not done,service missed,affidavit missed	
1111	0710102/10226/2020	PANKAJ KHETAN Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/74(ND)2018		73 to 81 not clear page	
1112	0710102/09440/2020	AKARSH KASHYAP Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1311(ND)2018		81 to 95,98,99,101,108,110,122	,197,199 not clear page
1113	0710102/09461/2020	NILESH SHARMA Vs. ATUL KUMAR	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/2130(ND)2019	milan singh negi	61,62 not clear page	
1114	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	
1115	0710102/09506/2020	SATISH KUMAR RUSTAGI Vs. RISE PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2251(ND)2019	ARUNAV PATNAIK	Pg- 75 to 96,137,142 to 158 not	clear Pg-193 to 195 cut
1116	0710102/10072/2020	PAWAN KUMAR GOYAL Vs. SURENDE	Interlocutory	Rule 11 of NCLT, 2016	C.P.		76,77,84 not clear pag e	
1117	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019		income tax service missing	
1118	0710102/09805/2020	HARI BABU THOTA Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/89(ND)2018	HARI BABU THOTA	24 not clear page	
1119	0710102/08964/2020	ANDESTINY TRADE WORLD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI &	Company Appeal(Companies Act)	Sec 252 (1)		LOVENEET HANDA	Missing-MOA/AOA	17/09/2020
1120	0710102/09098/2020	ZOOM INN PRIVATE LIMITED Vs roc delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIL	Page Missing-126-127,196 / Index(NCLT) Format Missing / Councel Detail Missing In Index	22/09/2020
1121	0710102/09428/2020	Nikhil Jain Vs RAJDHANI NURSURIES LIMITED	Company Petition (Companies Act)	Sec. 213		TALHA ABDUL RAHMAN	Translate in English-407- 435,437-445,447-449,454,457- 473,475-482,484-491,493-498 / MOA/AOA	10-02-2020

1122	0710102/09631/2020	Ram Ghanshyam Developers Private Limited Vs Union of India Ministry of Corporate Affairs through Registrar of Companies New Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NARESH KUMAR SJVANI	File Not Properly Uploaded / Merge Into One PDF / MoA Missed, Page Missed 125,127	10-08-2020
1123	0710102/09694/2020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		Sheetal	Page Not Clear- 63,64,84,85,111,113,114,142,1 43,169,171,172	10-10-2020
1124	0710102/09741/2020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		Shivram C S GANESHAN	Jurisdiction Gujarat / Merge Into One PDF	10-12-2020
1125	0710102/09771/2020	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal (Companies Act)	Sec 252 (3)		NIKITA GOEL	Page Cut-58,114 / Page Not Clear-108 / Translate-264-277 / Volume-1 Master Index Incomplete	15/10/2020
1126	0710102/10008/2020	Mahesh Yadav Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		Prakhar Srivastava	STK-7 Missing / 1st & 2nd Volume divide after 200 pages and make separate index / Income Tax Service DCIT Cell	20/10/2020
1127	0710102/10025/2020	Mukesh Kumar Gupta Vs Registrar of Companies Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Dimple Fathepuria	Section-248 Not Fees Paid / Annexure Every Pages	20/10/2020
1128	0710102/10207/2020	ANUJ PARASHAR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		GAURAV KUMAR	Section-248 Fees Not Paid / Page Missing-50 / Page Not Clear-83,94,101,125-137 / Income Tax Service DCIT Cell / Case Type Wrong	26/10/2020
1129	0710102/10201/2020	SAFE EX TRANSPORTERS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Councel Signature In Index / Wrong Scan-19 / Page Not Clear-48,103,174,190,242	25/10/2020
1130	0710102/10185/2020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (1),Sec 252 (3)		DINESH KUMAR PAHUJA	File Not Properly Uploaded / Merge Into One PDF / Case Type Wrong	24/10/2020
1131	0710102/10152/2020	RAJEEV KUMAR GAUTAM VS REGISTRAR OF NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		PRINCE MOHAN SINHA	Section-248 Fees Not Paid / Page Not Clear-36-41,43- 55,65,71,77 / Page Miss-66	23/10/2020
1132	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
1133	0710102/10192/2020	TAURUS PACKAGING PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Compani es Act)	Sec. 230-232, Sec 234		VEKAS KUMAR GARG	Page Not Clear- 63,65,68,72,74,76,78,84,239,3 72 / Wrong Arrange-200,222 / Annexure Sign-211-217,330 / Volume-1 Master Index Incomplete	24/10/2020

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1134	0710102/10234/2020	Amitabh Okhandiar Vs Clay Logix (India) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		ANAND SHANKAR JHA	77,79,87,88,92,117,123,125,12	26/10/2020
1135	0710102/10221/2020	GSJ Envo limited Vs GOODWILL APARTMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Compani es Act)	Sec. 230-232 - Second Motion	CA/CAA/170/ND/201 9	Jitesh Pandey	Case Type Wrong / Page Not Clear-111,113,120, / Page Missing-201-207 / Wrong Arrange-505 / Page Cut- 506,505,507,510,519, / Volume-1 Master Index Incomplete / Delay Application / Certified Order Copy Original	26/10/2020
1136	0710102/10148/2020	Connaught Plaza Restaurants Private Limited Vs Registrar of Companies NCT of Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		RAJESH KUMAR JHA	Section-166/96 Fees Not Paid / Page Not Clear-67 / Annexure Sign-83-103,108-115,118-137,201-213,221-354,365-377,389-401, / Volume-II & III Index Missing / Translate-416,453,490 / ROC Report	23/10/2020
1137	0710102/10240/2020	Brahm Datt Verma Vs Samridhi Automations Private Limited	Interlocutory Application	19(2)		Brahm datt verma	stamp and verification missing on affidavit	27-10-2020
1138	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs	Interlocutory Application(Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	
1139	0710102/10103/2020	PUNEET KHARBANDA Vs GENESIS INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/440(ND)2019	RKG LAW ASSOCIATES	Index pagination is missing	1 to 47
1140	0710102/10121/2020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Cross Application (IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/65(ND)2019	Nithin Chandran	Sign is missing on application and true copy missing on annexures, Case Type is wrong	1 to 33
1141	0710102/10128/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 50(1)	C.P. (IB)/923(PB)2018	APOORV AGARWAL	application need to merge in one pdf	1-224
1142	0710102/10104/2020	Seema Buildtech Private Limited Vs Registrar of Companies NCT of Delhi	Company Application(Companies	Rule 11 of NCLT, 2016	nil	Prashant Gupta	affidavit and service is missing	1 to 15
1143	0710102/10116/2020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies	Rule 11 of NCLT, 2016	nil	SAXENA AND SAXENA LAW CHAMBERS	10-25,37 55-61,106-124 are not clear	1 to 225
1144	0710102/10248/2020	RAKESH PRASAD KHANDELWAL Vs.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/991(ND)2020		66,80-90,93-108,110,114-117 not clear page	
1145	0710102/10109/2020	MONEYWISE FINANCIAL SERVICES PVT. LTD. THROUGH MANOJ KUMAR VS. NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1397(PB)2019	aditya gauri	197,195,199,201,224 translate	
1146	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	17/08/2020

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1447	074.04.02.00.42.52.02.0 /2		COMPANY	D. I. 44 - SNOLT				10.05.2020
1147	0710102084352020/3	ASCOT HOTELS AND RESORTS PRIVATE		KUIE 11 OF NCLT		I	true copy sign missed	10-06-2020
1148	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs.	S ACT)/459(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			NEED TO FILE SAPERATE FILE	16/10/2020
1149	0710102090312020/7		COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/10/2020
1150	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(N	Application under any other provisions- IBC			NEED TO IA FILE	26/10/2020
1151	0710102090322020/2	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION	Sec 60(5)			PAGE 1 2 10 11 12 16 22 25 26 TRANSLATE	26/10/2020
1152	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	26/10/2020
1153	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE	COMPANY PETITION IB (IBC)/268(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSED	27/10/2020
1154	0710102033182020/1		COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			INDEX MISSED	27/10/2020
1155	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/824(ND)2020	IBC Under Sec 9			only proof of service	27/10/2020
1156	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
1157	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
1158	0710102076442019/16	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSED	27/10/2020
1159	0710102079582019/4		COMPANY APPEAL(COMPANIES	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	27/10/2020
1160	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE	INTERLOCUTORY APPLICATION	Sec 60(5)			NEED TO IA FILE	27/10/2020
1161	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	27/10/2020
1162	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	27/10/2020
1163	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			INDEX MISSED	27/10/2020
1164	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS VS. SUBHASH KUMAR KUNDRA RP FOR M/S CLC	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			INDEX MISSING	27/10/2020

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1165	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION	Sec 60(5)		INDEX MISSED	27/10/2020
1166	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7		NEED TO IA FILE	27/10/2020
1167	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7		NEED TO IA FILE	27/10/2020
1168	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7		NEED TO IA FILE	27/10/2020
1169	0710102032622020/3	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9		INDEX MISSING	28/10/2020
1170	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9		INDEX MISSING	28/10/2020
1171	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9		INDEX MISSING	28/10/2020
1172	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		ONLY PROOF OF SERVICE	28/10/2020
1173	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9		INDEX MISSING	28/10/2020
1174	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7		Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
1175	0710102031872020/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. IMPRESSION TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2044()2020	Sec 60(5)		Docs execeeding page limit of 200	10-08-2020
1176	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420		page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020
1177	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016		True copy sign missing	10-08-2020
1178	0710102090312020/2	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		Index missing, Docs exceeding page limit of 200	10-08-2020
1179	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	10-08-2020
1180	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)		INDEX MISSING	10-09-2020
1181	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)		WRONG DOCUMENT NEED TO IA FILE	10-09-2020
1182	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)		Docs exceeding page limit of 200,	10-09-2020
1183	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)		No Pagination, Page cut	10-09-2020

1184	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)	WRONG EFILL NEED TO IA FILE	10-09-2020
1185	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong filing	10-09-2020
1186	0710102078552020/1	GOODPACK INDIA PRIVATE LIMITED Vs. NA	COMPANY APPEAL(COMPANIES	Sec 252 (1)	No Pagination	10-09-2020
1187	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)	WRONG E-FILL NEED TO IA FILE	10-09-2020
1188	0710102097372019/11	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9	No Pagination	10-09-2020
1189	0710102097372019/12	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9	No Pagination	10-09-2020
1190	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9	Wrong e-filing	10-09-2020
1191	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9	No Pagination	10-09-2020
1192	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7	Sign missing in whole document	10-09-2020
1193	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7	Wrong e-filed Doc. (application filed)	02.09.2020
1194	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)	202 249 true copy sign	02.09.2020
1195	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	wrong e fill need to IA fill	02.09.2020
1196	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9	true copy sign	02.09.2020
1197	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9	true copy sign missed	02.09.2020
1198	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)	wrong e fill need to IA fill	02.09.2020
1199	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59	affidavit missing	02.09.2020
1200	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION	19(2)	page 19 20 not clear	02.09.2020
1201	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)	wrong e fill need to IA fill	02.09.2020
1202	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)	true copy sign missed in all pages	
1203	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)	incompelete document	_

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1204	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016	true copy missed in all pages	
1205	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P)	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7	wrong e fill	
1206	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions	need to file in one volume	
1207	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	wrong e fill	
1208	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	wrong e fill	
1209	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES	Sec. 73(4)	not complete document	
1210	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)	No Pagination, No Index	
1211	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9	wrong e fill	
1212	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions	true copy missed in all pages	
1213	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions	true copy missed	
1214	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016,Section 74	wrong e fill	
1215	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9	index missed	
1216	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9	pg 5 need to translate	
1217	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION		True copy sign missed	
1218	0710102160992019/6	IDBI BANK LIMITED VS AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
1219	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST	COMPANY PETITION (COMPANIES		Wrong e-filed Document (Application filed)	

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		REGISTRAR OF COMPANIES, NCT OF	COMPANY PETITION			Wrong e-filed Document	
1220	0710102421442018/5	DELHI & HARYANA vs M/S AVAIL	(COMPANIES			(Application filed)	
		FINANCIAL SERVICESRKG FINVEST	ACT)/135(ND)2018			(Application inea)	
1221	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs	COMPANY PETITION			True copy sign missed	
1221	0/10102032/32018/11	ASCOT HOTELS AND RESORTS	(COMPANIES			True copy sign misseu	
4222	074.04.02.02.275.204.0./0	MONTEREAUX RESORTS PVT. LTD. Vs	COMPANY PETITION			To a second discontinuo	
1222	0710102032752018/9	ASCOT HOTELS AND RESORTS	(COMPANIES			True copy sign missed	
4222	074.04.02.004.4.62.02.0./2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs	INTERLOCUTORY			No Book office Noted	
1223	0710102091162020/3	SURESH KUMAR JAIN	APPLICATION			No Pagination, No Index	
		INDIABULLS DISTRIBUTION SERVICES	00140411/0555550110			5 60 70	
1224	0710102011492020/1	LIMITED Vs. PRATEEK REALTORS	COMPANY PETITION IB	IBC Under Sec 9		Pg: 69,72,not clear ,true copy	
	•	INDIA PRIVATE LIMITED	(IBC)/465(ND)2020			signe missed	
		INTEC CAPITAL LTD Vs. M/S GSS	COMPANY PETITION IB			Index, paging ,sign missed true	
1225	0710102098132019/17	PROCON PVT LTD	(IBC)/1896(ND)2019	IBC under Sec 7		copy	
		ROHIT KUMAR Vs. GENEXIS INDIA	COMPANY PETITION IB			Pg: 16 not clear , some true	
1226	0710102152502019/4	PRIVATE LIMITED	(IBC)/3108(ND)2019	IBC Under Sec 9		copy sign missed	
		SA KANTI PRASAD AGARWAL Vs. M/S		Application under any			
1227	0710200400532012/3	-	(COMPANIES	other provisions		Wrong doc (IA)	
	1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S	COMPANY PETITION IB				
1228	0710102017922020/1	KANODIA TECHNOPLAST LTD.	(IBC)/548(ND)2020	IBC Under Sec 9		Index missed paging missed	
		CORPORATION BANK Vs. M/S	COMPANY PETITION IB				
1229	0710102024492018/8	EXCLUSIVE FIBRES LTD.	(IBC)/1650(ND)2018	IBC under Sec 7		Wrong file Application	
		ADITYA KUMAR Vs. GLOBAL ENERGY	COMPANY PETITION IB				
1230	0710102140122019/6	TALENT PRIVATE LIMITED	(IBC)/2734(ND)2019	IBC under Sec 7		Pg 165 small font	
		MN VENTURES PRIVATE LIMITED Vs.	COMPANY PETITION IB				
1231	0710102003752020/4	HFCL SATELLITE COMMUNICATION	(IBC)/220(ND)2020	IBC under Sec 7		Wrong file Application	
			COMPANY	Application under any			
1232	0710102012792020/1	TAIPACK LIMITED Vs.	APPLICATION(IBC)/869(N	• •		incomplete document	
		MORGAN ASIA LIMITED Vs.	COMPANY	Application under any		wrong file consent letter form	
1233	0710102076582019/4	PARAMOUNT PROPBUILD PRIVATE	APPLICATION(IBC)/118(N			filed By Irp	
		ANUSH FINLEASE AND	COMPANY	Application under any			
1234	0710102145102019/5	CONSTRUCTION Vs.	APPLICATION(IBC)/2483(Wrong Doc Upload	
		STATE BANK OF INDIA Vs. M/S.	COMPANY PETITION IB				
1235	0710120007702018/20	SHREE SHYAMJI AGRICO EXPORTS	(IBC)/1071(ND)2018	IBC under Sec 7		Wrong file Application	
		STATE BANK OF INDIA Vs. M/S.	COMPANY PETITION IB				
1236	0710120007702018/21	SHREE SHYAMJI AGRICO EXPORTS	(IBC)/1071(ND)2018	IBC under Sec 7		Wrong file Application	
		M/S JAY PACKAGING Vs. MAGPPIE	COMPANY PETITION IB				
1237	0710102146212019/5	INTERNATIONAL LTD	(IBC)/2924(ND)2019	IBC Under Sec 9		Wrong file Application	
		YS MARCHANDISE INTERNATIONAL	(.50)/ 232 ((ND)/2013				
1238	0710102001962019/12	PVT. LTD. Vs. YS MARCHANDISE	COMPANY PETITION IB	IBC Under Sec 10		Wrong file Application	
1230	0, 10102001302013/12	INTERNATIONAL PVT. LTD.	(IBC)/136(ND)2019	ibe officer see 10		TTO THE Application	
-		STATE BANK OF INDIA Vs. M/S.	COMPANY PETITION IB				
1239	0710120007702018/22	SHREE SHYAMJI AGRICO EXPORTS	(IBC)/1071(ND)2018	IBC under Sec 7		Wrong file Application	
L	<u> </u>	STINCE SHI AUNIJI AUNICU EXPUNTS	(IBC)/ 10/ 1(ND)2018				

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1240	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7	Wrong file Application	
1241	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9	Wrong file Application	
1242	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB	IBC Under Sec 9	Wrong file Application	
1243	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL	(IBC)/178(PB)2017 COMPANY PETITION IB	IBC under Sec 7	Index Missing Etc	
	·	PROPERTIES AND INFRASTRUCTURE RAJARAMAN BALACHANDER Vs.	(IBC)/2584(ND)2019 COMPANY		-	
1244	0710102002242020/4	DELHI BARODA ROAD CARRIER	APPLICATION(IBC)/274(P	Sec 60(5)	Wrong File	
1245	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10	Wrong file Application	
1246	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE	MISCELLANEOUS APPLICATION	Sec 60(5)	wrong File	
1247	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932(ND)2019	IBC Under Sec 9	Wrong file Application	
1248	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144(ND)2019	Application under any other provisions	Wrong file Application	
1249	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED VS. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7	Wrong file Application	
1250	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES	Application under any other provisions	Wrong file Application	
1251	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES	Application under any other provisions	Wrong file Application	
1252	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	Uncomplete doc	
1253	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(P	Application under any	Wrong file Application	
1254	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/149(PB)2019	Sec. 230-232 - Second Motion	Wrong file Application	
1255	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	Uncomplete doc	
1256	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE	COMPANY PETITION (COMPANIES	Sec 241 (2)	sign,true copy missed	
1257	0710102035962020/2		COMPANY PETITION (COMPANIES	Sec 241 (2)	sign,true copy missed	
1258	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9	Wrong Doc Upload	
1259	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9	Wrong Doc Upload	

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1260	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10	Wrong file Application	
1261	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7	Wrong file Application	
1262	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7	Wrong file Application	
1263	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10	Wrong file Application	
1264	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/25(ND)2020	Sec. 230-232 - Second Motion	Paging true copy sign missed, index missed	
1265	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/29(ND)2020	Sec. 230-232 - Second Motion	Paging true copy sign missed, index missed	
1266	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/39(ND)2020	Sec. 230-232, Sec 234	Paging true copy sign missed, index missed	
1267	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/50()2020	Sec. 230-232, Sec 234	Paging true copy sign missed, index missed	
1268	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484(ND)2019	IBC Under Sec 9	inedx missed	
1269	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10	Wrong file Application	
1270	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10	Wrong file Application	
1271	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)	Some pages true copy sing missed	
1272	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(N D)2019	Sec 30	Paging true copy sign missed	
1273	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES	Sec 241 (2)	Some pages true copy sing missed	
1274	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI â^"S. (IN THE MATTER OF: M/S P. P.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/31(PB)2020	Sec. 230-232, Sec 234	POS not upload	
1275	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157(ND)2019	IBC Under Sec 9	Wrong file Application	
1276	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION(COMPANIE S ACT)/1291(ND)2019	Sec 60(5)	Uncomplete doc	

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1277	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE	COMPANY PETITION IB (IBC)/332(ND)2019	IBC under Sec 7	Uncomplete doc
1278	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES	Sec 241 (2)	index and pagination is missing
1279	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES	Sec 241 (2)	index and pagination is missing
1280	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion	index is missing
1281	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES	Sec 241 (2)	documents are not completed and index is missing
1282	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/86(PB)2019	Sec. 230-232 - Second Motion	index and pagination is missing
1283	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36	Sec 60(5)	index missing
1284	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL	COMPANY PETITION IB (IBC)/189(ND)2017	IBC under Sec 7	pg no. 13,15,17,19,21,23,25,27 are not clear
1285	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED VS. FUTEC SHELTERS PVT.	COMPANY PETITION IB (IBC)/564(ND)2020	IBC Section 59	pagination is missing on index and as well as every page of service
1286	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE	COMPANY PETITION IB (IBC)/223(ND)2020	IBC Under Sec 9	pagination is missing
1287	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232 - Second Motion	all pages are not clear
1288	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)	translation 747,75,76,77,82
1289	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES	Sub-section (I) of section 230	pg no. 1-3 are not clear
1290	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)	index and pagination is missing
1291	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	INTERLOCUTORY APPLICATION	Sec 25(j)	index is missing
1292	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion	Volume need to divide after page 200
1293	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES	Sec. 241(1)	pg no 8,9,10 are missing and pg no 18-25 are not clear

1294	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion		pdf need to merge into one	
1295	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		wrong efiling	
1296	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		wrong efiling	
1297	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion		pdf need to merge in one	
1298	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		index is missing	
1299	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/81(PB)2019	Sub-section (I) of section 230		wrong efiling	
1300	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		index missing	
1301	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7		wrong efiling	
1302	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)		Index missing	
1303	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2020	IBC under Sec 7		wrong efiling	
1304	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING	COMPANY PETITION IB (IBC)/1093(ND)2018	IBC Under Sec 9		rejected wrong file	
1305	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10		wrong index,file not according toindex	
1306	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(P B)2020	Sec 60(5)		written submission sign missed,true copy sign and stamp missed,serivce to all respodent	
1307	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		wrong document	
1308	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)		true copy sign and stamp missed,Income tax service missed	
1309	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION	Sec 60(5)		Only proof of service	
1310	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE	COMPANY PETITION IB (IBC)/2580(PB)2019	IBC Under Sec 9		Wrong filing	

1311	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7	Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
1312	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7	Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
1313	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020	Application under any other provisions- IBC	wrong document,Index missed,document not properly uploaded.
1314	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUTORY APPLICATION	Sec 60(5)	Only vakalatnama
1315	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Sec 252 (1) - By Government Body	Pg-5,7,9 not clear,service missed
1316	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)	wrong document
1317	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Pg-3,4,14,15 not clear,pg-17,18 translate,service missed
1318	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	wrong page numbering
1319	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	service missed
1320	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7	wrong file application
1321	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7	document not upload properly
1322	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9	wrong file application
1323	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9	wrong file application
1324	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9	wrong file application
1325	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9	wrong file application
1326	0710102007062020/1			Application under any other provisions- IBC	wrong file application
1327	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434(ND)2020	IBC Under Sec 9	pg-31,38,119-121,125 not clear,true copy sign missed in some pages

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1328	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong file application	
1329	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/58()2020	Sub-section (I) of section 230	wrong document	
1330	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTORY APPLICATION	Sec 60(5)	document not properly uploaded	
1331	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	COMPANY PETITION IB (IBC)/2095(ND)2019	IBC under Sec 7	Wrong file applcation	
1332	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	roc service missed	
1333	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10	wrong file application	
1334	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7	Wrong document	
1335	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government Body	service missed	
1336	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION(IBC)/209(N	Application under any other provisions- IBC	True copy stamp missed	
1337	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)	true copy sign and stamp missed	
1338	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234	Wrong file application	
1339	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232 - Second Motion	wrong document case type.	
1340	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232 - Second Motion	Document not properly uploaded,Index missed	
1341	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2083(Sec 30	Wrong file application	
1342	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7	wrong documnet	
1343	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/17(ND)2020	Sec. 230-232 - Second Motion	wrong document type	
1344	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/22(ND)2020	Sec. 230-232 - Second Motion	Wrong file application	
1345	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7	Wrong file application	

1346	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/41(ND)2020	Sec. 230-232 - Second Motion	uncomplete document	
1347	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)	pg-18,20a,70,76,91 blank,pg- 27,87,88,90,93,118,129,131,13 5,137 not clear,proof of service missed	
1348	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)	pg-15,18 blank,pg- 23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service	
1349	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1651(ND)2019	IBC Under Sec 9	page numbering not mention,document not properly uploaded	
1350	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9	Wrong file application	
1351	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIE S ACT)/1910(PB)2019	Rule 11 of NCLT	Wrong file application	
1352	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9	Sign missed on reply,Proof of service missed	
1353	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)	Only proof of service	
1354	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/13(ND)2020	Sub-section (I) of section 230	Wrong document	
1355	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)	Wrong file application	
1356	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234	true copy sign and stamp missed	
1357	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sub-section (I) of section 230	page numbering missed	
1358	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234	Only index	
1359	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES		pg-3 not clear	
1360	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government Body	service missed of roc	

1361	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	COMPANY APPLICATION(IBC)/1672(ND)2019	Sec 12(2)	Wrong document	
1362	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70()2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	pg-4,proof of service roc missed	
1363	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Proof of service missed of roc	
1364	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	proof of service missed	
1365	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion	page numbering missed after pg-8	
1366	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion	page numbering missed after pg-8,pg-9,10,11 not clear	
1367	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)	Proof of service to income tax	
1368	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION(IBC)/418(P	Sec 60(5)	Wrong document	
1369	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/13(ND)2020	Sub-section (I) of section 230	pg-6 not clear	
1370	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)	page numbering missed,income tax service missed	
1371	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	Proof of service missed	
1372	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528(PB)2018	IBC under Sec 7	Wrong file application	
1373	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)	page numbering missed,service missed of income tax	
1374	0710102096102019/2		COMPANY APPLICATION(IBC)/1151(Sec 60(5)	Index missed,wrong file	
1375	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN	COMPANY	Sec 30	sign on reply,pg-7,8 wrong arrange	

		AMIT GUPTA RESOLUTION	COMPANY		sign on reply missed,true copy
1376	0710102149262019/2	PROFESSIONAL OF ASTONFIELD SOLAR		Soc 20	sign missed in some pages,after
1370	071010214920201972	(GUJARAT) PVT.LTD Vs. KUNDAN	ND)2019	3ec 30	pg-42 double page numbering
		MEERA SAMUH HOSPITALITY	COMPANY		pg-42 double page numbering
1377	0710102171922019/3	SERVICES PRIVATE LIMITED Vs.		Soc 252 (2)	page numbering
13//	0/101021/1922019/3		APPEAL(COMPANIES	Sec 252 (3)	missed,income tax service
		REGISTRAR OF COMPANIES	ACT)/58(ND)2020		
1378	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9	Wrong file application
		SHREEOM WIRES PRIVATE LIMITED	(IBC)/645(ND)2018		
		EXPORT-IMPORT BANK OF INDIA Vs.	COMPANY		Sign missed in index of
1379	0710102091372019/4	SURENDER KUMAR SINGHAL/ RAJAT	APPLICATION(IBC)/700(N	Sec 60(5)	advocate,True copy sign and
		SINGHAL/ RAMAN AGARWAL JOINTLY	D)2019		stamp missed,wrong index
		AS RESOLUTION APPLICANT	COMPANY		
4000	074040045464004044	ASHTBHUJ OCEAN MOVERS PRIVATE	COMPANY	Application under any	61 15
1380	0710102151642019/1	LIMITED Vs. SARASH EXPORTS	APPLICATION(IBC)/545(N	other provisions- IBC	Wrong file application
		SERVICES PRIVATE LIMITED	D)2019	·	
1381	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT	COMPANY PETITION IB	IBC Under Sec 10	TRUE COPY SING MISSED
	,	PVT LTD Vs. PRIME MEIDEN LTD.	(IBC)/940(ND)2018		
1382	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS	COMPANY PETITION IB	IBC under Sec 7	PG 151-153 NOT CLEAR
	•	PRIDE DAIRY INDIA PRIVATE LIMITED	(IBC)/2122(ND)2019		
1383	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE	COMPANY PETITION IB	IBC under Sec 7	wrong filing
		LIMITED Vs. AVG LOGISTICS LIMITED	(IBC)/363(ND)2020		
1384	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY	INTERLOCUTORY	19(2)	INDEX MISSING PAGE NUMBER
	· · · · · · · · · · · · · · · · · · ·	KUMAR BISNOI	APPLICATION		NOT MENTION
1385	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs.	COMPANY	Sec 252 (1) - By	Pg 5,7,8,10,11 cut 15-20 not
		REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Government Body	clear
		JAIPUR MAHUA TOLLWAY LIMITED Vs.	COMPANY PETITION	Sub-Section (1) Of Section	
1386	0710102156912019/4	RISE PROJECTS PRIVATE LIMITEDRISE	(COMPANIES	66.	wrong filing
		PROJECTS PRIVATE LIMITED	ACT)/176(ND)2019		
1387	0710102168442019/1	SHREE BANKEY BEHARI LAL	COMPANY	Application under any	wrong filing
1507	071010210011201371	ENTERPRISES Vs. PALIKA TOWNS LLP	APPLICATION(IBC)/2857(other provisions- IBC	Wood and the second sec
		MANOJ SRIVASTAVA MEDIA CORPS	COMPANY PETITION IB		
1388	0710102136992019/3	PRIVATE LIMITED Vs. INDIA SPORTS	(IBC)/2693(ND)2019	IBC Under Sec 9	UPLOAD AGAIN CLEARLY
		FLASHES PRIVATE LIMITED	(150)/2033(145)/2013		
1389	0710102142572019/1	MOHD NAZIM KHAN Vs.	COMPANY	Application under any	NCOMPLETE DOC
1365	0/101021423/2019/1	INTERNATIONAL TRENCHING PRIVATE	APPLICATION(IBC)/76(N	other provisions- IBC	INCOMPLETE DOC
		AJAY FINCAP CONSULTANTS PVT LTD	CP(AA) MERGER AND	Application under any	PG-19,(20 NOT CLEAR AND
1390	0710102413022017/3	Vs. M/S DYNAMIC SHELLS INDIA PVT.	AMALGAMATION(COMP	other provisions ,Sub-	TRANSLATE 49,52,59,
1330	0/1010241302201//3	LTD.	ANIES	section (I) of section 230	70,WORNG ARRANGE
		LID.	ACT)/246(ND)2017	3660011 (1) OF 3860011 230	70, WORNO ARRANGE
		ANAND ENTERPRISES PRIVATE	COMPANY		nago numbering not montion
1391	0710102001842020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (1)	page numbering not mention
		COMPANIES NCT OF DELHI &	ACT)/119(ND)2020		and all pages cut
1202	0710102002402020/4	GLADE DEVELOPERS PRIVATE LIMITED	COMPANY	Con 3F3 (1)	naga 6 7 aut
1392	0/10102003492020/1	Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Sec 252 (1)	page o,/ cut
1392	0710102003492020/1			Sec 252 (1)	page 6,7 cut

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710102028082020/1	LIMITED Vs. SHAHI INFRASTRUCTURE	APPEAL(COMPANIES	Sec 252 (3)		79,180192,193,196,206	
	PVT. LTD.	ACT)/224(ND)2020			208,220,221, NOT CLEAR	
	TRIOS DEVELOPMENT SUPPORT	COMPANY DETITION ID				
710102158302019/3	PRIVATE LIMITED Vs. TARU LEADING		IBC Under Sec 9		WRONG DOCS	
	EDGE PRIVATE LIMITED	(IBC)/3369(ND)2019				
		INTERLOCUTORY	(=)			
710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	APPLICATION	Sec 60(5)		TRUE COPY SING MISSED	
	PARISI GRAND SMOOTH LOGISTICS					
710102104432019/11	LIMITED Vs. AGILE INTERNATIONAL		IBC Under Sec 9		WRONG FILING	
·	LOGISTICS LIMITED	(IBC)/1799(ND)2019				
		INTERLOCUTORY				
/1010/039/070/0//			Sec 60(5)		UPLOAD PROPERLY	
710120007702018/25	·		IBC under Sec 7		WRONG FILING	
		, , ,				
710102012172020/6			IBC Under Sec 9		DOCS UPLOAD PROPERLY	
		(150)/ 15(115)2020				
		CP(AA) MERGER AND	Sec. 230-232 - Second			
710102019032020/1	COMPANIES DELHI 3º"S (IN THE				TRUE COPY MISSED	
	-	ANIES ACT)/37(ND)2020	Wotton			
	·	CP(ΔΔ) MERGER ΔND				
710102026152020/2	HIND POCKET BOOKS PRIVATE	, ,	Sec. 230-232 - Second		page numbering not mention	
710102020132020/2	LIMITED Vs.	,	Motion		and INDEX MISSED	
740402026452020/2	HIND POCKET BOOKS PRIVATE	` '	Sec. 230-232 - Second		page numbering not mention	
/10102026152020/3			Motion		and INDEX MISSED	
					 	
710102035812020/3			Sec. 213,Sec. 241(1)		WRONG FILING	
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710102061552020/1			•		TRUE COPY SING MISSED	
			Regulations, 2016			
710102159672019/4			IBC under Sec 7		WRONG FILING	
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					PAGE NUMBER NOT MENTION	
•		•	Sec 252 (1)			
	DELHI AND HARYANA	ACT)/69(ND)2020				
		CP(AA) MERGER AND	Sub-section (1) of section		STAMP PAPER AND	
710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	AMALGAMATION(COMP	` '			
		ANIES ACT)/27(PB)2018	230		VEIMITICATION DATE IVII33ED	
710102070552010/0	KUTCH CHEMICAL INDUSTRIES LTD Vs.	COMPANY PETITION IB	IPC Under Sec 0		WRONG FILING	
1,1010501,3225013/3	VMA ENTERPRISES PVT LTD	(IBC)/1136(ND)2019	ibe officer sec 9		WINDING FILING	
	10102028082020/1 10102158302019/3 10102036292020/2 10102104432019/11 10102039702020/2 10120007702018/25 10102012172020/6 10102019032020/1 10102026152020/2 10102035812020/3 10102061552020/1 10102159672019/4 10102172492019/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED 10102036292020/2 BHARAT ALUMINIUM CO.LTD Vs. PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED 10102039702020/2 RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI Â^S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. 10102026152020/2 HIND POCKET BOOKS PRIVATE LIMITED Vs. 10102035812020/3 HIND POCKET BOOKS PRIVATE LIMITED Vs. 10102061552020/1 RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED Vs. 10102172492019/1 REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA 10102429652018/2 A B MEDICOS PRIVATE LIMITED Vs.	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. ACT)/224(ND)2020 TRIOS DEVELOPMENT SUPPORT COMPANY PETITION IB (BC)/3369(ND)2019 ID102036292020/2 BHARAT ALUMINIUM CO.LTD Vs. APPLICATION APPLICATION IB (IBC)/3369(ND)2019 ID102036292020/2 BHARAT ALUMINIUM CO.LTD Vs. APPLICATION APPLICATION IB (IBC)/1799(ND)2019 ID102039702020/2 RAKESH KUMAR GUPTA Vs. APPLICATION IB (IBC)/1799(ND)2019 ID102039702020/2 RAKESH KUMAR GUPTA Vs. APPLICATION IB (IBC)/1799(ND)2019 ID1020039702020/2 RAKESH KUMAR GUPTA Vs. APPLICATION IB (IBC)/1799(ND)2019 ID1020039702020/2 RAKESH KUMAR GUPTA Vs. APPLICATION IB (IBC)/1799(ND)2019 ID1020039702020/2 R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED EDUCATION LIMITED ID102012172020/6 SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â*S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. AMALGAMATION(COMP ANIES ACT)/37(ND)2020 ID102026152020/3 HIND POCKET BOOKS PRIVATE LIMITED Vs. AMALGAMATION(COMP ANIES ACT)/32(ND)2020 CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/32(ND)2020 CP(AA) MERGER AND A	ANIES ACTI/42(ND)2020	SOLUTIONS LIMITED ANIES ACTI/44(ND)2020 MOME MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE APPEAL(COMPANIES PVT. LTD.	SOLUTIONS LIMITED SINCE SINCE

		SUNDER LAL GOEL Vs. MEDIPLUS	COMPANY PETITION	Sec. 241(1),Sec.		
1410	0710102085512019/7	(INDIA) LTD.	(COMPANIES	242(4),Sec. 244(1)	WRONG FILING	
1411	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)	PAGES CUT	
1412	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/71(ND)2018	Application under any other provisions ,Subsection (I) of section 230	PROOF OF SERVICE MISSED	
1413	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION(IBC)/624(N	Application under any other provisions- IBC	PAGE 21 CUT	
1414	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/31(ND)2019		AFFIDAVIT MISSED	
1415	0710102061192020/1	MR. RAVINDRA LOONKAR VS. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	PG-29 CUT PG 32-41 NOT CLEAR	
1416	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
1417	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7	WRONG FILING	
1418	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	DOCS UPLOAD PROPERLY	
1419	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	DOCS UPLOAD PROPERLY	
1420	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7	TRUE COPY SING MISSED & AFFIDAVIT MISSED	
1421	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS	INTERLOCUTORY APPLICATION	Regulation 30, CIRP Regulations, 2016	UPLOAD IN ONE FOLDER	
1422	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIE S ACT)/948(ND)2019	Rule 11 of NCLT	APPLICATION FILED IN ADDESTIONAL	
1423	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234	document properly not upload	
1424	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(Section 74	wrong document upload	
1425	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(Section 74	wrong doc upload	
1426	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234	index missing	

1427	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7	sign missing and affidavit	
1428	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES	Sec 252 (3)	wrong doc upload	
1429	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	sign missing	
1430	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7	document properly not upload	
1431	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	, , , , ,	Sec 252 (1)	document properly not upload	
1432	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION(COMPANIE S ACT)/70(PB)2020	Sec. 242(4)	sign missing	
1433	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION	Sec 60(5)	doc incomplete	
1434	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION(IBC)/2576(PB)2019	Sec 60(5)	SIGN MISSED	
1435	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)	SIGN MISSING ON EVERY PAGE	
1436	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)	SIGN MISSING	
1437	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)	SIGN MISSING	
1438	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234	WRONG EFILE	
1439	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382(ND)2020	IBC under Sec 7	INDEX AND SIGNMISSED	
1440	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410(ND)2020	IBC under Sec 7	INDEX AND SIGNMISSED	
1441	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	COMPANY APPLICATION(IBC)/919(N	Application under any other provisions- IBC	WRONG EFILE	
1442	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	Sec 60(5)	SIGN MISSED	
1443	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059(ND)2019	IBC under Sec 7	INDEX , PAGE NUMBER, SIGN MISSED	
1444	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7	INCORRECT DOC	
1445	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIE S ACT)/84()2020	Sec. 230-232 - Second Motion	incomplete doc	

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1446	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIE S ACT)/84()2020	Sec. 230-232 - Second Motion		incomplete doc	
1447	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/40(ND)2020	Sec. 230-232, Sec 234		WRONG EFILE	
1448	0710102121532019/25	PANKAJ KUMAR RUSTAGI VS. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		sign missed	
1449	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2019	IBC Under Sec 9		SIGN MISSED	
1450	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/48(ND)2020	Sec. 230-232, Sec 234		vol break	
1451	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTORY APPLICATION	Sec 60(5)		index missed	
1452	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION	22(3)(b)		index missed and incomplete doc	
1453	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9		index missed	
1454	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231(ND)2019	IBC Under Sec 9		sign miss in rejoinder	
1455	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7		sign missing in reply	
1456	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7		sign missing in reply	
1457	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7		true copy missing page 12 not clear and page 21 cut	
1458	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7		true copy missing page 12 not clear and page 21 cut	
1459	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7		progress report wrong document upoad	
1460	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		progress report wrong doc upload	
1461	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7		sign missing every page	
1462	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	Sec 60(5)		application file 53- 55,70,103,201,203-212,222- 253,326-338 page not clear	
1463	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414(ND)2019	IBC Under Sec 9		sign missing in reply and affdavit missing	
1464	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7		89-100, 107-180 ,405 not clear page	

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1465	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9		wrong doc upload	
1466	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		application file wrong doc upload	
1467	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	INTERLOCUTORY APPLICATION	Sec 25(j)		application wrong doc upload	
1468	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425		wrong doc upload	
1469	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)		wrong doc upload	
1470	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION	Sec 60(5)		wrong doc upload	
1471	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTORY APPLICATION	Sec 60(5)		wrong doc upload	
1472	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION	Sec 60(5)		wrong doc upload	
1473	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10		wrong doc upload	
1474	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7		affidavit and estamp paper missiing	
1475	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9		wrong document upload	
1476	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE	COMPANY PETITION (COMPANIES	Application under any other provisions		service missing	
1477	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (1)		numer missing and cut page	
1478	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7		in annexure true copy missing	
1479	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232 - Second Motion		1-6 not clear page	
1480	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9		service and e-stamp missing	
1481	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9		1-20 page missing and properly document upload	
1482	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/286(PB)2020	Application under any other provisions		1-5 page missing	
1483	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION	Sec 30		wrong document upload	

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		PLUG ENERGIA PRIVATE LIMITED Vs.	COMPANY			
1484	0710102006892019/3	REGISTRAR OF COMPANIES NCT OF	APPEAL(COMPANIES	Sec 252 (3)	index missing	
		DELHI & HARAYANA	ACT)/236(ND)2019			
1405	0710102000012020/1	MAHESH BANSAL Vs. SUBHASH	INTERLOCUTORY	C (0/F)		
1485	0710102069012020/1	CHAND GOEL	APPLICATION	Sec 60(5)	wrong document upload	
		SHALINI CHOUDHARY Vs. MOTHERS	COMPANY PETITION IB			
1486	0710102117612019/11	PRIDE DAIRY INDIA PRIVATE LIMITED	(IBC)/2122(ND)2019	IBC under Sec 7	true copy missing	
		SUNIL HANDA AND ORS Vs. TODAY	COMPANY PETITION IB			
1487	0710102422882018/16	HOMES NOIDA PVT LTD	(IBC)/923(PB)2018	IBC under Sec 7	true copy and affidavit missng	
		STATE BANK OF INDIA Vs. MOTHERS	INTERLOCUTORY			
1488	0710102064692020/1		APPLICATION	Sec 60(5)	true copy and sign missing	
		ICICI BANK LIMITED Vs. RALCO	INTERLOCUTORY			
1489	0710102070482020/1			Sec 60(5)	sign missing	
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1490	0710102130002019/7	LIMITED Vs.	AMALGAMATION(COMP	230	index missing	
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		VASU CROP SCIENCE PRIVATE LIMITED				
1491	0710102132562019/2	Vs. REGISTRAR OF COMPANIES DELHI	(COMPANIES	Sec 252 (1)	index missing	
		& HARYANA	ACT)/765(ND)2019			
		VASU CROP SCIENCE PRIVATE LIMITED	COMPANY PETITION			
1492	0710102132562019/3	Vs. REGISTRAR OF COMPANIES DELHI	(COMPANIES	Sec 252 (1)	service missing	
		& HARYANA	ACT)/765(ND)2019			
4.402	0740402042472020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH	COMPANY PETITION IB	IBC Hada Cara	and the second second	
1493	0710102012172020/7	EDUCATION LIMITED	(IBC)/413(ND)2020	IBC Under Sec 9	wrong document upload	
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1494	0710102022662020/2	ADVISORS PVT LTD	(COMPANIES	Sec. 241(1)	24 25 26 27 NOT CLEAR	
		M/S AMPLE INFRASTRUCTURE PVT.	COMPANY PETITION IB		PAGE NUMBERING NOT	
1495	0710102033012018/19	LTD Vs. M/S INTELLICITY BUSINESS	(IBC)/17(ND)2019	IBC under Sec 7	MENTION AND PROOF OF	
		JAMMU & KASHMIR BANK LTD. Vs.				
1496	0710102089482019/11	VINAYAK RATHI STEELS ROLLING	COMPANY PETITION IB	IBC under Sec 7	PAGE 14 15 NOT CLEAR	
1130	0710102003102013711	MILLS PRIVATE LIMITED	(IBC)/1295(ND)2019	ibe under see /	17.62 1113 1101 622/11	
		E N SAKTHIDHARAN MENON Vs.	COMPANY PETITION IB	 	NEED TO VOLUME PARTITION	
1497	0710102104502019/5	TECPRO INFRA-PROJECTS LIMITED	(IBC)/1721(PB)2019	IBC Under Sec 9	AFTER 200 PAGES	
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1400	0710102166562010/4	JALSA CLOTHINGLINE LIMITED Vs.	` '	San 220 222 San 224	DDOOL OF SEDVICE MISSED	
1498	0710102166562019/4	DIBANKAR CLOTHING LIMITED	AMALGAMATION(COMP	Sec. 230-232, Sec 234	PROOF OF SERVICE MISSED	
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		SYREX INFOSERVICES INDIA PRIVATE	COMPANY PETITION IB	<u> </u>	1	
1499	0710102168402019/7	LIMITED Vs. KANAK RESOURCE	(IBC)/115(ND)2020	IBC Under Sec 10	13 14 15 16 17 18 19 not clear	
		MANAGEMENT LIMITED	, ,		1	
1500	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY	COMPANY PETITION IB	IBC under Sec 7	page 19 24 25 30 not clear	
		BEAUTY SALON PRIVATE LIMITED	(IBC)/786(PB)2018		F-8- 25 2 . 25 55 Steam	
1501	0710102003422020/1	MAA MUNDESHWARI SECURITY	COMPANY	Sec 252 (3)	all pages cut	
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1502	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)		all pages cut	
1503	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385(ND)2019	IBC Under Sec 9		PROOF OF SERVICE MISSED	
1504	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		PROOF OF SERVICE MISSED	
1505	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)		ALL PAGES CUT	
1506	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	Sec 252 (3)		ALL PAGES CUT	
1507	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)		ALL PAGES CUT	
1508	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1164(ND)2020	19(2)		52 53 54 55 NOT CLEAR	
1509	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	Sec 252 (1)		ALL PAGE CUT	
1510	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		ALLPAGES CUT AND LINE	
1511	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7		PAGINATION NOT MENTION	
1512	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110(PB)2019	Sec 60(5)		PAGE 1 TRANSLATION	
1513	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(N	Application under any other provisions- IBC		INDEX MISSING	
1514	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)		ALL PAGES CUT	
1515	0710102013932020/1		COMPANY APPEAL(COMPANIES	Sec 252 (3)		ALL PAGES CUT	
1516	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (1)		ALL PAGES CUT	
1517	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (1)		ALL PAGES CUT	
1518	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		PAGINATION NOT MENTION,TRUE COPY MISSED	
1519	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)		PAGINATION NOT MENTION,TRUE COPY MISSED	
1520	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 30		WRONG E FILL	

1521	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI &	COMPANY APPEAL(COMPANIES	Sec 252 (3)		ALL PAGES CUT	
1522	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Application under any other provisions		ALL PAGES CUT	
1523	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		PG-56-65 NOT CLEAR	
1524	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		TRUE COPY MISSED	
1525	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		PG-56-65 NOT CLEAR	
1526	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		FILE NOT IN PROPER INDEX ETC	
1527	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9		FILE NOT UPLOAD IN PROPER	
1528	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9		E FILL WRONG	
1529	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9		DOCUMENT NOT UPLOADED PROPER	
1530	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9		WRONG E FILL	
1531	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9		WRONG E FILL	
1532	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10		WRONG E FILL	
1533	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON	COMPANY PETITION IB (IBC)/581(ND)2020	IBC under Sec 7		WRONG E FILL	
1534	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016		INDEX MISSED	
1535	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1270(ND)2019	IBC Under Sec 9		TRUE COPY MISSED	
1536	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9		WRONG E FILL	
1537	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7		PAGE 3 TO 9 IN HINDI	
1538	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		PAGE 31 32 35 NOT CLEAR	
1539	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/3055(ND)2019	IBC Under Sec 10		TRUE COPY MISSED	
1540	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HITECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234		NEED TO VOLUME BREAK AFER PAGES200	

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1541	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S	COMPANY PETITION IB	Application under any	INDEX MISSED	
1542	0710102064572020/1	GENERAL POWER COMPANY PVT. LTD. CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTORY	other provisions Sec 60(5)	PAGE NUMBER NOT MENTION	
1342	0/101020043/2020/1	CHANDRA PRARASH VS. DOEI CHAND	APPLICATION	Sec 60(5)	IN INDEX.	
1543	0710102023082020/1	EXCELLION CAPITAL VENTURES	COMPANY	Sec 252 (1)	DOCUMENT NOT clear and	
1543	0/10102023082020/1	PRIVATE LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (1)	index not mentioned	
1544	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL	INTERLOCUTORY	19(2)	index not mention	
1344	0/10102003032020/2	KRISHAN KUMAR	APPLICATION	19(2)	ilidex flot illelition	
		PRABHAKAR NANDIRAJU Vs.	INTERLOCUTORY			
1545	0710102066312020/2	SOUTHERN POWER DISTRIBUTION	APPLICATION	Sec 60(5)	index not mention	
		COMPANY OF A.P. LTD.	(I.B.C)/2477(PB)2020			
1546	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIE S ACT)/316(ND)2020	Sec. 213	document incomplete	
1547	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIE S ACT)/316(ND)2020	Sec. 213	document incomplete	
1540	0710102025752020/2	JNC CONSTRUCTIONS PVT LTD Vs.	INTERLOCUTORY	Application under any	INDEX NOT MENTIONED	
1548	0710102035752020/2	RUDRABHISHEK ENTERPRISES LIMITED	APPLICATION	other provisions- IBC	INDEX NOT MENTIONED	
1549	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9	index not mentioned.	
1545	0710102120042013/7	Vs. SOLVEN POWER SYSTEMS	(IBC)/2413(ND)2019	ibe officer see s	mack not mentioned.	
1550	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER	COMPANY APPLICATION(IBC)/274(P	Sec 60(5)	page no 14-25 not clear	
1551	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2715(PB)2019	Sec 60(5)	Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
1552	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	Advance of Service	
1553	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion	Pagination Not Done & Index Missing	
1554	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION(IBC)/397(P	Application under any other provisions- IBC	Page No Clear 55,	
1555	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234	Pagination Not Done in Index and Documents ALSO	
1556	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234	after 24 page no Pagination not Mention in Index	
1557	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016	Incomplete Document	
1558	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	COMPANY PETITION IB (IBC)/1788(ND)2018	IBC under Sec 7	Page Not Clear-203,230- 232,240 / One Volume Merge	_

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1559	0710102065552020/1	KULBHUSHAN SACHDEV	APPLICATION	19(2)		Index Missing	
1560	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION	Sec 60(5)		Wrong Document	
1561	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527(ND)2019	IBC Under Sec 9		Wrong Document	
1562	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9		Pages Blur- 3,5,7,9,11,13,14,15,16,	
1563	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7		Wrong Document	
1564	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		Pages Not Clear-8-84	
1565	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272()2020	Sec 252 (3)		Wrong Document	
1566	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		Proof of Service	
1567	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		Reply every pages sign	
1568	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong Document	
1569	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong Document	
1570	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170(PB)2018	IBC under Sec 7		Reply every pages sign	
1571	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7		Wrong Document	
1572	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		Affidavit Not Upload	
1573	0710102011792019/5	TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234		Wrong Document	
1574	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Rule 153, NCLT 2016		Incomplete Document	
1575	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES	Sec 241 (2)		Every Pages Not Signature	
1576	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		Wrong Document	
1577	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC		Pages Missing-57-129	

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		ASHISH SHARMA & ORS. Vs.	INTERLOCUTORY	Application under any	
1578	0710102036152020/2	RESOLUTION PROFESSIONAL OF	APPLICATION	other provisions- IBC	Wrong Document
		TODAY HOMES NOIDA PVT. LTD.	(I.B.C)/2065(PB)2020	other provisions i.go	
1579	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs.	INTERLOCUTORY	Sec 54(1)	Wrong Document
13/9	0/101020/1082020/1	M/S GEE ISPAT PRIVATE LIMITED	APPLICATION	360 34(1)	Wrong Document
4500	0740402422002040/47	SUNIL HANDA AND ORS Vs. TODAY	COMPANY PETITION IB	IDC . do Co. 7	Canada Fillian David C. Affilia II
1580	0710102422882018/17	HOMES NOIDA PVT LTD	(IBC)/923(PB)2018	IBC under Sec 7	Seprate Filling Reply & Affidavit
4504	074 04 03 43 200 204 0 /4 0	SUNIL HANDA AND ORS Vs. TODAY	COMPANY PETITION IB	IDC . de Co. 7	Consider Filling Book O Affilia in
1581	0710102422882018/18	HOMES NOIDA PVT LTD	(IBC)/923(PB)2018	IBC under Sec 7	Seprate Filling Reply & Affidavit
4500	074040040000040440	SUNIL HANDA AND ORS Vs. TODAY	COMPANY PETITION IB	100 1 0 7	S
1582	0710102422882018/19	HOMES NOIDA PVT LTD	(IBC)/923(PB)2018	IBC under Sec 7	Seprate Filling Reply & Affidavit
		M/S. CONCORD INFRASTRUCTURE			
1583	0710120007302018/59	PVT. LTD. Vs. M/S. SHUBHKAMNA	COMPANY PETITION IB	IBC Under Sec 9	Proof of Service
	,	BUILDTECH PVT. LTD.	(IBC)/1059(ND)2018		
		SETH THAKURDAS KHINVRAJ RATHI	COMPANY PETITION IB		
1584	0710100409382017/3	Vs. M/S CALS REFINERIES LIMITED	(IBC)/447(ND)2017	IBC Under Sec 9	Index Missing
		ASSET CARE AND RECONSTRUCTION			
1585	0710102002732020/4	ENTERPRISES LTD Vs. SARE	COMPANY PETITION IB	IBC under Sec 7	Wrong Document
		GURUGRAM PVT LTD	(IBC)/300(PB)2020		
			COMPANY		
1586	0710102012462020/1	PVT LTD. Vs. REGISTRAR OF	APPLICATION(COMPANIE	Sec 252 (3)	Wrong Document
1300	071010101110101071	COMPANIES	S ACT)/126(ND)2020	300 232 (3)	
		M/S SUPER TENT HOUSE PRIVATE	COMPANY		
1587	0710102020782020/2	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (1)	Wrong Document
1307	0,10102020,02020,2	COMPANIES NCT OF DELHI &	ACT)/203(ND)2020	366 232 (1)	Wilding Document
		RAKESH KUMAR GUPTA Vs.	INTERLOCUTORY		
1588	0710102039662020/1	RUPINDER SINGH GILL	APPLICATION	Sec 60(5)	Wrong Document
		RAKESH KUMAR GUPTA Vs.	INTERLOCUTORY		
1589	0710102039702020/3	RUPINDER SINGH GILL	APPLICATION	Sec 60(5)	wrong file
		M/S RENU PROPTECH PVT LTD Vs.	COMPANY PETITION IB		
1590	0710102060442019/16	M/S RED TOPAZ REAL ESTATE PVT LTD		IBC under Sec 7	Index No Page Numbering
-		MRS. POOJA BAHRY Vs. LINKSTAR	INTERLOCUTORY		
1591	0710102061312020/3	INFOSYS PRIVATE LIMITED	APPLICATION	Sec 30	Incomplete Document
		MRS. POOJA BAHRY Vs. LINKSTAR	INTERLOCUTORY		
1592	0710102061312020/4	INFOSYS PRIVATE LIMITED	APPLICATION	Sec 30	Incomplete Document
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1502	0710102060072020/1	SOUTH POINT CONDOMINIUM	INTERLOCUTORY	Soc 60/E)	Wrong Document
1593	0710102068972020/1	ASSOCIATION Vs. RAKESH K. JAIN	APPLICATION	Sec 60(5)	Wrong Document
		LIQUIDATOR	(I.B.C)/2647(ND)2020		
1504	0740402000022220/4	G.R . BATHLA Vs. VISHWANATH	COMPANY	Dula 11 af NCIT	Mara E Sillian
1594	0710102069092020/1	BATHLA	APPLICATION(COMPANIE	Kule 11 Of NCLI	Wrong E-Filling
			S ACT)/312(ND)2020		
1595	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET	INTERLOCUTORY	Application under any	Wrong Page Numbering
	<u> </u>	JAIN	APPLICATION	other provisions- IBC	

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1596	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION	Sec 60(5)	Every Pages Not Signature
1597	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE	COMPANY PETITION IB (IBC)/1443(ND)2019	IBC under Sec 7	Wrong Document
		DILIP BUILDCON LIMITED Vs. NISHA	COMPANY	Application under any	
1598	0710102108442019/2	MALPANI	APPLICATION(IBC)/1630(other provisions- IBC	Reply every pages sign
4500	0710100111700010/5	TEK TRAVELS PVT LTD. Vs.	COMPANY PETITION IB		
1599	0710102111782019/5	SHIVANTIKA BON VOYAGE PVT. LTD.	(IBC)/1937(ND)2019	IBC Under Sec 9	Reply every pages sign
4.600	074 04 024 2000 2040 /4	GITANJALI KAPOOR Vs. ANAND	COMPANY PETITION IB	C CO(E)	W D
1600	0710102129092019/1	SONBHADRA	(IBC)/372(ND)2019	Sec 60(5)	Wrong Document
		RESHMA MITTAL RESOLUTION	INTERLOCATORY		
1.001	074 04 024 42002040 /4	PROFESSIONAL OF PELLET ENERGY	INTERLOCATORY APPLICATION	C - 20	Description to
1601	0710102143992019/4	SYSTEMS PRIVATE LIMITED Vs. M/S		Sec 30	Proof of Service
		NECKO FREIGHT FORWARDERS PVT	(IBC)/2435(PB)2019		
		M/S AEROXPERT SOLUTION SERVICES	COMPANY		
1602	0710102145472019/4	PRIVATE LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (3)	Wrong Document
		COMPANIES DELHI	ACT)/835(ND)2019		
		ACRAMAL SCAFFOLDING INDIA	COMPANY		
1603	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA	APPLICATION(COMPANIE	Sec 252 (3)	Wrong Document
		PRIVATE LIMITED Vs. ANIL BHALLA	S ACT)/646(ND)2019		
1604	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN	COMPANY PETITION	Application under any	Indov missed
1604	0/10200400542011/1	COMMODITY EXCHANGE LTD	(COMPANIES	other provisions	Index missed
1605	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED	COMPANY	Soc 252 (2)	Wrong document
1005	0/101020030/2020/3	Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Sec 252 (3)	Wrong document
1606	0710102014682020/1	VAGABOUND TRADEX PRIVATE	COMPANY	Sec 252 (3)	Annexure every pages sign-6 to
1000	0710102014002020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Jec 232 (3)	11 /Translated page-8
1607	0710102016842020/1	SARITA VISHWAKARMA Vs.	COMPANY	Sec 252 (1)	Affidavit & Pagination
1007	0710102010042020/1	REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Jec 232 (1)	Anidavit & Fagination
		TODAY HOMES NOIDA PRIVATE	COMPANY		Page not clear-
1608	0710102019572020/3	LIMITED Vs. TODAY HOMES &	APPLICATION(IBC)/1411(Sec 60(5)	67,36,39,40,41,100 to 154,166
		INFRASTRUCTURE PVT. LTD.	PB)2020		07,30,33,40,41,100 to 134,100
		V. C. INVESTMENT PRIVATE LIMITED	COMPANY		
1609	0710102020082020/1		APPEAL(COMPANIES	Sec 252 (1)	No Pagination & Translate copy
		OF DELHI & HARYANA	ACT)/197(ND)2020		
		V. C. INVESTMENT PRIVATE LIMITED	COMPANY		
1610	0710102020082020/2	Vs. REGISTRAR OF COMPANIES NCT	APPEAL(COMPANIES	Sec 252 (1)	No Pagination & Translate copy
		OF DELHI & HARYANA	ACT)/197(ND)2020		
1611	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE	COMPANY	Sec 252 (3)	Affidavit missing
		LIMITED Vs. SHAHI INFRASTRUCTURE	`	(0)	/pagination/pages not clear
1612	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE	COMPANY PETITION IB	IBC under Sec 7	Pages not clear-
		HOME DEVELOPERS PVT LTD	(IBC)/762()2020		39,41,42,113,114
1613	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN	INTERLOCUTORY	Sec 30	Index missed
		LABORATORIES PVT LTD	APPLICATION		

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1614	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		Index missed	
1615	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9		Index missed	
1616	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10		Application every pages sign-1 to 4	
1617	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7		Application every pages sign-1 to 19	
1618	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)		Application filed in Additional document	
1619	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7		INdex missed & Page not clear	
1620	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION	Sec 30		INdex missed & Page not clear	
1621	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		Application every pages sign-1 to 23,29 to 171,181 to 274	
1622	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION	19(2)		Pages not clear-93 to 125	
1623	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE	INTERLOCUTORY APPLICATION	Sec 12(2)		Wrong document	
1624	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)		pages not sign-155,156, 36- 38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911	
1625	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTORY APPLICATION	Sec 60(5)		Wrong document uploaded	
1626	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
1627	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59		signature missing on every pages at bottom of the pages	
1628	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9		Document Incomplete	
1629	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9		Wrong Document Uploaded (Application)	
1630	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government Body		Wrong Document Uploaded (Application)	
1631	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES	Sec. 58(3)		Incomplete Document	

		UDAYRAJ PATWARDHAN Vs. MEHAK	COMPANY	Application under any	1	Four Pages Missed according to	
1632	0710102157942019/1	REALTECH PRIVATE LIMITED	APPLICATION(IBC)/2746(Court Login	
		UDAYRAJ PATWARDHAN Vs.	COMPANY	Application under any		Four Pages Missed according to	
1633	0710102158222019/1	SAMEEKSHA ESTATE PRIVATE LIMITED				Court Login	
1634	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE	COMPANY APPLICATION(IBC)/202(P B)2020	Application under any other provisions- IBC		Wrong Document	
1635	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET	COMPANY APPLICATION(IBC)/203(P B)2020	Application under any other provisions- IBC		Wrong Document	
1636	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7		No Index	
1637	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION(IBC)/478(N	Application under any other provisions- IBC		Supporting Affidavit Missed	
1638	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234		No Index	
1639	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(N	Application under any other provisions- IBC		Wrong Document	
1640	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(N	Application under any other provisions- IBC		Wrong Document	
1641	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		Wrong Document	
1642	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()2020	IBC Under Sec 9		Wrong Documents	
1643	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)		No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service	
1644	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)		Page 75 to 86,89,90,91 Not Clear	
1645	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(Application under any other provisions- IBC		wrong Documents	
1646	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE	COMPANY APPLICATION(IBC)/200(P B)2020	Application under any other provisions- IBC		Wrong Document	
1647	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE	COMPANY APPLICATION(IBC)/202(P B)2020	Application under any other provisions- IBC		Wrong Documents	

		UDAYRAJ PATWARDHAN -				
		RESOLUTION PROFESSIONAL FOR	COMPANY	Application under any		
1648	0710102171152019/2	SACHET INFRASTRUCTURE PRIVATE	APPLICATION(IBC)/203(P	other provisions- IBC	Wrong Documents	
		LIMITED Vs. SACHET	B)2020	other provisions libe		
1610	0740400445700040/04	DINESH CHAND JAIN & ORS. Vs.	COMPANY PETITION IB	100 1 0 7	Page 12,20 Not Clear & No Sign	
1649	0710102415722018/31	FANTASTIC BUILDCON PVT. LTD. &	(IBC)/37(PB)2018	IBC under Sec 7	in every Pages	
1650	0740402445722040/22	DINESH CHAND JAIN & ORS. Vs.	COMPANY PETITION IB	IDCdox Coo 7	Page 19 not clear, No Sign in	
1650	0710102415722018/32	FANTASTIC BUILDCON PVT. LTD. &	(IBC)/37(PB)2018	IBC under Sec 7	every Pages	
1651	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE	COMPANY PETITION IB	IBC under Sec 7	Wrong Document	
1031	0/1010242/312010/0	NAVOTPAD SURFACTANTS LIMITED	(IBC)/441(PB)2018	ibe under see /	_	
			COMPANY		No Sign in reply, No supporting	
1652	0710102001342020/6		APPEAL(COMPANIES	Sec 252 (3)	Affidavit & No Income Tax and	
-		DELHI AND HARYANA	ACT)/170(ND)2020		Roc Service	
		AHUJA HOSPITALITY PRIVATE LIMITED	COMPANY		No Sign in reply, No supporting	
1653	0710102011322020/2	Vs. REGISTRAR OF COMPANIES DELHI	APPEAL(COMPANIES	Sec 252 (1)	Affidavit & No Income Tax and	
			ACT)/166(ND)2020		Roc Service	
		MASCOT BUILDWELL PRIVATE LIMITED			No Sign in reply, No supporting	
1654	0710102011862020/1		APPEAL(COMPANIES	Sec 252 (1)	Affidavit & No Income Tax and	
			ACT)/157(ND)2020		Roc Service	
1655	0740402046542020/4		COMPANY	C 252 (2)	No Sign in reply, No supporting Affidavit & No Income Tax and	
1655			APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)	Roc Service	
			COMPANY PETITION IB		ROC Service	
1656	0710102022482018/6		(IBC)/1520(ND)2018	IBC Under Sec 9	Wrong Documents	
		SONAL ANAND Vs. M/S	COMPANY PETITION IB			
1657	0710102073632019/26	INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	Page 21, 28 to 33 not clear	
			INTERLOCUTORY			
1658	0710102074032020/1	OWNERS, ASSOCIATION Vs. CHANDRA	APPLICATION	Sec 60(5)	Wrong Doucuments	
1659	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL	INTERLOCUTORY	Sec 60(5)	Document not uploaded	
1039	0/101020/0482020/1	INDUSTRIES CORPORATION LIMITED	APPLICATION		properly	
1660	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs.	COMPANY	Application under any	Wrong Documents	
1000	0,10102000,32020,1		APPLICATION(IBC)/492(N	other provisions- IBC	wrong bocaments	
		VINOD KUMAR & ORS Vs. M/S SARE	COMPANY PETITION IB			
1661	0710102069162020/1	GURUGRAM PVT. LTD (EARLIER	(IBC)/887()2020	IBC under Sec 7	Wrong Documents	
		KNOWN AS W/S KAWIPKASTHA SARE				
1662	0710102069712020/2		INTERLOCUTORY	Application under any	Main case no. wrong	
	,		APPLICATION	other provisions- IBC	J	
1663	0710102160632019/3		INTERLOCATION	Application under any	No Supporting Affidavit	
-			APPLICATION ID	other provisions- IBC		
1664	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S	COMPANY PETITION IB	IBC under Sec 7	No Sign in reply	
-		KINDLE DEVELOPERS PRIVATE LIMITED MUKESH KUMAR SHARMA Vs. NANDI	COMPANY PETITION			
1665	0710102061252020/2	INFRATECH PVT LTD	(COMPANIES	Sec. 241(1)	Wrong Document	
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1666	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		No True Copy sign in Annexuress	
1667	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		No Index, No Supporting Affidavit	
1668	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION	Sec 12(2)		Wrong Doucument	
1669	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION	Sec 66(1)		Main Case Wrong	
1670	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION	Sec 66(1)		Wrong Main Case	
1671	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7		No Index, No sign in Written Submission	
1672	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	COMPANY PETITION IB (IBC)/397(PB)2018	IBC under Sec 7		Page No. 27,28,56,57 cut	
1673	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY	COMPANY PETITION IB (IBC)/512(ND)2017	IBC under Sec 7		Document not uploaded properly	
1674	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7		Wrong Document	
1675	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7		Wrong Documents	
1676	0710102010962020/3		CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion		Page 14 Missed, page 22, 23 Not Clear	
1677	0710102017792020/1	MS. SANDHYA SETHI VS. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/549(ND)2020	IBC under Sec 7		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur	
1678	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		65-B Certificate missed	
1679	0710102070652020/2	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIE S ACT)/335(ND)2020	Application under any other provisions		E stamp missed with affidavit	
1680	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIE S ACT)/335(ND)2020	Application under any other provisions		E stamp missed with affidavit	
1681	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		wrong e-filing	
1682	0710102117612019/14		COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7		65- B certificate missed with affidavit	
1683	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		wrong e-filing	
1684	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7		wrong efiling	

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1685	0710120006752018/11	•	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7	 wrong document uploaded
1686	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	Proof of service missed
1687	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs.	COMPANY PETITION IB	IBC Under Sec 9	index missed, page numbering
-	·	KREDO BEAUTY PVT. LTD.	(IBC)/1164(ND)2019		missing.
1688	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES	Sec 252 (3)	wrong e-filing
1689	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	COMPANY PETITION IB (IBC)/1275(PB)2018	IBC under Sec 7	Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35- 86 translate and true copy stamp and sign is missed.
1690	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020	Sec 60(5)	Sign on reply (every pages) missed, Page no. 9 missed, E- stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).
1691	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTORY APPLICATION	Sec 60(5)	wrong e-filing
1692	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIE S ACT)/380(ND)2019	Rule 11 of NCLT	Supporting affidavit missed
1693	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234	wrong document uploaded
1694	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)	sign on reply and proof of service, and true copy and sign missed
1695	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION(IBC)/1208(PB)2020	Sec 60(5)	Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.
1696	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7	wrong efiling
1697	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)	wrong efiling
1698	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)	E-stamp missed with affidavit and 65-B certificate missed with proof of service.

	I	IMPERIAL FASTNERS PRIVATE LIMITED	COMPANY DETITION IP		wrong e-filing and sign on
1699	0710102128042019/9			IBC Under Sec 9	
		Vs. SOLVEN POWER SYSTEMS	(IBC)/2413(ND)2019		report every pages and
					Page numbering missing,
					Annexure-II cut, E-stamp
		WASH CORD SCIENCE AND DRIVATE	COMPANY PETITION		papers missed with affidavits,
1700	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE	(COMPANIES	Sec 252 (1)	affidavits are also not
		LIMITED VS ROC DELHI AND HARYANA	ACT)/765(ND)2019		notorized, Income Tax service
			, , ,		missed, 65-B certificate missed
					with ROC Service.
		RAJIV CHAKRABORTY Vs. HEM SINGH	COMPANY		65-B Certificate missed and all
1701	0710102133712019/3	BHARANA	APPLICATION(IBC)/2184(Sec 66(1)	respondents service missed
1702	0710102133712019/4		COMPANY	Sec 66(1)	65-B Certificate missed and all
		BHARANA	APPLICATION(IBC)/2184(respondents service missed
1703	0710102133712019/5		COMPANY	Sec 66(1)	65-B Certificate missed and all
		BHARANA	APPLICATION(IBC)/2184(respondents service missed
1704	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH	COMPANY	Sec 66(1)	65-B Certificate missed and all
1704	0/10102133/12019/0	BHARANA	APPLICATION(IBC)/2184(3ec 00(1)	respondents service missed
4705	0740400400740040/7	RAJIV CHAKRABORTY Vs. HEM SINGH	COMPANY	6 (6(4)	65-B Certificate missed and all
1705	0710102133712019/7	BHARANA	APPLICATION(IBC)/2184(Sec 66(1)	respondents service missed
			. , , , , , , , , , , , , , , , , , , ,		Page 26,28 not clear, 65-B
		RAJIV CHAKRABORTY Vs. HEM SINGH	COMPANY		certificate missed and service
1706	0710102133752019/2	BHARANA	APPLICATION(IBC)/2185(Sec 66(1)	
		BHARAINA	PB)2019		to the other respondents
					missed
1707	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES	COMPANY PETITION IB	IBC under Sec 7	wrong efiling
	,	PVT. LTD	(IBC)/3087(ND)2019		
		PRISTINE GLOBAL PVT LTD Vs. US	COMPANY PETITION IB		Supporting affidavit missed
1708	0710102151062019/3	CLOTHING INDIA PVT LTD	(IBC)/3074(ND)2019	IBC under Sec 7	with document and 65-B
		CEOTIING INDIA I VI EID	(100)/3074(110)/2013		certificate missed with proof of
4700	07404004070404040	BANK OF INDIA Vs. M/S ADVANCE	COMPANY PETITION IB		wrong efilling or wrong
1709	0710102427912018/9	NAVOTPAD SURFACTANTS LIMITED	(IBC)/441(PB)2018	IBC under Sec 7	document uploaded.
		MR. NEERAJ PANDITA Vs. S3	COMPANY PETITION IB		
1710	0710102034682018/11	ELECTRICAL & ELECTRONICS PRIVATE	(IBC)/206(ND)2019	IBC under Sec 7	wrong efiling
			INTERLOCUTORY		
1711	0710102064702020/8	ARUNAV PANKAJ Vs.	APPLICATION	Sec 60(5)	volume break pages 280
		NA/S SLUKLINAANII DOLVNAEDS DVT. LTD			
1712	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD	INTERLOCUTORY	Sec 60(5)	Proof of service missed
		Vs. SH. RAKESH KUMAR JAIN	APPLICATION		
		HEMANT KHANDELWAL Vs. NIHO	COMPANY	Application under any	
1713	0710102070652020/4	CONSTRUCTION	APPLICATION(COMPANIE	other provisions	wrong efiling
		CONSTRUCTION	S ACT)/335(ND)2020	other provisions	
		MANIQUAD LAL VILVO TUE	INTERLOCUTORY		True copy and sign missed,
1714	0710102072902020/1	MANOHAR LAL VIJ Vs. THE	APPLICATION	Sec 60(5)	453,457,462-463,465,466,470-
		DIRECTORATE OF ENFORCEMENT	(I.B.C)/3058(ND)2020		471 not clear
		STRAIGHT EDGE CONTRACTS PVT. LTD.	INTERLOCUTORY		
1715	0710102075182020/1	Vs. THREE C SHELTERS PVT. LTD.	APPLICATION	Rule 11 of NCLT, 2016	wrong efiling
Ц	I	V3. THINLE CONLLIENS PVI. LID.	ALTERATION		

		STRAIGHT EDGE CONTRACTS PVT. LTD.	INTERLOCUTORY		
1716	0710102075182020/2	Vs. THREE C SHELTERS PVT. LTD.	APPLICATION	Rule 11 of NCLT, 2016	wrong e-file
1717	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)	sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.
1718	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION(IBC)/1326(ND)2019	Rule 154 (1)	wrong file
1719	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	COMPANY APPLICATION(IBC)/196(P B)2020	Application under any other provisions- IBC	wrong e-file
1720	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	COMPANY APPLICATION(IBC)/196(P B)2020	Application under any other provisions- IBC	wrong e-filing
1721	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7	Supporting affidavit missed with the documents and proof of service missed.
1722	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/21(ND)2020	Sec. 230-232 - Second Motion	sign missed on the affidavit in the deponant portion.
1723	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)	Sign on reply, e-stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed. 65-B certificate missed with ROC Service.
1724	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	Sec 60(5)	no document upload
1725	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	Sec 60(5)	page:41 not clear, rejoinder sign missed and true copy sign missed
1726	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)	wrong case type, (as a fresh application filed) and page 9 not clear
1727	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	COMPANY PETITION IB (IBC)/2297(ND)2019	IBC under Sec 7	wrong e-filing (prayer 1000rs)
1728	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION(IBC)/2000(ND)2019	Application under any other provisions- IBC	true copy sign missed
1729	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES	Sec 252 (3)	page:17-53 not clear

		UDAYRAJ PATWARDHAN -	COMPANY			
1730	0710102170642019/4	RESOLUTION PROFESSIONAL FOR	APPLICATION(IBC)/196(P	Application under any	page:4-155 not clear	
			B)2020	other provisions- IBC	pager and more even	
		UDAYRAJ PATWARDHAN -	COMPANY		page:4-155 not clear ,file same	
1731	0710102170642019/5	RESOLUTION PROFESSIONAL FOR	APPLICATION(IBC)/196(P	Application under any	as above and file pass by	
		ADEL LANDMARKS LIMITED Vs. ADEL	B)2020	other provisions- IBC	mistake	
4700	0740400055000004	M/S. ASCENT CONSTRUCTIONS	INTERLOCUTORY	6 (6)		
1732	0710102066302020/1	PRIVATE LIMITED Vs. M/S MSX MALL	APPLICATION	Sec 60(2)	200rs estam-paper missed	
		CHANDRA BRAKASHIVA MAS NOIDA	INTERLOCUTORY	Application under any		
1733	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	APPLICATION	Application under any other provisions- IBC,19(2)	wrong file (application)	
		MEDICARE CENTRE LIMITED	(I.B.C)/3017(ND)2020	other provisions- IBC,19(2)		
1734	0710102074682020/1	T.P.S BUILDCON LIMITED Vs.	COMPANY	Sec 252 (3)	Wrong document	
1734	0710102074082020/1	REGISTRAR OF COMPANIES NCT OF	APPEAL(COMPANIES	3et 232 (3)	Wrong document	
		ECO DRILLING FLUIDS PRIVATE	COMPANY PETITION IB			
1735	0710102097182019/5	LIMITED Vs. M/S DSTR	(IBC)/1584(ND)2019	IBC Under Sec 9	pages not sign	
		INFRASTRUCTURE AND PROJECTS LLP				
1736	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX	INTERLOCUTORY	Sec 60(5)	document not properly	
	0.10101010111010,1	DESINZ PRIVATE LIMITED	APPLICATION	500 50(5)	uploaded	
		SYNERGY PROPERTY DEVELOPMENT	COMPANY PETITION IB			
1737	·	SERVICES PVT LTD Vs. LOGIX CITY	(IBC)/883()2020	IBC Under Sec 9	wrong efile (case type change)	
		DEVELOPERS PVT LTD				
		ASHISH SHARMA & ORS. Vs.	INTERLOCUTORY	Application under any	reply sign cut page:, 85, 88, 89	
1738	0710102036152020/3	RESOLUTION PROFESSIONAL OF	APPLICATION	other provisions- IBC	not clear etc	
		TODAY HOMES NOIDA PVT. LTD.	(I.B.C)/2065(PB)2020	·	 	
1739	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY	Sec 60(5)	reply not sign on every pages	
-		DAKECH KUMAAD IAINUV. ODCIUD	APPLICATION	A call and a call and a	and date of file in index missed	
1740	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID	INTERLOCUTORY	Application under any	page:74, 76, translate	
		SALON SERVICES PRIVATE LIMITED PANKAJ KUMAR RUSTAGI VS. PEE AAR	APPLICATION COMPANY PETITION	other provisions- IBC	page:47, 49, not clear and	
1741	0710102121532019/28	EXIM PRIVATE LIMITED	(COMPANIES	Sec. 241(1)	supporting affidavit missed	
		REDHEX IT SOLUTIONS PRIVATE	COMPANY PETITION IB		supporting amazit missed	
1742	0710102134962019/3	LIMITED Vs. MACOR PACKAGING	(IBC)/2560(ND)2019	IBC Under Sec 9	document not found	
		BHARAT BHUSHAN Vs. SAMTEX	COMPANY PETITION IB			
1743	0710102143442019/5	DESINZ PRIVATE LIMITED	(IBC)/3171(ND)2019	IBC Under Sec 9	document not properly upload	
		M/S. J.N. BEHURA & COMPANY Vs.	COMPANY PETITION IB		 	
1744	0710102012862020/5	M/S. MAHAVIR STONE CRUSHING	(IBC)/419(PB)2020	IBC Under Sec 9	wrong e-file	
4745	07404000040400004	URVASHI INFRASTRUCTURE LIMITED	COMPANY	0 050 (4)	61	
1745	0710102024942020/1	Vs. R.O.C.	APPEAL(COMPANIES	Sec 252 (1)	wrong e-file	
		HATBUSHA FRAGRANCE PRIVATE	COMPANY			
1746	0710102075872020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (1)	wrong e-file	
		COMPANIES DELHI AND HARYANA	ACT)/284()2020			
1747	0710200411592019/6	SH BRIJ MOHAN SAHNI Vs. PAWAN	COMPANY PETITION IB	IPC under Sec 7	wrong o file	
1747	0710200411582018/6	BUILDWELL PRIVATE LIMITED	(IBC)/197(ND)2018	IBC under Sec 7	wrong e-file	

	l	VOLKSWAGEN FINANCE PRIVATE	COMPANY PETITION IB	 	1	<u> </u>
1748	0710102014692019/8	LIMITED Vs. KELVIN RECRUITERS	(IBC)/671(ND)2019	IBC under Sec 7		wrong e-file
1749	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE	COMPANY PETITION (COMPANIES	Sec 241 (2)		reply sign missed on every page and true copy sign missed
1750	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY APPLICATION(COMPANIE S ACT)/297(PB)2020	Sec 425		reply sign missed on every page and true copy sign missed
1751	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234		document not found
1752	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)		page 10 -13 translate
1753	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9		wrong e-file
1754	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	COMPANY APPLICATION	Sec 43(1) r/w Sec 44 (1)		affidavit verified date wrong
1755	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		proof of service missed and true copy sign missed
1756	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear
1757	0710102121532019/29	PANKAJ KUMAR RUSTAGI VS. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)		page:146, 171, 178, etc page not clear please check these page
1758	0710102121532019/30	PANKAJ KUMAR RUSTAGI VS. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		page:146A, 159, 178 etc pages not clear
1759	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION	Sec 60(5)		signature missed on ever pages
1760	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION	Sec 60(5)		signature missed on ever pages
1761	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Sec. 230-232 - Second Motion		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce
1762	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)		page 5, 7 translate
1763	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496(ND)2018	IBC Under Sec 9		wrong e-file
1764	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION	Sec 60(5)		True copy sign missed
1765	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		Wrong document
1766	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020	Sec 60(5)		no sign on index/true copy sign missed/ no sign on affidevit

1767	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917(ND)2019	IBC Under Sec 9	Wrong Document	
1768	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384(ND)2020	IBC Under Sec 9	Wrong Filing	
1769	0710102018012018/10	KKR INDIA FINANCIAL SERVICES	COMPANY PETITION IB	IBC under Sec 7	Uncomplete Doc	
1770	0710102019202020/2	PRIVATE LIMITED Vs. KWALITY NITIN GUPTA Vs. ILD MILLENNIUM	(IBC)/1440(ND)2018 COMPANY PETITION IB	IBC Under Sec 9	Wrong Filing	
	·	PRIVATE LIMITED UTSAV SECURITIES PRIVATE LIMITED	(IBC)/508(ND)2020 COMPANY PETITION IB			
1771	0710102100092019/6	Vs. VOGUE CLOTHIERS PRIVATE	(IBC)/1593(ND)2019	IBC under Sec 7	Wrong Filing	
1772	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES	Sec. 243(1) (b)	Uncomplete Doc	
1773	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	Wrong Filing	
1774	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975(ND)2019	IBC Under Sec 9	Wrong Filing	
1775	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232 - Second Motion	Paging Not Mention	
1776	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND)2019	Application under any other provisions- IBC	True Copy Sign Missed	
1777	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106(ND)2019	IBC Under Sec 9	Wrong Filing	
1778	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170(ND)2020	IBC Under Sec 9	Uncomplete Doc	
1779	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	Uncomplete Doc	
1780	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7	wrong Filing	
1781	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC CERTIFICATION SYSTEMS (INDIA) PVT.	COMPANY PETITION (COMPANIES	Sec. 241(1)	Uncomplete Doc	
1782	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	•	IBC Under Sec 9	Wrong Filing	
1783	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9	Wrong Filing	
1784	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)	Page 4,5,6 not clear	
1785	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT.	COMPANY APPLICATION(IBC)/2588(Sec 43(1) r/w Sec 44 (1)	Page 22,24,27,35,39,40 to 91,101 not clear	
1786	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT.	COMPANY APPLICATION(IBC)/2588(Sec 43(1) r/w Sec 44 (1)	Page 27,29,35, 38 to 86, 102, 101 not clear	

1787	0710200117292019/1	R. TARKESHWAR NARAYAN Vs.	COMPANY PETITION IB	IBC under Sec 7	wrong Filing	
1788	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION(COMPANIE S ACT)/56(ND)2020	Rule 11 of NCLT	sign missed of advocate in index	
1789	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283(ND)2020	IBC Under Sec 9	reply sign missed,pg- 19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
1790	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	INTERLOCUTORY APPLICATION	Sec 12(2)	Wrong file application	
1791	0710102061452019/3	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	COMPANY APPLICATION(COMPANIE S ACT)/764(ND)2019	Application under any other provisions	volume break after 200 pages,Index not proper to file.	
1792	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION(IBC)/176(N	Sec 12(2)	Proof of service missed,pg-11- 13 not clear and font small	
1793	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX &	COMPANY APPLICATION(IBC)/256(N	Application under any other provisions- IBC	pg-14,15 blur	
1794	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (3)	Income tax service missed	
1795	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	Wrong file application	
1796	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239(ND)2019	IBC under Sec 7	Wrong file application	
1797	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9	wrong file application	
1798	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7	Only 1 volume	
1799	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION VS. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7	Wrong file application	
1800	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9	pg-14,15 blur	
1801	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489(PB)2017	IBC under Sec 7	Document not properly uploaded	
1802	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475(ND)2020	IBC under Sec 7	Wrong document type	
1803	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL	COMPANY PETITION IB (IBC)/491(ND)2020	IBC Under Sec 9	true copy sign and stamp missed	
1804	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION	Application under any other provisions- IBC	no supporting affidavit	

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1805	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		Wrong file application	
1806	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9		Wrong file application	
1807	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516(ND)2019	IBC Under Sec 9		Wrong file application	
1808	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752(ND)2019	IBC Under Sec 9		no supporting affidavit	
1809	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9		Only proof of service	
1810	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(N	Application under any other provisions- IBC		Wrong file application	
1811	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(N	Application under any		Wrong file application	
1812	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE	COMPANY APPLICATION(IBC)/1261(Rule 11 of NCLT, 2016		Wrong file application	
1813	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9		Wrong file application	
1814	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9		Wrong file application	
1815	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE	COMPANY PETITION IB (IBC)/1905(ND)2019	IBC under Sec 7		only proof of service	
1816	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS	COMPANY PETITION IB (IBC)/2131(PB)2019	IBC Under Sec 9		sign missed on reply	
1817	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9		wrong document upload	
1818	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9		Wrong e fill	
1819	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9		wrong e fill	
1820	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(N D)2020	Sec 60(5)		wrong e fill	
1821	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND)2020	Application under any other provisions- IBC		wrong e fill	
1822	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623(ND)2020	IBC Under Sec 9		Incomplete document no index	
1823	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617(ND)2019	IBC Under Sec 9		Wrong e fill and incomplete documents	
1824	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE	, , ,	Application under any other provisions- IBC		Document not in proper no index	

		DCD DUIL TECH DDIVATE LIMITED V	COMPANY DETITION ID			
1825	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9	wrong e fill	
1826	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	COMPANY PETITION IB (IBC)/340(ND)2019	IBC Under Sec 9	Only proof of service	
1827	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	COMPANY APPLICATION(IBC)/658(P	Sec 60(5)	Wrong e fill	
1828	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9	wrong e fill	
1829	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT.	COMPANY PETITION IB (IBC)/2902(ND)2019	IBC under Sec 7	index missed	
1830	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7	proof of service missed	
1831	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321(ND)2020	IBC Under Sec 9	wrong e fill	
1832	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433(ND)2020	IBC Under Sec 9	wrong e fill	
1833	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9	Page 81 82 83 not clear	
1834	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9	page 102-112 not clear	
1835	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION	Regulation 33	proof of service missed	
1836	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	Wrong e fill	
1837	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9	wrong e fill	
1838	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9	wrong e fill	
1839	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7	161-181,202-207not lear	
1840	0710102011482020/1	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	APPLICATION(COMPANIE S ACT)/242()2020	Rule 11 of NCLT, 2016	page 34-44,53-62 not clear.	
1841	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government Body	pg 6 not clear and true copy missed	
1842	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428(PB)2019	IBC Under Sec 9	APPLICATION UPLOAD IN ADDESTIONAL	

1843	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT.	COMPANY PETITION IB (IBC)/2454(ND)2019	IBC Under Sec 9	APPLICATION UPLOAD IN ADDESTIONAL	
1844	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION(COMPANIE S ACT)/862(ND)2019	Sec 252 (1)	pg NUMBERING MISSED	
1845	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019	Application under any other provisions- IBC	PG- 10,12,22,23 NOT CLEARK	
1846	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9	APPLICATION FILED IN ADDESTIONAL	
1847	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)	PG NUMBERING MISSED	
1848	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)	PG NUMBERING MISSED	
1849	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694(PB)2018	IBC under Sec 7	IRP REPORT FILE IN ADDESTIONAL	
1850	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7	VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME	
1851	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9	PG- 24,35,36,38-46 NOT CLEAR	
1852	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	TRUE COPY SING MISSED	
1853	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9	APPLICATION FILE IN ADDESTIONAL	
1854	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9	APPLICATION FILED IN ADDESTIONAL	
1855	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)	PAGES CUT	
1856	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	IBC Under Sec 9	APPLICATION FILE INADDESTIONAL	
1857	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401(PB)2020	IBC Under Sec 9	REPLY'S FORMAT WRONG	
1858	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677(PB)2020	IBC Under Sec 9	PAGE 5,6 NOT CLEAR	
1859	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING	COMPANY PETITION IB (IBC)/1882(ND)2019	IBC Under Sec 9	APPLICATION FILE IN AS A ADDESTIONAL	
1860	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9	APPLICATION FILED AS A ADDESTIONAL	

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1861	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163(ND)2019	IBC under Sec 7	NO DOCS
1862	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE CINFRATECH PVT LTD	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Sec. 244(1)	WRONG EFILE
1863	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT	COMPANY APPLICATION(IBC)/81	Application under any other provisions- IBC	PG 54-55 NOT CLEAR
1864	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs.	COMPANY PETITION IB	IBC under Sec 7	WRONG EFILE
1865	0710102005642020/2	BOULEVARD PROJECTS PVT. LTD. SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	(IBC)/967(PB)2018 COMPANY PETITION IB (IBC)/261(ND)2020	IBC Under Sec 9	WRONG EFILE
1866	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9	SIGN MISSED
1867	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642(ND)2020	IBC Under Sec 9	PG-4MISSED
1868	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7	WRONG EFILE
1869	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7	WRONG EFILE
1870	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750(ND)2020	IBC Under Sec 9	index missed
1871	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA	COMPANY PETITION IB (IBC)/1861(ND)2019	IBC Under Sec 9	sign missed on annexure
1872	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government Body	pg 6-7 not clear
1873	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866(ND)2019	IBC Under Sec 9	WRONG EFILE
1874	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)	incomplete doc
1875	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150(ND)2020	IBC Under Sec 9	wrong index
1876	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE	COMPANY PETITION IB (IBC)/1038(PB)2018	IBC under Sec 7	incomplete doc
1877	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9	index missed and pg no 1 not cleatr
1878	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	sign missed on every page
1879	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/20(ND)2020	Sec. 230-232 - Second Motion	pg 16 not clear
1880	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND)2020	IBC Under Sec 9	index missed

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		BHAINSRORGARH HOTELS AND	COMPANY			Pg Not 1 & Income Tax Service	
1881	0710102071502019/3	RESORTS PRIVATE LIMITED Vs.	APPEAL(COMPANIES	Sec 252 (1)		Missing	
		REGISTRAR OF COMPANIES	ACT)/300(ND)2019			1411531116	
		RAJ KUMAR DUBEY Vs. REGISTRAR OF	COMPANY PETITION			Signature Missing in Index &	
1882	0710102083542019/12	COMPANIES NCT OF DELHI &	(COMPANIES	Sec 252 (1)		Reply & Income Tax Service	
	·	HARYANA	ACT)/403(ND)2019	` '		Missing / Reply	
		SUSHIL ENTERPRISES PRIVATE LIMITED	,				
1883	0710102122952019/7	Vs. UNIQUE PUBLISHERS (INDIA)	COMPANY PETITION IB	IBC Under Sec 9		Wrong File / Application	
1003	0/10102122932019//	PRIVATE LIMITED	(IBC)/2269(ND)2019	ibe offder sec 9		Wrong rile / Application	
-			COMPANIV				
1884	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD		Sec 60(5)		Wrong File / Report	
	·	DEVELOPMENT AUTHORITY	APPLICATION(IBC)/2100(` ,			
1885	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH	COMPANY PETITION IB	IBC under Sec 7		wrong file	
1003	071010213400201373	TOWNSHIPS LIMITED	(IBC)/2592(ND)2019	ibe under see 7		Wrong me	
		ASSISTANT COMMSSIONER OF	COMPANY PETITION	Sec 252 (1) - By	\neg		
4006	0740402450422040 /2	INCOME TAX Vs. REGISTRAR OF		` ' '		Dec O Lease To Conti	
1886	0710102158122019/2	COMPANIES &OTHERS(M/S.	(COMPANIES	Government Body,Sec 252		Roc & Income Tax Service	
		BRAHMAFORCES COM PVT. LTD)	ACT)/947(ND)2019	(3) - By Government Body			
		ADITYA AHALAWAT Vs. FIITJEE	COMPANY PETITION IB				
1887	0710102160562019/1	LIMITED	(IBC)/75(ND)2020	IBC Under Sec 9		Index Missing/ Reply	
		DELHI MEDIART PRIVATE LIMITED Vs.	COMPANY PETITION IB			Affidavit And Estamp Date	
1888	0710102005182020/5			IBC Under Sec 9		· ·	
		SANYOG HEALTHCARE LIMITED	(IBC)/304(ND)2020			Paper Not Match	
1889	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT	COMPANY PETITION IB	IBC Under Sec 9		reply every pages signature	
	,	PVT LTD	(IBC)/323(ND)2019			missing	
1890	0710102008952020/1	VANSH INFRASOLUTION PRIVATE	COMPANY	Sec 252 (3)		incomplete documents & index	
1050	0/10102008932020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 232 (3)		missing	
		GARG FINANCIAL MANAGEMENT	COMPANY DETITION ID			Cinneture Mississ In Deals 9	
1891	0710102009742020/3	CONSULTANTS PVT LTD. Vs. VISION	COMPANY PETITION IB	IBC Under Sec 9		Signature Missing In Reply &	
		PLUS SECURITY CONTROL PVT LTD.	(IBC)/128(ND)2020			Page 4 Not Clear	
		LIC HOUSING FINANCE LIMITED Vs.	COMPANY PETITION IB			Signature Missing in Reply	
1892	0710102009902020/2	M/S IREO WATERFRONT PRIVATE	(IBC)/332(ND)2020	IBC under Sec 7		&Main Case No Missing	
		M/S. J.N. BEHURA & COMPANY Vs.	COMPANY PETITION IB			CIVICIN COSC NO MISSING	
1893	0710102012862020/4	M/S. MAHAVIR STONE CRUSHING	(IBC)/419(PB)2020	IBC Under Sec 9		wrong e-file	
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1894	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA	COMPANY PETITION IB	IBC under Sec 7		wrong document	
		BUILDTECH PRIVATE LIMITED	(IBC)/566(PB)2020			-	
		SUNLARGE INDUSTRIES PVT LTD Vs.	COMPANY	Application under any		Index Missing & Pagination Not	
1895	0710102022332020/2	H.L. TECH FABRICS LTD.	APPLICATION(IBC)/1387(other provisions- IBC		Done	
		THE TECHTABINES ETD.	ND)2020	other provisions- IDC		 	
1906	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9		 Signature Missing In Index	
1896	0710102024532020/1	Vs. BHAVAYTECH INFRA PROJECTS	(IBC)/618()2020	IDC Ulluer Sec 9		Signature Missing In Index	
		VIKAS SHUTTERING STORE PVT. LTD.	COMPANY PETITION IB				
1897	0710102024532020/2	Vs. BHAVAYTECH INFRA PROJECTS	(IBC)/618()2020	IBC Under Sec 9		Signature Missing In Index	
		RAVI IRON LIMITED Vs. JIA LAL	COMPANY PETITION IB				
1898	0710102025332020/1	KISHORI LAL P.L.	(IBC)/630(ND)2020	IBC Under Sec 9		wrong application	
L	ļ.	NISHUNI LAL F.L.	(100)/030(110)/2020				

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1899	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTORY APPLICATION	22(3)(b)		Page No Clear 1 to 3,6 to 7	
1900	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9		Document Not Upload Properly	
1901	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9		Pagination Not Done & Wrong File	
1902	0710102095082019/4		COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9		Pagination Not Done & Wrong File	
1903	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE	COMPANY PETITION IB (IBC)/2322(ND)2019	IBC under Sec 7		wrong File	
1904	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949(ND)2019	IBC Under Sec 9		14, 15 not clear page	
1905	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084(ND)2019	IBC Under Sec 9		wrong doc upload	
1906	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE	COMPANY PETITION IB (IBC)/90(ND)2020	IBC Under Sec 9		page numer missing	
1907	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE	COMPANY APPLICATION(IBC)/2778(Sec 30		wrong doc upload	
1908	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE	COMPANY APPLICATION(IBC)/2778(Sec 30		wrong doc upload	
1909	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES	Sec. 271-273		service missing	
1910	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/5(ND)2020	Sec. 230-232 - Second Motion		document not properly upload	
1911	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9		wrong document upload	
1912	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7		document wrong upload	
1913	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7		document wrong upload	
1914	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7		wrong document upload	
1915	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302(ND)2017	IBC under Sec 7		wrong document upload	
1916	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36	Sec 60(5)		wrong doc upload	
1917	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9		wrong doc upload	
1918	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE	COMPANY APPEAL(COMPANIES	Sec 252 (3)		document properly upload	

	-	INCOME TAX OFFICER WARD 4 2 Vs.	COMPANY	Sec 252 (1) - By	
1919	0710102028092018/2	ROC-BARTER CARD PRIVATE LIMITED	APPEAL(COMPANIES	Government Body	Reject (wrong file name)
1920	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION	Sec. 213,Sec. 241(1)	wrong E-filing (application)
1920	0710102055612020/4	APARTMENTS PVT. LTD.	(COMPANIES	Sec. 215,Sec. 241(1)	wrong c-ning (application)
1921	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)	wrong E-filing
1922	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)	wrong E-filing
1923	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9	wrong E-filing
1924	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIE S ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	sign on reply missed, true copy and sign missed. exemption application also move in this reply.
1925	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	page no. 11-12 missed i.e. proof of service and 65-B Certificate
1926	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong E-filing
1927	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096(PB)2019	IBC under Sec 7	Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear
1928	0710102098562019/5	ALLIANCE LUMIERE LIMITED VS. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10	wrong e-filing
1929	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36	Sec 60(5)	sign on reply and index not numbered (fill).
1930	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	proof of service missed, true copy and sign missed
1931	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Service MISSING/ (Vakalatnama & Memo Parties)
1932	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9	Wrong File / Report Filed By Liquidtor
1933	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234	Wrong File /Joint Petition
1934	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9	Proof of Service / Reply
1935	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(P B)2020	Sec 60(5)	Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply

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1936	0710102070532020/1	AJAY SRIVASTAVA VS. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)	Index Missing & Affidavit Missing & Signature Missing / Short Reply
1937	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7	wrong File / Report Filed By irp
1938	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9	Affidavit Missing
1939	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMP ANIES	Sub-section (I) of section 230	Pagination Missing IN index
1940	0710102061312020/2	MRS. POOJA BAHRY VS. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30	Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission
1941	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P	19(2)	One Page upload Only / Written Sumission
1942	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HITECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/186(PB)2019		Voume Will Divided After 200 Pages True Copy Signature
1943	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION(IBC)/955(N	Rule 11 of NCLT, 2016	True Copy Missing
1944	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526(ND)2019	IBC under Sec 7	True Copy Signature Missing & Volume Will Be Divided After 200 Pages
1945	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973(ND)2019	Sec 252 (1)	Wrong Filed& Index missing & Pagination Missing /Urgent Application
1946	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7	Page No Clear 150 To 165 Not Clear File Have Doubt
1947	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7	court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition
1948	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTORY APPLICATION	Sec 60(5)	Every Pages Signature Missing / Minutes Of Meeting
1949	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)	Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply
1950	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9	wrong File / Report Filed By IRP
1951	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016	wrong File / Report Filed By liquidtor

	T	TAGUALISMA A PARABUTA A ATUTAGA	00140411/05717101110	T		
1952	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs.	COMPANY PETITION IB	IBC under Sec 7	True Copy Signature Missing in	
		HBN FOODS LIMITED	(IBC)/1359(ND)2019		Annexure	
		M/S CRAYON SOFTWARE EXPERTS	COMPANY PETITION IB			
1953	0710102025802018/16	INDIA PVT. LTD Vs. M/S VAS DATA	(IBC)/1683(ND)2018	IBC Under Sec 9	wrong File	
		SERVICES PVT. LTD				
1954	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS	COMPANY PETITION IB	IBC under Sec 7	Index Missing	
		PRIDE DAIRY INDIA PRIVATE LIMITED	(IBC)/2122(ND)2019			
					Reply Every Pages Signature	
1955	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN	COMPANY PETITION IB	IBC under Sec 7	missing & True Copy Signature	
	, , ,	BUILDWELL PRIVATE LIMITED	(IBC)/197(ND)2018		Missing & Two Reply Filed In	
					One Diary No / Reply	
		JEEVANTIKA ORGANIC FARMING LLP	CP(AA) MERGER AND		Index Missing & Pagination	
1956	0710102027422018/4	Vs.	AMALGAMATION(COMP	Sec. 230-232, Sec 234	Missing	
		***	ANIES		1411331118	
		M/S RELIANCE COMMERCIAL FINANCE				
1957	0710102158532019/3	LTD Vs. VARDHMA ESTATES &	APPLICATION(IBC)/2782(22(3)(b)	wrong e-file	
		DEVELOPERS PVT. LTD.	PB)2019			
		COLLEGEDUNIA WEB PRIVATE	COMPANY PETITION IB		reply sign missed on every	
1958	0710102016872020/1	LIMITED Vs. COMPARE POLICY	(IBC)/572(ND)2020	IBC Under Sec 9	1 1 1	
		INSURANCE WEB AGGREGATORS	(IBC)/372(ND)2020		pages	
1959	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS	COMPANY PETITION	Sec. 241(1),Sec. 244(1)	true copy sign missed	
1333	0710102103302013/8	AUTO INDIA LIMITED`	(COMPANIES	Jec. 241(1),Jec. 244(1)	true copy sign misseu	
1960	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS	COMPANY PETITION	Sec. 241(1),Sec. 244(1)	true copy sign missed Same file	
1900	0710102103902019/9	AUTO INDIA LIMITED`	(COMPANIES	3ec. 241(1),3ec. 244(1)	true copy sign misseu same me	
		AVINEESH MATTA Vs. KRISHAN	COMPANY			
1961	0710102142612019/3	BANSAL	APPLICATION(COMPANIE	Sec 30	wrong document	
		BANSAL	S ACT)/826(ND)2019			
1962	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE	COMPANY PETITION IB	IBC under Sec 7	document not clear	
1902	0/10102016052019/12	LIMITED Vs. UNJ IMPORT PRIVATE	(IBC)/659(ND)2019	ibc under sec /	document not clear	
1963	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION	Soc 241 (2)	wrong efile	
1903	0710102007002020/3	K.K GOLTAN VS. NOLON INDIA	(COMPANIES	Sec 241 (2)	wrong eme	
1064	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs.	COMPANY PETITION IB	Application under any	wrong File Report Filed By	
1964	0/10102000/22018/9	SATKAR AIR CARGO SERVICES PRIVATE	(IBC)/361(PB)2018	other provisions	Liquidtor	
1065	0710102020062020/5	ICICI BANK LIMITED Vs. DEHRADUN	COMPANY PETITION IB	IDC under Coe 7	true convicion missed	
1965	0710102029062020/5	HIGHWAYS PROJECT LIMITED	(IBC)/725(ND)2020	IBC under Sec 7	true copy sign missed	
1066	0710102025762020/2	CLIMATE DANICAL VG. MACHINEED LAIM	INTERLOCUTORY	Soc 60(F)	proof of service missed	
1966	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	APPLICATION	Sec 60(5)	proof of service missed	
1067	0710102066052020/2	STRAIGHT EDGE CONTRACTS PVT. LTD.	INTERLOCUTORY	Soc 60(E)	repy , and true copy sign	
1967	0710102066952020/3	Vs. THREE C SHELTERS PVT. LTD.	APPLICATION	Sec 60(5)	missed	
		PLUG ENERGIA PRIVATE LIMITED Vs.	COMPANY			
1968	0710102006892019/4	REGISTRAR OF COMPANIES NCT OF	APPEAL(COMPANIES	Sec 252 (3)	Document not uploaded proper	
		DELHI & HARAYANA	ACT)/236(ND)2019			

T		DV COMMISSIONED OF INCOME TAV	COMPANY			
		DY. COMMISSIONER OF INCOME TAX	COMPANY	Sec 252 (3) - By		
1969	0710102034502018/2	Vs. REGISTRAR OF COMPANIES M/S	APPEAL(COMPANIES	Government Body	Page 2 Missed	
		INDUS AIRWAYS PRIVATE LIMITED	ACT)/53(ND)2019	,		
1970	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS	INTERLOCUTORY	Sec 66(1)	Page 116,117 not clear, page	
1970	0/1010200/802020/1	PRIVATE LIMITED	APPLICATION	Sec 66(1)	120 Repeat	
4074	07404000004000044	CHANDRA PRAKASH Vs. MONEY	INTERLOCUTORY	6 (6(4)		
1971	0710102068432020/1	OPTIONS SERVICES PVT LTD	APPLICATION	Sec 66(1)	Main Case Type Wrong	
		ALLURI SITARAMA RAJU Vs. CHIRON	COMPANY PETITION			
1972	0710102078032020/5	INFRATECH PRIVATE LIMITED	(COMPANIES	Sec. 241(1)	Wrong Document	
		SHIV DAYAL SHARMA Vs. THREE C	INTERLOCUTORY			
1973	0710102081402020/1	PROJECTS PVT LTD	APPLICATION	Sec 60(5)	Wrong Main Case No.	
		SHIV DAYAL SHARMA Vs. THREE C	INTERLOCUTORY		Wrong Main Case No. & No	
1974	0710102081402020/2		APPLICATION	Sec 60(5)	_	
\vdash		PROJECTS PVT LTD			sign on Written Submission	
1975	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C	INTERLOCUTORY	Sec 60(5)	Wrong Main Case No. & no sign	
	•	PROJECTS PVT LTD	APPLICATION	` '	on Written Submission	
			COMPANY	Application under any		
1976	0710102082352020/1	HEMANT KHANDELWAL Vs.	APPLICATION(COMPANIE	other provisions	page no 43,44,47 not clear	
			S ACT)/428(ND)2020	other provisions		
			COMPANY	A multipation and an arm	Dans va. 42 47 vat alass va.	
1977	0710102082352020/2	HEMANT KHANDELWAL Vs.	APPLICATION(COMPANIE	Application under any	Page no. 43,47 not clear, no	
			S ACT)/428(ND)2020	other provisions	true copy	
		STATE BANK OF INDIA Vs. KARAN	INTERLOCUTORY		Documents not uploaded	
1978	0710102082512020/2	GANDHI/ SUDIKSHA SAINI	APPLICATION	Sec 60(5)	proper	
			COMPANY		p.ope.	
1979	0710102143292019/4	ENGINEERING LTD	APPLICATION(IBC)/2448(Sec 60(5)	Wrong Document	
		ENGINEERING ETD	CA(A) MERGER AND			
1000	0710102147452010/2	AVIJATE INTERNIET CERVICES LTD. Va	AMALGAMATION(COMP	C 220 222 C 224	Description to the second seco	
1980	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	Document not uploaded proper	
			ANIES			
1981	0710102423182018/2	STATE BANK OF INDIA Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7	Advance Service Missed	
	· · · · · · · · · · · · · · · · · · ·	METENERE LIMITED	(IBC)/639(PB)2018			
1982	0710102423182018/4	STATE BANK OF INDIA Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7	Page no. 307 to 312 not clear,	
		METENERE LIMITED	(IBC)/639(PB)2018		No sign in every page of	
1983	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs.	COMPANY PETITION IB	IBC Under Sec 9	not sign in reply	
1303	0710200000022018/3	DASH EXPORT PVT LTD	(IBC)/1388(ND)2018	ibe officer sec 5	not sign in reply	
1004	0710102010222020/1	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Castian OF(1)	Mara Barrasant	
1984	0710102019332020/1	LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020	Section 95(1)	Wrong Document	
1005	074040007055555	JAGAT PAL PALIWAL AND ANR Vs.	COMPANY PETITION IB	100 L 0 -		
1985	0710102027262018/5	JASSUM PROPCON PROJECTS PVT LTD	(IBC)/1756(PB)2018	IBC under Sec 7	No Index	
		PRIYANKA UPPAL Vs. SUBSTRATAL	COMPANY PETITION	Sec. 59,Sec. 241(1),Sec.	Proof of service not clear, No	
1986	0710102061222020/3	SOLUTIONS PVT LTD	(COMPANIES	242(4)	sign in reply	
 		M/S. ASCENT CONSTRUCTIONS	INTERLOCUTORY	(· /		
1987	0710102066302020/2	PRIVATE LIMITED Vs. M/S MSX MALL	APPLICATION	Sec 60(2)	no index	
 		·			+	
1988	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS	INTERLOCUTORY	Sec 66(1)	No Index	
<u> </u>		PRIVATE LIMITED	APPLICATION			

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1989	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 66(1)		no index	
1990	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTORY APPLICATION	Sec 60(5)		no sign in reply	
1991	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)		Page no. 41,43,45,71,108,109,113,159,1 60 to 166,169 to 172,204 not clear, page 230, 231 missed	
1992	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		Wrong Document	
1993	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION	Sec 60(5)		no Sign in written submission	
1994	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321(ND)2019	IBC under Sec 7		page 95-99,101 not clear	
1995	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385(ND)2019	IBC under Sec 7		true copy sign missed	
1996	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/190(ND)2020	IBC under Sec 7		true copy sign missed	
1997	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)		index missing	
1998	0710102032072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9		true copy sign missed	
1999	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		Pg- 4 to 13 / 26 to 29 not clear	
2000	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7		true copy missed & Reply With Final Report Also Filed Wrong Filed	
2001	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9		wrong file application	
2002	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424(ND)2020	IBC Under Sec 9		Document Not Clear	
2003	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482(ND)2020	IBC Under Sec 9		Index Missing	
2004	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION	19(2)		wrong File	
2005	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/1644(PB)2018	IBC under Sec 7		Annexes Not Clear (Bank Statement Cut in Light Side)	
2006	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440(ND)2019	IBC Under Sec 9		Index Missing	

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2007	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL)	COMPANY PETITION IB (IBC)/162(ND)2020	IBC Under Sec 9	Incomplete Document	
2008	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479(ND)2019	IBC under Sec 7	wrong File	
2009	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)	PG NUMBERING MISSED	
2010	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION(IBC)/574(N	Rule 11 of NCLT, 2016	wrong file	
2011	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9	APPLICATION FILED IN ADDITIONAL wrong File	
2012	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/115(N	Rule 11 of NCLT, 2016	Pagination Missing In Index	
2013	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)	Page No 1 Not Clear & Income Tax Service Missing	
2014	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7	hard and soft amount cut 93- 96 97-109 110-122	
2015	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028(ND)2019	IBC Under Sec 9	PAGE NUMBERNING MISED AND 2PAGES ARE CUT	
2016	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(N D)2019	Sec 30	Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
2017	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION(IBC)/1289(ND)2019	Sec 60(5)	wrong efiling	
2018	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION(COMPANIE S ACT)/18(ND)2015	Application under any other provisions	wrong filing	
2019	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong efiling	
2020	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong efiling	
2021	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION(IBC)/872(N	Sec. 45 (1)	wrong file	
2022	0710102170342019/2		COMPANY APPEAL(COMPANIES	Sec 252 (3)	wrong efiling	
2023	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION	Sec 60(5)	wrong efiling	

2024	0710102119722019/2		INTERLOCATORY	Sec 60(5)	wrong efiling	
2024	071010211372201372	FIBERS LIMITED	APPLICATION	300 00(3)	wrong ching	
2025	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION	Sec 60(5)	wrong efiling	
2026	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE	COMPANY APPLICATION(IBC)/1328(Sec 60(5)	wrong efiling	
2027	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10	wrong index,file not according to index.	
2028	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES	Sec 252 (1)	wrong file	
2029	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9	wrong file application	
2030	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	wrong file application	
2031	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7	wrong documnet	
2032	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7	Wrong file	
2033	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIE S ACT)/1910(PB)2019	Rule 11 of NCLT	wrong file	
2034	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(P	Application under any other provisions- IBC	STATUS REPORT FILLED IN ADDITIONAL	
2035	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7	Index Missing and Pagination Missing	
2036	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)	page 6,7 cut	
2037	0710102097112019/18	Vs. DECENT SURVEYORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/96(ND)2019	Sec. 230-232 - Second Motion	PROOF OF SERVICE MISSED	
2038	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461(PB)2017	IBC under Sec 7	wrong file	
2039	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/94(PB)2019	Sub-section (I) of section 230	WRONG FILE IA	
2040	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473(ND)2020	IBC Under Sec 9	INDEX MISSING	
2041	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9	138,139,146,147,172,180,183, 187 NOT VISIBLE	
2042	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7	index missing	

		SMALL INDUSTRIES DEVELOPMENT	COMPANY PETITION IB			
2043	0710102109702019/9	BANK OF INDIA Vs. SURYA DESIGN	(IBC)/1894(ND)2019	IBC under Sec 7	WRONG FILE	
		LINE PRIVATE LIMITED	(100)/1034(140)/2013			
2044	0710200400062016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S.	COMPANY PETITION	Application under any	WRONG DOG	
2044	0710200400962016/58	GALLUS CHATTELS PVT. LTD.	(COMPANIES	other provisions	WRONG DOC	
2045	074 0300 404 44 304 6 /57	SHAKUNTALA DEVI GOLYAN Vs. M/S	COMPANY PETITION	Application under any	WPONG BOG	
2045	0710200401412016/57	COLORADO CHATTELS PVT. LTD.	(COMPANIES	other provisions	WRONG DOC	
2016	0740000404440046/50	SHAKUNTALA DEVI GOLYAN Vs. M/S	COMPANY PETITION	Application under any	WPONG BOG	
2046	0710200401412016/58	COLORADO CHATTELS PVT. LTD.	(COMPANIES	other provisions	WRONG DOC	
		SHAKUNTALA DEVI GOLYAN Vs. M/S	COMPANY PETITION	Application under any		
2047	0710200401412016/59	COLORADO CHATTELS PVT. LTD.	(COMPANIES	other provisions	WRONG DOC	
		SHAKUNTALA DEVI GOLYAN Vs. M/S.	COMPANY PETITION	Application under any		
2048	0710200401442016/58	GALLUS CHTTELS PRIVATE LIMITED	(COMPANIES	other provisions	wrong doc	
			COMPANY PETITION	Application under any		
2049	0710200401442016/59	GALLUS CHTTELS PRIVATE LIMITED	(COMPANIES	other provisions	wrong doc	
		AMIT AGRAWAL Vs. SURINDER	COMPANY	·		
2050	0710102000902020/1	VASUDEVA	APPLICATION(IBC)/183(P	19(2)	INDEX MISSING	
		DASHMESH IMPEX PRIVATE LIMITED	COMPANY		2,3,4 NOT CLEAR AND PAGE	
2051	0710102014352020/1	Vs. REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Sec 252 (1)	NUMBERING MISS	
			COMPANY		1,2 PAGE CUT AND PAGE	
2052	0710102028142020/1	REGISTRAR OF COMPANIES OF NCT OF		Sec 252 (1)	NUMBERING MISSING	
		SHRI DRONA HOTELS PVT. LTD. Vs.	COMPANY		THE INTERIOR OF THE INTERIOR O	
2053	0710102013802020/2	REGISTRAR OF COMPANIES	APPEAL(COMPANIES	Sec 252 (1)	ALL PAGES CUT	
			COMPANY			
2054	0710102013932020/1		APPEAL(COMPANIES	Sec 252 (3)	ALL PAGES CUT	
-		SUBH LAXMI COLONIZERS PRIVATE	COMPANY			
2055	0710102015812020/1	LIMITED Vs.	APPEAL(COMPANIES	Sec 252 (1)	ALL PAGES CUT	
		LLYOD LOGIC SYSTEMS PRIVATE	COMPANY			
2056	0710102016762020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (1)	ALL PAGES CUT	
	 	PINAKI MAINTENANCE PRIVATE	COMPANY		TRUE COPY, PAGINATION AND	
2057	0710102024912020/1	LIMITED Vs. REGISTRAR OF	APPEAL(COMPANIES	Sec 252 (3)	P[AGES CUT	
			COMPANY		F[AGE3 COT	
2050	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED		Soc 252 (2)	PAGINATION NOT	
2058	0710102025062020/1		APPEAL(COMPANIES	Sec 252 (3)	MENTION,TRUE COPY MISSED	
-		OF DELHI & HARYANA	ACT)/214(ND)2020			
2059	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs.	COMPANY PETITION IB	IBC under Sec 7	TRUE COPY MISSED	
		SIKKA PAPERS LTD.	(IBC)/939(PB)2018		<u> </u>	
2000	074.04.020.05.402.020./2	DR SUNIL KUMAR KHATTRI Vs. MR.	COMPANY	5	de la constitución de la constit	
2060	0710102066492020/3	CHANDER PRAKASH	APPLICATION(COMPANIE	Sec. 213	document incomplete	
		CAN (MICHALLER M. AGUAN CO. C.)	S ACT)/316(ND)2020		<u> </u>	
2061	0710102091932019/2	, ,	COMPANY	Sec 60(5)	page number missing	
	·	COATED ISPAT LIMITED	APPLICATION(IBC)/39(N	. ,	document not proper	
2062	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH	COMPANY	Sec 43(1) r/w Sec 44 (1)	Wrong E-Filling	
	1	SAWJNEY	APPLICATION(IBC)/1756(, , , , , , , , , , , , , , , , , , , ,		

2063	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)	91-94 135-144 158-163 207- 209 not clear page true copy
2064	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)	No Sign in reply, No supporting Affidavit & Do Service Income Tax and Roc Service
2065	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)	wrong e-filing
2066	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(Sec 66(1)	65-B Certificate missed and all respondents service missed
2067	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7	19-34,37,46,65-83,102-104 not clear page
2068	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7	Supporting affidavit missed with the documents and proof of service missed.
2069	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES	Sec 252 (3)	Wrong document
2070	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)	e-stamp paper uttar pradesh 100 rupees
2071	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7	pg- 30,31,34,54,57,65,67,68,69,76, 77,78, not clear
2072	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â^"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion	Pag 125 to 128 not clear
2073	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/57(ND)2020	Sec. 230-232, Sec 234	index missing and document properly upload
2074	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE	COMPANY PETITION (COMPANIES	Sec 241 (2)	SIGN MISSED
2075	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR
2076	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)	PG 19-20 NOT CLEAR
2077	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330(ND)2018	IBC Under Sec 9	Wrong Documents
2078	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION	Sec 66(1)	Documents not uploaded proper
2079	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION	Sec. 45 (1)	Document not uploaded proper

		SANJAY MENDIRATTA Vs. FRIENDS	COMPANY PETITION			
2080	0710102105962019/9	AUTO INDIA LIMITED`	(COMPANIES	Sec. 241(1),Sec. 244(1)	Document not uploaded proper	
2081	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIE S ACT)/826(ND)2019	Sec 30	Wrong Documents	
2082	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)	Wrong Document	
2083	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	Wrong Documents	
2084	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION	Sec 60(5)	no Sign in Written Submisson	
2085	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(Sec 60(5)	Supporting Affidavit Missed	
2086	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	affidavit and index is missing	
2087	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/298()2020	Sec 252 (1)	index is missing	
2088	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	True copy sign missed	
2089	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377(ND)2020	IBC Under Sec 9	Wrong filing	
2090	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â^*S. (IN THE MATTER OF: M/S P. P. AVIATION PVT.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion	Pag 125 to 128 not clear	
2091	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	Only one page wrong document	
2092	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC	Only one page wrong document	
2093	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9	Wrong file application	
2094	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9	Wrong file application	
2095	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9	sign on reply,proof of service not clear	
2096	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	PAGE 40,58 NOT CLEAR	
2097	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)	PAGE 40,58 NOT CLEAR	

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2098	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES	Sec. 58(3)		INCOMPLETE DOC	
2099	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		INDEX MISSED	
2100	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		wrong efile	
2101	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(N D)2020	Sec 60(5)		progress report wrong efile	
2102	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016		index missed incomplete doc	
2103	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE	COMPANY PETITION IB (IBC)/188(ND)2020	IBC Under Sec 9		index missed	
2104	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE	COMPANY APPLICATION(IBC)/207(P	Sec 60(5)		sign missed with true copy	
2105	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234		index missed	
2106	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES	Sec. 241(1)		true copy sign	
2107	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7		wrong e fill	
2108	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION(COMPANIE S ACT)/192(PB)2020	Application under any other provisions		wrong e fill	
2109	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9		WRONG E FILL	
2110	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL	CA(A) MERGER AND AMALGAMATION(COMP ANIES	Sec. 230-232, Sec 234		DOC NOT PROPER INDEX	
2111	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions		TRUE COPY SIGN MISSED	
2112	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		Progress Report-wrong efiling	
2113	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		Progress Report-wrong efiling	
2114	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		progress report -wrong e-filing	
2115	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER	COMPANY APPLICATION(IBC)/274(P	Sec 60(5)		Brief facts of written submission index is missing	
2116	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER	COMPANY APPLICATION(IBC)/274(P	Sec 60(5)		Sign is missing on every page of written submission	

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2117	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9		pagination is missing
2118	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA	COMPANY PETITION IB (IBC)/324(ND)2019	IBC under Sec 7		Index is missing
2119	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION	Application under any other provisions- IBC		Valuation Report have to file as IA, Wrong e-filing
2120	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016		True copy and signature is missing
2121	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		Report have to file as IA, Wrong e-filing
2122	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Application under any other provisions- IBC		wrong e-filing
2123	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P	19(2)		Doc not showing
2124	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES	Application under any other provisions		Page 3 not clear
2125	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY APPLICATION(COMPANIE S ACT)/399()2020	Rule 11 of NCLT		Uncomplete doc
2126	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9		Wrong filing
2127	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)		Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear
2128	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Sec 252 (3)		Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear
2129	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)		Page 81,82,84 Cut
2130	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)		Document not uploaded proper
2131	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)		Document not uploaded proper
2132	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1)		Document not uploaded proper
2133	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)		no Sign in written submission
2134	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)		Page No 83,84,92,93,96,97,98,99 not Clear
2135	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION	Sec 60(5)		File not uploaded proper

	T	SOUTH POINT CONDOMINIUM	INTERLOCUTORY				1
2136	0710102068972020/4	ASSOCIATION Vs. RAKESH K. JAIN	APPLICATION	Sec 60(5)		File not uploaded proper	
2130	071010200037202074	LIQUIDATOR	(I.B.C)/2647(ND)2020	366 00(3)		The flot aploaded proper	
		INTEC CAPITAL LTD Vs. M/S GSS	INTERLOCUTORY			Page No. 32,34,36,38,40 in	
2137	0710102069912020/1	PROCON PVT LTD	APPLICATION	Sec 60(5)		Hindi	
		STALWART SURVEILLANCE AND					
		ELECTRO TECHNOLOGIES PRIVATE	COMPANY	(-)			
2138	0710102071362020/1	LIMITED Vs. REGISTRAR OF		Sec 252 (3)		File not upload proper	
		COMPANIES DELHI & HARYANA	ACT)/279(ND)2020				
2420	074 04 02 074 7 62 02 0 /4	STATE BANK OF INDIA Vs. SHRI LAL	INTERLOCUTORY	C CO(E)		Consultan Affida ti Adiana	
2139	0710102071762020/1	MAHAL LIMITED	APPLICATION	Sec 60(5)		Supporting Affidavit Missed	
21.40	0740402002442040/42	PUNJABI ACCESSORIEZZ PVT. LTD. Vs.	COMPANY PETITION IB	IDC Hadau Caa O		Decimand and indicate and an annual	
2140	0710102083112019/12	KREDO BEAUTY PVT. LTD.	(IBC)/1164(ND)2019	IBC Under Sec 9		Document not upload proper	
2141	0710102083192020/1	REETESH KUMAR AGARWAL Vs.	INTERLOCUTORY	19(2)		Wrong Document	
2141	0/10102083192020/1	MICRO POWER TECHNOLOGY PVT LTD	APPLICATION	19(2)		wrong bocument	
		LM MEDIA SERVICES PVT LTD Vs.	COMPANY				
2142	0710102129312019/10	VIKRAM BAJAJ	APPLICATION(COMPANIE	Rule 11 of NCLT		No sign in annexures	
			S ACT)/380(ND)2019				
2143	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE	COMPANY	Sec 252 (1)		TRUE COPY SING MISSED	
	0, 101020, 0102020, 1	REGISTRAR OF COMPANIES	APPEAL(COMPANIES				
2144	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH	INTERLOCUTORY	Sec 60(5)		INDEX MISSED UPLOAD	
	·	KUMAR GUPTA	APPLICATION	. ,		PROPERLY	
		KULDEEP VERMA LIQUIDATOR OF	INTERLOCUTORY				
2145	0710102073502020/3	HINDUSTAN PAPER CORPORATION	APPLICATION	Sec 60(5)		TRUE COPY SING MISSED	
		LIMITED Vs. UNION OF INDIA	(I.B.C)/3150(ND)2020				
		THROUGH SECRETARY DEPARTMENT	CONADANIV				
2146	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)		TRUE COPY SING MISSED	
-		AXIS BANK LTD. Vs. PRIUS	COMPANY PETITION IB				
2147	0710102091032019/8	COMMERCIAL PROJECTS PRIVATE	(IBC)/1404(ND)2019	IBC under Sec 7		INDEX MISSED	
		YOGESH GOPALAKRISHANA NAYAK	(IBC)/ 1404(ND)2013				
2148	0710102112472019/10	PROP OF M/S VINAYAKA ENTERPRISES	COMPANY PETITION IB	IBC Under Sec 9		PG 20,21,22,24,25 NOT CLEAR	
2140	0710102112472013710	Vs. SOLO METALS PRIVATE LIMITED	(IBC)/2013(ND)2019	ibe officer see s		1 G 20,21,22,24,23 NOT CLEAN	
		YOGESH GOPALAKRISHANA NAYAK					
2149	0710102112472019/9	PROP OF M/S VINAYAKA ENTERPRISES	COMPANY PETITION IB	IBC Under Sec 9		PG 20,21,22,24,25 NOT CLEAR	
		Vs. SOLO METALS PRIVATE LIMITED	(IBC)/2013(ND)2019				
			COMPANY				
2150	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs.	APPLICATION(COMPANIE	Rule 11 of NCLT		TRUE COPY MISSED & VOLUME	
	·	VIKRAM BAJAJ	S ACT)/380(ND)2019			BREAK	
2454	0740420005252242/45	GROMAX INDIA Vs. SBO EXPORTS	COMPANY PETITION IB	Application under any		ALPPLICATION FILE IN	
2151	0710120005252018/15	PVT. LTD.	(IBC)/560(ND)2018	other provisions		ADDESTIONAL	
		MGSHAHANI AND CO DELHI PRIVATE	CP(AA) MERGER AND	Coo 220 222 C			
2152	0710102071962020/1	LIMITED Vs. NTL ELECTRONICS INDIA	AMALGAMATION(COMP	Sec. 230-232 - Second		true copy sign missed	
		LIMITED	ANIES ACT)/52(PB)2020	Motion			
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2452	074.04.02.002.202.02.0.4	SATENDRA SINGH TOMAR Vs.	COMPANY PETITION	C		61.	
2153	0710102083202020/1	KRISHNA SAHIL CONSTRUCTIONS	(COMPANIES	Sec. 213	 	wrong file	
2154	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9		wrong file	
2155	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/4(ND)2020	Sec. 230-232 - Second Motion		different document wrong file	
2156	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7		wrong file	
2157	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755(PB)2018	IBC under Sec 7		no doc	14-09-2020
2158	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE	COMPANY PETITION IB (IBC)/1383(PB)2018	IBC under Sec 7		Sign is missing on written submission	15-09-2020
2159	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)		All pages are not clear	15-09-2020
2160	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		Wrong e-filing	12-09-2020
2161	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE	COMPANY APPLICATION(IBC)/274(P	Sec 60(5)		Index is missing	11-09-2020
2162	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE	COMPANY APPLICATION(IBC)/274(P	Sec 60(5)		True copy is missing on annexures	03-09-2020
2163	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(N D)2020	Sec 60(5)		Wrong efiling	12-09-2020
2164	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES	Sec 252 (1)		wrong e-filing	15-09-2020
2165	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION(IBC)/148(N	Application under any other provisions- IBC		True copy is missing on annexures	15-09-2020
2166	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC		File report as an IA, wrong efiling	10-09-2020
2167	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		True Copy is missing	15-09-2020
2168	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7		Pagination is missing on index	15-09-2020
2169	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7		Pagination is missing on index	15-09-2020
2170	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)		Index is missing	12-09-2020

2171	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION	Sec 60(5)		NOT FOUND	12-09-2020
2172	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES	Sec. 73(4)		Index is missing	15-09-2020
2173	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTORY APPLICATION	19(2)		Application -wrong e-filing	15-09-2020
2174	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION	Sec 60(5)		Sign on every page of Reply	15-09-2020
2175	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION	Sec 60(5)		Sign is missing on every page of reply	15-09-2020
2176	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION(IBC)/992(N	Sec 60(5)		PG-22-28 NOT CLEAR	15-09-2020
2177	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION	Sec 30		true copy sing	15-09-2020
2178	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7		index missed sing missed client and adv	15-09-2020
2179	0710200408562018/10	VISHWANATH BATHLA VS. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		pg 117 not clear	15-09-2020
2180	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION	Sec 60(5)		pg -134-148 cut	12-09-2020
2181	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS. UNION OF INDIA THROUGH SECRETARY DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)		prof of service missed & vol break	12-09-2020
2182	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION	Sec 60(5)		application file in addestional wrong filing	15-09-2020
2183	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)		PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
2184	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(P	19(2)		TRUE COPY SING MISSED	11-09-2020
2185	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)		PG- 6,8,10,14,16,18,20,22,24,26,28 ,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
2186	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59		TRUE COPY SING MISSED	15-09-2020
2187	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION(IBC)/2773(Sec 60(2)		TRUE COPY SING MISSED	15-09-2020
2188	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions		wrong e-filing	16-09-2020
2189	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9		wrong filing	21-09-2020

2190	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	COMPANY PETITION IB (IBC)/908(ND)2020	IBC under Sec 7		TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT	17-09-2020
2191	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTORY APPLICATION	Sec 66(1)		TRUE COPY SING EVERY PAGE	17-09-2020
2192	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433(ND)2019	IBC Under Sec 9		PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020
2193	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430(ND)2019	IBC Under Sec 9		PG 51 NOT CLEAR	17-09-2020
2194	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		INDEX MISSED	18-09-2020
2195	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1502(ND)2020	Application under any other provisions- IBC		WRONG EFILE	21-09-2020
2196	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	Sec 252 (3)		INDEX MISSED	21-09-2020
2197	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	Sec 60(5)		VOL-2 BREAK	21-09-2020
2198	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)		wrong efiling	21-09-2020
2199	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)		sign miss0710102068752020/2	21-09-2020
2200	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186(ND)2019	IBC under Sec 7		SIGN MISSED	21-09-2020
2201	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9		index missed	21-09-2020

2202	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9		index missed	21-09-2020
2203	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020	Sec 60(5)		Page end signature missing	22-09-2020
2204	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions		Wrong e-filing	22-09-2020
2205	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)		PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020
2206	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417(ND)2019	IBC Under Sec 9		APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2207	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions		INDEX MISSED	22-09-2020
2208	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions		PG-45,47-50 NOT CLEAR	16-09-2020
2209	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE	COMPANY PETITION IB (IBC)/2968(ND)2019	IBC Under Sec 9		APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2210	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES	Sec. 241(1)		AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2211	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION(IBC)/2861(Sec 60(5)		AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2212	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7		INDEX MISSED	22-09-2020
2213	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/27(ND)2020	Sec. 230-232, Sec 234		TRUE COPY SING MISSED	22-09-2020
2214	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)		FILE AS A APPLICATION	22-09-2020

2215	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9		INDEX MISSED SERVICE MISSED	22-09-2020
2216	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)		NOT UPLOAD PROPERLY	22-09-2020
2217	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION	Sec 60(5)		wrong e-fill	22-09-2020
2218	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB)2018	IBC under Sec 7		pg 14-18 not clear	22-09-2020
2219	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959(ND)2020	IBC under Sec 7		Wrong e-file Document (Application Filed)	24-09-2020
2220	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)		No index, true copy sign missed	24-09-2020
2221	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A		NO Index , NO Pagination	24-09-2020
2222	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7		No documents uploaded	24-09-2020
2223	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020	IBC under Sec 7		True copy sign missed	24-09-2020
2224	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
2225	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694(ND)2018	IBC Under Sec 9		page no. 16 to 35 page cut	24-09-2020
2226	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420		True Copy Sign is missing in whole documents	24-09-2020
2227	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND)2020	IBC Under Sec 9		True copy sign missing	24-09-2020
2228	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7		True copy sign missed on annexure	24-09-2020
2229	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834(PB)2020	IBC under Sec 7		True Copy sign missing	24-09-2020

2230	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)		Index is missing, True copy sign is missing in whole document	24-09-2020
2231	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong e-filing	24-09-2020
2232	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)		page no. 25 to 42 small fonts and data is not cleared	24-09-2020
2233	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions		Wrong application filed , small fonts and unreadable data	24-09-2020
2234	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIE S ACT)/422(ND)2020	Rule 11 of NCLT		cument not properly upload	24-09-2020
2235	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019	Sec 252 (3)		page no. 18 to 20 translate missing	24-09-2020
2236	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731(ND)2019	IBC under Sec 7		page no. 25 to 42, small fonts and uncleared data.	24-09-2020
2237	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9		Wrong filed application, true copy sign missing	24-09-2020
2238	710102123382019	I COMPANIES NOT OF DETHIAND	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)		Wrong filed	24-09-2020
2239	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372(ND)2019	IBC under Sec 7		page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020

2240	0710120003722018/10		COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	03-09-2020
2241	0710120003722018/7		COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		True Copy Sign Missing	10-09-2020
2242	0710120003722018/8		COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		page no. 116 is not clear.	03-09-2020
2243	0710120003722018/9		COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7		True Copy Sign missing in whole documents	03-09-2020
2244	0710200404622018/6	I PRADEEP DOWNHOLD EQUIPMENTS	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7		Wrong filed application	12-09-2020
2245	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7		Page no. 3, 4, 5 are missing	01-09-2020

Samendra Shukla Assistant Registrar